

**NATIONAL COMPANY LAW TRIBUNAL****OBJECTIONS LIST DATED 01.06.2024 TO 30.06.2024****PETITION , APPLICATIONS , ADDITIONALS**

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	15/11/2023	Company Appeal(Companies Act)	710102098562023		VS	Sec 252 (3)	24/06/2024	vakaltnama missed (come to registry) file issue	ABHINAV KUMAR PANDEY
2	7/1/2024	Execution Petition	710102002212024		NAVEEN SAXENA & OTHS VS PEERS ALLIED CORPORATION LIMITED	Sec 424 (3)	26/06/2024	10 times we are repeatedly given You objections so humbly reuest to you sir , file not properly filed from your end please contact to registry. 011-24361890	Binod Kumar
3	9/1/2024	Intervention Petition (IBC)	710102002972024		SHIVANK RASTOGI VS ANURAG NIRBHAYA	Sec 60(5),Rule 11 of NCLT, 2016	5/6/2024	please see the index pagination wrong case type should be IA or intervention please contact to regsitry regarding your file reminder 5	Shikhar
4	19/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007722024		JASRATI EDUCATION SOLUTIONS LIMITED VS EVERGREEN REALTECH PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign	Shashank Agarwal

5	19/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007532024		JASRATI EDUCATION SOLUTIONS LIMITED VS BOSTON REALTECH PRIVATE LIMITED	Sub-section (l) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign	Shashank Agarwal
6	20/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007912024		JASRATI EDUCATION SOLUTIONS LIMITED VS GROWZONE INFRASTRUCTURE PRIVATE LIMITED	Sub-section (l) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign	Shashank Agarwal
7	24/01/2024	Company Petition IB (IBC)	710102008982024		ADDITIONAL DIRECTOR VS MOHAN LAL JAIN	Sec 42	24/06/2024	case type wrong please choose Company Appeal IBC contact to registry reminder 11	Anurag

8	24/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008922024		JASRATI EDUCATION SOLUTIONS LIMITED VS NEWZONE INFRASTRUCTURE PRIVATE LIMITED	Sub-section (l) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign	Shashank Agarwal
9	24/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008902024		JASRATI EDUCATION SOLUTIONS LIMITED VS REVERIE INFRATECH PRIVATE LIMITED	Sub-section (l) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign	Shashank Agarwal
10	23/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008572024		JASRATI EDUCATION SOLUTIONS LIMITED VS ORLANDO BUILDERS PRIVATE LIMITED	Sub-section (l) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign	Shashank Agarwal

11	24/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008832024		JASRATI EDUCATION SOLUTIONS LIMITED VS MODZEX INFRASTRUCTURE PRIVATE LIMITED	Sub-section (l) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign	Shashank Agarwal
12	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009262024		JASRATI EDUCATION SOLUTIONS LIMITED VS VIRTUAL BUILDTECH PRIVATE LIMITED	Sub-section (l) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama section issue etc.	Shashank Agarwal
13	19/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007562024		JASRATI EDUCATION SOLUTIONS LIMITED VS CROSSHOME DEVELOPERS PRIVATE LIMITED	Sub-section (l) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign	Shashank Agarwal

14	8/2/2024	Company Petition (Companies Act)	710102012972024		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS M/S MEHROTRA & MEHROTRA	Sec. 140(5)	24/06/2024	(MOA and Aoa not clear	sfionclt
15	8/2/2024	Company Petition (Companies Act)	710102013232024		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS MEHRA GOEL & CO	Sec. 140(5)	24/06/2024	section wrong pdf and online memo of parties company name not added and MOA and AOA missed	sfionclt
16	9/2/2024	Company Petition (Companies Act)	710102013342024		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS G.C. AGARWAL & ASSOCIATES	Sec. 140(5)	24/06/2024	,master data missed Moa and Aoa some pages are blur	sfionclt
17	21/02/2024	Company Petition IB (IBC)	710102016522024		V GO MOTOR PRIVATE LIMITED VS V GO MOTOR PRIVATE LIMITED	IBC Under Sec 10	7/6/2024	imcomplete file please do proper file please contact to registry regarding your file	MAREESH
18	28/02/2024	Company Petition IB (IBC)	710102018132024		STANDARD CHARTERED BANK LIMITED VS VINYL TUBES PRIVATE LTD	IBC under Sec 7	20/06/2024	book marking missed according to the index with the pagination need to sign on every page fo application Pg-28 to 46,60 to 79,138,192 not clear need to true copy sign on every page of annexure IRP certificate missed court fee @1rs missed in vakalatnama please mention true type copy from to where	NIPUN
19	8/3/2024	Contempt Petition (IBC)	710102020962024		PUNJAB NATIONAL BANK VS HARSH KUMAR ARORA	Sec 60(5),Rule 11 of NCLT, 2016	20/06/2024	OCR missed	EKTA CHOUDHARY
20	12/3/2024	Company Petition IB (IBC)	710102021652024		VIRENDER KUMAR CHAUHAN VS HARSH KUMAR ARORA	Section 94(1)	25/06/2024	Pg-37,38,41,42,52 not clear	Vishisht

21	21/03/2024	Company Petition IB (IBC)	710102024682024		CENTRAL BANK OF INDIA VS AMITA VERMA	Section 95(1)	11/6/2024	court fee missed @ 3 rs master data missed Diamond Hut Pvt. Ltd	BINAY KUMAR MISHRA
22	22/03/2024	Company Petition IB (IBC)	710102025432024		COMEX INFRATECH PRIVATE LIMITED VS DENA BANK	IBC Under Sec 10	1/6/2024	need to service for the dena bank or remove from the pdf and portal please delete extra pdf pagination not clear in the pdf Pg- 48,67,68,76 to 80 not clear	SANGEETA BOHRA
23	21/03/2024	Company Petition IB (IBC)	710102024732024		CENTRAL BANK OF INDIA VS VIJAY KUMAR	Section 95(1)	26/06/2024	wrong jurisdiction U01403UP1991PLC 013717	BINAY KUMAR MISHRA
24	31/03/2024	Company Petition (Companies Act)	710102027172024		SERIOUS FRAUD INVESTIGATION OFFICE VS PRATIBHA KAILASH	Sec. 140(5)	24/06/2024	master data missed and kindly remove application proof of service missed	sfionclt
25	5/4/2024	Company Petition IB (IBC)	710102028602024		SAMRIDDHI MEGA STRUCTURES LIMITED VS ZEXUS AIR SERVICES PRIVATE LIMITED	IBC under Sec 7	24/06/2024	Pg-33,35 not clear fform-B	Arun
26	6/4/2024	Company Petition IB (IBC)	710102028912024		INDUSIND BANK LTD. VS KKSPUN INDIA LIMITED	IBC under Sec 7	25/06/2024	149 to 156,160,162 to165 ,167,171 to 177,181- 185,189,192 to 195,198- 202,213,215- 220,223-225,243- 249,258,279,283,289 ,304,333,335,354- 357,366-368,436- 444,449,454- 462,466,469,477,489- 513,517-520,522- 531,631,637- 643,647,761- 799,813-815,821- 831, not clear please upload clear	Chandni
27	13/04/2024	CP(AA) Merger and Amalgamation(Com panies Act)	710102031012024		ANANT OVERSEAS PRIVATE LIMITED VS KKSPUN INDIA LIMITED	Sec. 230-232 - Second Motion	19/06/2024	balance sheet not proper show (	ASHISH

28	16/04/2024	Company Petition IB (IBC)	710102033022024		OUTVISION TECHNOLOGIES PRIVATE LIMITED VS KKSPUN INDIA LIMITED	IBC Section 59	11/6/2024	Pg-18,53 to 65,68 to 70,76,89,90 not clear please merge pdf need to file properly	VIGHNESHW AR
29	11/4/2024	Company Petition IB (IBC)	710102030342024		STATE BANK OF INDIA VS MRS. NITA PURI	Section 121(1)	25/06/2024	please contact to registry regarding your file this section new form us Section 121(1)	MITAL AND MITAL
30	22/04/2024	Company Petition IB (IBC)	710102034852024		GRAVITATE VENTURES PRIVATE LIMITED VS MRS. NITA PURI	IBC Section 59	24/06/2024	book marking missed according to the index with pagination OCR missed please delete extra documents need to true copy signon every page of annexure volume wise index missed Pg-131,211 not clear pagination missed in pdf please contact to regsitry atleast once after refile reminder 2	Ram Sahay
31	10/4/2024	Company Petition IB (IBC)	710102030172024		CREATIVE CAPITAL SERVICES LIMITED VS AKSHAJ HI-TECH INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	24/06/2024	volume-1 index missed pagination wrong in index please check master data missed for AKSHAJ HI- TECH INFRASTRUCTURE PRIVATE LIMITED	Nakul
32	20/04/2024	Company Petition IB (IBC)	710102034742024		SMART MART STORES PRIVATE LIMITED VS HERO ELECTRIC VEHICLES PRIVATE LIMITED	IBC Under Sec 9	11/6/2024	Pg- 108,1114,112,113,11 4,119,221,247,248 not clear	Eeshan Pandey

33	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009112024		JASRATI EDUCATION SOLUTIONS LIMITED VS ZETA BUILDCON PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign	Shashank Agarwal
34	10/4/2024	Company Petition IB (IBC)	710102030202024		DYNAMIC FINVEST SERVICES PRIVATE LIMITED VS AKSHAJ INFRA PRIVATE LIMITED	IBC under Sec 7	25/06/2024	claim amount less than one crore please contact to regsitry not found again	Nakul
35	23/04/2024	Company Petition IB (IBC)	710102035232024		MORGAN ASIA PRIVATE LIMITED VS SAYA HOMES PRIVATE LIMITED	IBC under Sec 7	4/6/2024	Pg- 180,181,182,184,186 ,190,214,218,334,335 not clear Book marking pagination wrong please contact to registry	SOLVUS LAW PARTNERS
36	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009212024		JASRATI EDUCATION SOLUTIONS LIMITED VS STROTECH INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign	Shashank Agarwal



37	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009122024		JASRATI EDUCATION SOLUTIONS LIMITED VS HEROLD INFRA PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign	Shashank Agarwal
38	10/4/2024	Company Petition IB (IBC)	710102030212024		DYNAMIC FINVEST SERVICES PRIVATE LIMITED VS AKSHAJ ESTATES PRIVATE LIMITED	IBC under Sec 7	25/06/2024	claim amount less than one crore please contact to regsitry reminder 2	Nakul
39	10/4/2024	Company Petition IB (IBC)	710102030032024		CREATIVE CAPITAL SERVICES LIMITED VS ESS ESS EXIM PRIVATE LIMITED	IBC under Sec 7	24/06/2024	volume-1 index missed after master data date missed in vakalatnama	Nakul
40	26/04/2024	Company Petition IB (IBC)	710102036342024		HULAS RAHUL GUPTA VS UNION BANK OF INDIA	Section 122(1)	1/6/2024	Please contact t to registry reminder 5	Harshit Khare
41	7/5/2024	Company Petition IB (IBC)	710102039742024		ANKIT KUMAR GUPTA VS UNION BANK OF INDIA	Section 121(1)	24/06/2024	please contact to regsitry regarding your file	SATISH
42	8/5/2024	Company Petition IB (IBC)	710102040012024		DINESH KUMAR BASIA VS UNION BANK OF INDIA	Section 121(1)	24/06/2024	please contact to registry reagrding your file	SATISH
43	10/5/2024	Company Petition IB (IBC)	710102041012024		REAL IMPACT PRIVATE LIMITED VS ABSOLUTE LEGENDS SPORTS PRIVATE LIMITED	IBC Under Sec 9	24/06/2024	need to sign on every page of application both affidavit are not notarized	charu sangwan
44	7/5/2024	Company Petition (Companies Act)	710102039472024		SALT EXPERIENCES AND MANAGEMENT PRIVATE LIMITED VS SAMEER MUTREJA	Section 90(7)	12/6/2024	,133-182 page not clear master data missed proof of service missed index numbering missed	HIMANSHU

45	6/5/2024	Company Petition IB (IBC)	710102039422024		KRISHAN KUMAR BASIA VS SAMEER MUTREJA	Section 121(1)	24/06/2024	please contact to regsitry reagrding your file this sectin for us our senior discussioning about that after that we will check	SATISH
46	13/05/2024	Company Appeal(Companies Act)	710102041952024		KRISHAN KUMAR BASIA VS SAMEER MUTREJA	Sec 252 (3)	24/06/2024	bookmarking are mandatory OCR missing Moa And AoA not clear 65- 71,91,106- 107,112,138- 139,145-148,170 page not clear 200,213 english translation missed kindly serve in income tax service delhi.dcit.judicial.hc @incometax.gov.in or delhi high court (prayer cs sign missed	YAMINI AGGARWAL
47	14/05/2024	Company Petition IB (IBC)	710102042322024		ASHOK KUMAR SINHA (HUF) AND ORS. VS IMPERIA STRUCTURES LIMITED	IBC under Sec 7	24/06/2024	need to affidavit all applicant need to sign on every page of application cout fee missed welfare missed @ 25 service missed , Form-B,IRP certificate missed	SUSHANT KUMAR SARKAR
48	15/05/2024	Company Petition (Companies Act)	710102042412024		SATISH KUMAR JAIN VS M/S JAIN SHIKANJI PRIVATE LIMITED	Sec. 7(7)	24/06/2024	contact to registry regarding defects	CHERRY
49	2/4/2024	Company Appeal(Companies Act)	710102027602024		SATISH KUMAR JAIN VS M/S JAIN SHIKANJI PRIVATE LIMITED	Sec 252 (3)	25/06/2024	(contact to registry in file issue)room no 103	RANVEER SHARMA

50	15/05/2024	Company Petition (Companies Act)	710102042852024		MR. SANJEEV JETHI VS DIANA EURO CHEM PRIVATE LIMITED	Sec. 58(3)	25/06/2024	MOa not clear and synopsis missed proof of service missed index wrong numbering and bookmarking incomplete numbering	Aditya
51	15/05/2024	Company Petition (Companies Act)	710102042662024		PRADEEP SINGH RANA VS GOVERDHAN TRANSPORT COMPANY PRIVATE LIMITED	Sec. 241(1)	12/6/2024	due to payment section 242,244 all proof of service missed	SONU
52	2/1/2024	Company Appeal(Companies Act)	710102000302024		PRADEEP SINGH RANA VS GOVERDHAN TRANSPORT COMPANY PRIVATE LIMITED	Sec 252 (1) - By Government Body	26/06/2024	Book marking mandatory	PUNEET
53	16/05/2024	Company Petition IB (IBC)	710102043152024		LOYALTY PRIME INDIA PRIVATE LIMITED VS GOVERDHAN TRANSPORT COMPANY PRIVATE LIMITED	IBC Section 59	26/06/2024	need to file as a application.	KANISHK
54	16/05/2024	Company Petition IB (IBC)	710102043102024		INDIGO INFRAPROJECTS PRIVATE LIMITED VS AMBIENCE PRIVATE LIMITED	IBC Under Sec 9	13/06/2024	DD NOT SUBMITTED	RAJESH RAI
55	16/05/2024	Transfer Petition(Companies Act)	710102043282024		VINOD KUMAR GUPTA VS ANANT COLD STORAGE PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	4/6/2024	case type wrong advocate sign missed in vakaltnama proof of service missed	Mohit Seth
56	17/05/2024	Company Petition IB (IBC)	710102043432024		RUDRA MERCANTILE PRIVATE LIMITED VS SWASTIK METAFORGE PRIVATE LIMITED	IBC Under Sec 9	25/06/2024	Pg-58,63,72,75 not clear OCR missed court fee @ 3 rs and welfare @ 25 rs not allowed on content of vakalanama	KUMAR DEEPAJ
57	20/05/2024	CP(AA) Merger and Amalgamation(Com panies Act)	710102044142024		U P TELELINKS LIMITED VS SWASTIK METAFORGE PRIVATE LIMITED	Sec. 230-232 - Second Motion	10/6/2024	bookmarking numbering wrong kindly same as index numbering	Sarthak

58	20/05/2024	Company Petition IB (IBC)	710102044072024		ARUN POLYCHEM PRIVATE LIMITED VS CHARANPAADUKA INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	4/6/2024	master data missed pagination missed in book marking according to the index	RAVI R VACHHER
59	22/05/2024	Company Petition IB (IBC)	710102044822024		CANARA BANK VS VIKAS GOEL	Section 95(1)	12/6/2024	book marking missed according to the index with the pagination OCR missed need to sign on every of application volume wise index missed need to true copy sign on every page of annexure Pg- 47,134,135,136,137, 137,140,141,192,194 ,198,212,213,214 to 217 not clear ticket not allowed on content of walestroma court	Saksham Mittal
60	13/04/2024	Company Petition IB (IBC)	710102030922024		ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED VS MRS. NITA PURI	Section 121(1)	26/06/2024	contact to registry regarding your file please wait reminder 4	Ashu Kansal
61	21/05/2024	Company Petition IB (IBC)	710102044462024		CANARA BANK VS MRS. CHITRA CHAUDHARY	Section 95(1)	24/06/2024	pagination missed in book marking according to the index volume wise index missed	Brijesh Kumar Tamber
62	21/05/2024	Company Petition IB (IBC)	710102044592024		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS ELICIT REALTECH PRIVATE LIMITED	IBC under Sec 7	13/06/2024	DD NOT SUBMITTED	Wamika
63	21/05/2024	Company Petition IB (IBC)	710102044582024		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS ABET BUILDCON PRIVATE LIMITED	IBC under Sec 7	13/06/2024	DD NOT SUBMITTED	Wamika
64	23/05/2024	Company Petition IB (IBC)	710102044972024		METRO TYRES LIMITED VS HERO ELECTRIC VEHICLES PRIVATE LIMITED	IBC Under Sec 9	12/6/2024	affidavit address mismatch	Ashutosh

65	23/05/2024	Company Petition IB (IBC)	710102045122024		ANAND TRANSPORT PRIVATE LIMITED VS GLOBAL COAL AND MINING PRIVATE LIMITED	IBC Under Sec 9	26/06/2024	book marking missed according to the index with the pagination Pg- 43,49,87,88,89,92,93 ,115,132,176 not clear	Guruprasath
66	24/05/2024	Company Petition IB (IBC)	710102045582024		CANARA BANK VS VINAY GUPTA	Section 95(1)	4/6/2024	&quot;pa gination missed in book marking according to the index volume wise index missed need to sign on every page of application need to true copy sign n every page of annexure Pg-38 to 45 blur Pg- 55,60,77,80,81,90,13 7,138,141,142,146,1 49,150 to 173,175,180,183,184 ,185,194,195 to 200 not clear date	Saksham Mittal
67	24/05/2024	Company Petition (Companies Act)	710102045572024		FILBERTS HOSPITALITY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	1/6/2024	case type wrong bookmarking numbering missed, OCR missing petition every page sign missed stk 7 missed	NITIN KANWAR
68	23/05/2024	Company Petition IB (IBC)	710102045282024		M/S SAARIYO OFFICE MAINTENANCE THROUGH ITS PROPRIETOR VS M/S NAYATI HEALTHCARE & RESEARCH NCR PVT LTD	IBC Under Sec 9	25/06/2024	service missed Pg- ,126,130,132,133, not clear reminder 3	BHARAT SAREEN
69	23/05/2024	Company Petition IB (IBC)	710102045222024		BIRLA ELECTRICALS LIMITED VS M/S NAYATI HEALTHCARE & RESEARCH NCR PVT LTD	IBC Under Sec 10	24/06/2024	IRP certificate missed reminder 3	NIRANJAN SADANAND KARMARKAR
70	25/05/2024	Company Petition IB (IBC)	710102046122024		VISTRA ITCL (INDIA) LIMITED VS AVANTHA HOLDINGS LIMITED	IBC under Sec 7	5/6/2024	volume-2 missed Form-B missed need to true copy sign on every page of annexure	PRAFUL JINDAL

71	23/05/2024	Contempt Petition(Companies Act)	710102045232024		SHABIH UH RAHMAN KHAN VS MR. DEWAKER DEV AND ORS.	Sec 425	25/06/2024	court fee and welfare missed in vakaltanama and all annexure page sign and true copy missed	Soumya Dutta
72	23/05/2024	Company Petition IB (IBC)	710102045292024		VIMALA DEVI VS KARNATAKA BANK LIMITED	Section 94(1)	24/06/2024	please fill KARNATAKA BANK LIMITED in the Respondent name reminder 3	Bharti Nawlani
73	22/05/2024	Company Petition IB (IBC)	710102044892024		IPK EXPORTS PRIVATE LIMITED VS HSB HOME SOLUTIONS LIMITED	IBC under Sec 7	13/06/2024	DD NOT SUBMITTED	Prerana Priyanshu
74	24/05/2024	Company Petition IB (IBC)	710102045652024		CANARA BANK VS USHA GUPTA	Section 95(1)	4/6/2024	&quot;pa gination missed in book marking acording to the index volume wise index missed need to sign on every page of application need to true copy sign n every page of annexure Pg-38 to 45 blur Pg- 55,60,77,80,81,90,13 7,138,141,142,146,1 49,150 to 173,175,180,183,184 ,185,194,195 to 200 not clear date	Saksham Mittal
75	24/05/2024	Company Petition (Companies Act)	710102045822024		GHANSHYAM TAYAL VS CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec 425	4/6/2024	case type wrong contempt petition not add in main case	Anshul Gupta

76	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009222024		JASRATI EDUCATION SOLUTIONS LIMITED VS ONEGA INFRASTRUCTURE PRIVATE LIMITED	Sub-section (l) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign	Shashank Agarwal
77	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009162024		JASRATI EDUCATION SOLUTIONS LIMITED VS MARKUS INFRASTRUCTURE PRIVATE LIMITED	Sub-section (l) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign	Shashank Agarwal
78	20/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007902024		JASRATI EDUCATION SOLUTIONS LIMITED VS GOOD LUCK STRUCTURE PRIVATE LIMITED	Sub-section (l) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal

79	20/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007992024		JASRATI EDUCATION SOLUTIONS LIMITED VS GRIDER INFRA TECH PRIVATE LIMITED	Sub-section (l) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign	Shashank Agarwal
80	20/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007892024		JASRATI EDUCATION SOLUTIONS LIMITED VS HIDREAM CONSTRUCTIONS PRIVATE LIMITED	Sub-section (l) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign	Shashank Agarwal
81	24/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008822024		JASRATI EDUCATION SOLUTIONS LIMITED VS ROCKSTRONG INFRA TECH PRIVATE LIMITED	Sub-section (l) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign	Shashank Agarwal



82	23/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008332024		JASRATI EDUCATION SOLUTIONS LIMITED VS LASERVISION ESTATES PRIVATE LIMITED	Sub-section (l) of section 230	25/06/2024	file issue kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign	Shashank Agarwal
83	22/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008282024		JASRATI EDUCATION SOLUTIONS LIMITED VS LEADING EDGE INFRATECH PRIVATE LIMITED	Sub-section (l) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign	Shashank Agarwal
84	25/05/2024	Company Petition IB (IBC)	710102046012024		ENGINE LEASE FINANCE B.V. VS SPICEJET LIMITED	IBC Under Sec 9	5/6/2024	need to sign on every page of application Pg-606 not clear vakalatnama missed	NAVAL KUMAR SHARMA
85	25/05/2024	Company Petition IB (IBC)	710102046112024		VISTRA ITCL (INDIA) LIMITED VS AVANTHA HOLDINGS LIMITED	IBC under Sec 7	5/6/2024	OCR missed please delete some pages before master index need to sign on every page of application need to true copy sign on every page of annexure Form-B missed	PRAFUL JINDAL

86	24/05/2024	Company Petition IB (IBC)	710102045692024		CANARA BANK VS NIHARIKA GOEL	Section 95(1)	4/6/2024	pagination missed in book marking according to the index volume wise index missed need to sign on every page of application need to true copy sign n every page of annexure Pg-38 to 45 blur Pg- 55,60,77,80,81,90,13 7,138,141,142,146,1 49,150 to 173,175,180,183,184 ,185,194,195 to 200 not clear date missed in	Saksham Mittal
87	28/05/2024	Company Appeal(Companies Act)	710102046692024		CANARA BANK VS NIHARIKA GOEL	Sec 252 (3)	26/06/2024	delhi.dcit.judicial.hc @incometax.gov.in kindly serve in income tax service (please come to registry)	Vishal
88	28/05/2024	Company Petition IB (IBC)	710102046732024		MANMOHAN SINGH GULATI VS ALLAHABAD BANK (MERGED WITH INDIAN BANK)	Section 94(1)	5/6/2024	Pg-25,26,30,39 to 42 not clear need to sign on every page of application need to true copy sign on every page of annexure double pagination not allowed court fee and welfare missed in vakalatnama	SANGEETA BOHRA
89	28/05/2024	Company Petition IB (IBC)	710102046772024		MEGHAAARIKA INTERNATIONAL PRIVATE 9 LIMITED VS EMPEROR FOODEX LIMITED	IBC Under Sec	4/6/2024	wrong jusidiction	Pradeep Kumar
90	27/05/2024	Company Petition IB (IBC)	710102046462024		CENTRAL BANK OF INDIA VS A S TECHNOBUILD PRIVATE LIMITED	IBC under Sec 7	5/6/2024	Pg-147,151,236 to 238,250 not clear date missed in vakalatnama Form B, IRP certificate missed	BINAY KUMAR MISHRA
91	30/05/2024	Company Petition IB (IBC)	710102047352024		CENTRAL BANK OF INDIA VS MRS. RADHIKA KANTIPADI	Section 95(1)	11/6/2024	Pg-62,64,65,66,75 not clear	Brijesh Kumar Tamber

92	23/05/2024	Company Petition IB (IBC)	710102045302024		NUVO CHRYSCAPITAL ADVISORS PRIVATE LIMITED VS MRS. RADHIKA KANTIPADI	IBC Section 59	24/06/2024	The Registrar of Companie not fill in the portal service missed for ROCa Pg-44,45,81,82 not clear please delete petition from Proof- of-Service	DEEPALI MITTAL
93	29/05/2024	Company Petition IB (IBC)	710102047102024		MEGHAAARIKA INTERNATIONAL PRIVATE LIMITED VS SUDARSHAN CONSOLIDATED LIMITED.	IBC Under Sec 9	5/6/2024	jurisdiction wrong	Pradeep Kumar
94	29/05/2024	Company Petition IB (IBC)	710102047082024		CENTRAL BANK OF INDIA VS DIAMOND HUT INDIA PRIVATE LIMITED	IBC under Sec 7	5/6/2024	Pg-203 to 217,285,461,463,465 not clear Form B, IRP certificate missed Pg-366 cut double pagination not clear	BINAY KUMAR MISHRA
95	30/05/2024	Company Petition IB (IBC)	710102047452024		PRITHIPAL SINGH GULATI VS ICICI BANK LTD	Section 94(1)	11/6/2024	& amp;quot;bo ok marking missed with the pagination acording to the index sign missed after index OCR missed need to sign on every page of application Pg-26 to 36,44 to 46,52, need to true copy sign on every page of annexure court fee and welafre missed in vakalatnama & amp;quot;	SANGEETA BOHRA
96	30/05/2024	Company Petition IB (IBC)	710102047372024		CENTRAL BANK OF INDIA VS HANUNG FURNISHINGS PRIVATE LIMITED	IBC under Sec 7	25/06/2024	IRP certificate missed	BINAY KUMAR MISHRA
97	30/05/2024	Company Petition IB (IBC)	710102047362024		CENTRAL BANK OF INDIA VS MR. K. GNYANDEEP KANTIPADI	Section 95(1)	11/6/2024	welfare missed @ 25 rs Pg- 62,64,65,66,75 not clear	Brijesh Kumar Tamber

98	30/05/2024	Company Petition IB (IBC)	710102047472024		MRS RAJPREET KAUR GULATI VS ICICI BANK LTD.	Section 94(1)	11/6/2024	book marking missed with the pagination according to the index sign missed after index OCR missed need to sign on every page of application Pg-26 to 36,44 to 46,52, need to true copy sign on every page of annexure court fee and welafr missed in vakalatnama	SANGEETA BOHRA
99	29/05/2024	Company Petition IB (IBC)	710102047062024		MEGHAAARIKA INTERNATIONAL PRIVATE LIMITED VS KAISER INDUSTRIES LTD	IBC Under Sec 9	25/06/2024	Pg-41,115,116 not clear reply of demond notice missed or 9-3B missed	Pradeep Kumar
100	29/05/2024	Contempt Petition (IBC)	710102047112024		SUMAN CHADHA VS LIFESTYLE FITNESS PRIVATE LIMITED	Rule 11 of NCLT, 2016	14/06/2024	case type wrong. section wrong section wrong online as per pdf bookmarking as per index with page nos. contact to registry	NEERAJ
101	31/05/2024	Company Petition IB (IBC)	710102047632024		BDO INDIA LIMITED LIABILITY PARTNERSHIP VS EPTISA INDIA PRIVATE LIMITED	IBC Under Sec 9	11/6/2024	Pg-151 to 213 missed incomplete file	Eshna Kumar
102	31/05/2024	Company Petition (Companies Act)	710102047652024		CANARA BANK VS ASHOK TIWARI AND ORS	Sec. 130(1),Any other provision - Govt body	12/6/2024	pdf not clear	SRI & ASSOCIATES
103	2/6/2024	Company Petition IB (IBC)	710102048232024		THE CANARA BANK LIMITED VS GEETA DEVI GARG	Section 95(1)	25/06/2024	Pg-54 to 59,61,84 to 93,not clear date missed in vakalatnama	Harshit Gupta
104	2/6/2024	Company Petition IB (IBC)	710102048262024		THE CANARA BANK LIMITED VS PINKI GARG	Section 95(1)	25/06/2024	Pg-54 to 58,60,62,82 to 95, not clear date missed in vakalatnama	Harshit Gupta

105	2/6/2024	Company Petition IB (IBC)	710102048252024		THE CANARA BANK LIMITED VS SUSHIL KUMAR JINDAL	Section 95(1)	25/06/2024	Pg-44 to 50,60,70,83 to 96, not clear date missed in vakalatnama	Harshit Gupta
106	2/6/2024	Company Petition IB (IBC)	710102048222024		THE CANARA BANK LIMITED VS PRAVEEN KUMAR GARG	Section 95(1)	25/06/2024	Pg-54 to 59,61,77,83 to 96,not clear date missed in vakalatnama	Harshit Gupta
107	3/6/2024	Company Petition IB (IBC)	710102048332024		GANGA LIFESCIENCES PRIVATE LIMITED VS BLUE SAPPHIRE HEALTHCARES PRIVATE LIMITED	IBC Under Sec 9	10/6/2024	Pg-169 to 186,214,220,222,224 not clear	MOHIT NANDWANI
108	1/6/2024	Company Petition IB (IBC)	710102047892024		CENTRAL BANK OF INDIA VS ASHTAVINAAYAK JEWELLER PRIVATE LIMITED	IBC under Sec 7	10/6/2024	Pg-34,44,197 to 199 not clear BR missed IRP,Form-B	BINAY KUMAR MISHRA
109	2/6/2024	Company Petition IB (IBC)	710102048202024		THE CANARA BANK LIMITED VS PAWAN KUMAR GARG	Section 95(1)	25/06/2024	Pg- 54 to 61,86 to 95, not clear date missed in vakalatnama	Harshit Gupta
110	2/6/2024	Company Petition IB (IBC)	710102048242024		THE CANARA BANK LIMITED VS GOPI RAM AGGARWAL	Section 95(1)	25/06/2024	Pg-61,104 to 117, not clear date missed in vakalatnama	Harshit Gupta
111	1/6/2024	Company Petition IB (IBC)	710102047952024		CENTRAL BANK OF INDIA VS SAHARA EXIM PRIVATE LIMITED	IBC under Sec 7	11/6/2024	Pg-73,80 to 94,216 to 251 not clear	BINAY KUMAR MISHRA
112	2/6/2024	Company Petition IB (IBC)	710102048212024		THE CANARA BANK LIMITED VS MANOJ KUMAR	Section 95(1)	25/06/2024	Pg- 63,88,89,103 to 116,not clear date missed in vakalatnama	Harshit Gupta
113	4/6/2024	Company Petition IB (IBC)	710102048792024		CENTRAL BANK OF INDIA VS C K SOFTWARE PRIVATE LIMITED	IBC under Sec 7	25/06/2024	IRP certificate missed	BINAY KUMAR MISHRA
114	5/6/2024	CP(AA) Merger and Amalgamation(Com panies Act)	710102049072024		ARTLINE VINIMAY PVT LTD VS C K SOFTWARE PRIVATE LIMITED	Sec. 230-232 - Second Motion	11/6/2024	OCR missing power of attorney stamp paper missed in 50rs	Maroti

115	4/6/2024	Company Petition (Companies Act)	710102048752024		BHARAT CONSTRUCTIONS (INDIA) PRIVATE LIMITED VS REGIONAL DIRECTOR	Sec. 131(1)	24/06/2024	bookmarking are mandatory OCR missing affidavit address incomplete nclt form 12 missed and board resolution or power of attorney with 50rs stamp paper missed and all pdf are blur kindly proper uploaded (come to registry) file issue room no 103	Sheetal
116	25/02/2023	Company Petition (Companies Act)	710102019302023		REVFIN SERVICES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 131(1)	25/06/2024	all volume bookmarking numbering missed	Sonika Bharati
117	4/6/2024	Transfer Petition (IBC)	710102048922024		PRINCE IT SOLUTIONS PRIVATE LIMITED VS FMIT SYSTEMS PRIVATE LIMITED	IBC Under Sec 9	25/06/2024	case type wrong please choose Company Petition IB (IBC) need to sign on every page of application Pg- 59,66,67,68,69,70,71 ,72,111,123 to 126, not clear please mention true typd copy from to where court fee missed vaklatnama please attached order	Abhinav S. Raghuvanshi
118	21/05/2024	Company Petition IB (IBC)	710102044562024		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS CANTERBURY REAL TECH PRIVATE LIMITED	IBC under Sec 7	13/06/2024	DD NOT SUBMITTED	Wamika
119	4/6/2024	Company Petition IB (IBC)	710102048682024		CENTRAL BANK OF INDIA VS PRANEET SOFTECH PRIVATE LIMITED	IBC under Sec 7	24/06/2024	IRP certificate	BINAY KUMAR MISHRA
120	4/6/2024	Company Petition IB (IBC)	710102048962024		CENTRAL BANK OF INDIA VS SANKALPA OVERSEAS PRIVATE LTD.	IBC under Sec 7	25/06/2024	IRP certificate missed	BINAY KUMAR MISHRA

121	5/6/2024	Company Appeal(Companies Act)	710102049202024		CENTRAL BANK OF INDIA VS SANKALPA OVERSEAS PRIVATE LTD.	Sec 252 (1) - By Government Body	10/6/2024	25RS WELFARE MISSED	Shlokchandra
122	4/6/2024	Company Petition (Companies Act)	710102048882024		ALOK SINGH MAHOR VS LOREM IPSUM SOFTARE PRIVATE LIMITED AND ORS	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	13/06/2024	(186-205,266-274,293,300,337-344,350-638,765-768 page not clear	Ajay Brahme
123	7/6/2024	Intervention Petition (IBC)	710102049752024		MRS. RASHMI CHOPRA (COURT COMMISSIONER) VS LOREM IPSUM SOFTARE PRIVATE LIMITED AND ORS	Sec 60(5)	12/6/2024	case type wrong section wrong please fill Mis Seriatim Enterprises LLP,Mis Universal Buildwell Private Limited in the portal volume wise index missed need to sign on every page of reopr need to true copy sign on every page of annexure Pg-56,58,60,75,77,79,103,105,107,122,124,126,208,210,225,227	Rashmi
124	10/4/2024	Company Petition IB (IBC)	710102030042024		CREATIVE CAPITAL SERVICES LIMITED VS FUTURISTICS GARMENTS PRIVATE LIMITED	IBC under Sec 7	24/06/2024	volume-1 index missed pagination wrong in index please check OCR missed	Nakul
125	7/6/2024	Intervention Petition (IBC)	710102049772024		MRS. RASHMI CHOPRA (COURT COMMISSIONER) VS FUTURISTICS GARMENTS PRIVATE LIMITED	Sec 60(5)	12/6/2024	please do propelry file	Rashmi
126	7/6/2024	Contempt Petition (IBC)	710102049742024		MRS. RASHMI CHOPRA (COURT COMMISSIONER) VS FUTURISTICS GARMENTS PRIVATE LIMITED	Sec 60(5)	12/6/2024	case type wrong section wrong Mrs. Aneeta Gupta,Mr. Atul Kumar Kansal fil in the portal	Rashmi
127	6/6/2024	Company Petition IB (IBC)	710102049442024		CENTRAL BANK OF INDIA VS ABHINAV INTERNATIONAL PRIVATE LIMITED	IBC under Sec 7	25/06/2024	IRP certificate missed	BINAY KUMAR MISHRA

128	6/6/2024	Company Petition IB (IBC)	710102049612024		IFCI LIMITED VS RAHEJA DEVELOPERS LIMITED	IBC under Sec 7	24/06/2024	volume wise index missed Form-B missed IRP certificate missed BR missed	Niraj Kumar
129	6/6/2024	Company Petition IB (IBC)	710102049452024		CENTRAL BANK OF INDIA VS HANUNG PROCESSORS PRIVATE LIMITED	IBC under Sec 7	25/06/2024	IRP certificate	BINAY KUMAR MISHRA
130	6/6/2024	Intervention Petition(Companies Act)	710102049622024		JAIN FLORICULTURE LTD VS ARIES TRAVELS PRIVATE LIMITED & ORS	Rule 11 of NCLT	11/6/2024	wrong section wrong case type	NAKUL MOHTA
131	6/6/2024	Company Petition (Companies Act)	710102049472024		MEDISURGE TECHNOLOGIES PRIVATE LIMITED VS ARIES TRAVELS PRIVATE LIMITED & ORS	Sec. 271-273	24/06/2024	bookmarking numbering missed due to payment section 272 and kindly mentioned section in index	Palak Bhavsar
132	6/6/2024	Company Petition IB (IBC)	710102049582024		CANARA BANK VS YOGENDRA SINGH	Section 95(1)	13/06/2024	book marking missed with the pagination according to the index need to sign on every page off application OCR missed Pg-22 to 28 not clear	SACHIT KUMAR SAHIJPAL
133	6/6/2024	Intervention Petition (IBC)	710102049722024		MRS. RASHMI CHOPRA (COURT COMMISSIONER) VS YOGENDRA SINGH	Sec 60(5)	12/6/2024	case type wrong please fill all party in the portal from Mrs. Aneeta Gupta in Petitioner name Mr. Atul Kumar Kansal in Respondent name need to sign on every page of reoprt	Rashmi
134	7/6/2024	Intervention Petition (IBC)	710102049782024		MRS. RASHMI CHOPRA (COURT COMMISSIONER) VS YOGENDRA SINGH	Sec 60(5)	12/6/2024	please do propelry file	Rashmi



135	6/6/2024	Company Petition (Companies Act)	710102049572024		FARHA KHAN VS AL-TABARAK FROZEN FOODS PRIVATE LIMITED	Sec. 59	13/06/2024	all application kindly remove and file separately section mismatch in online portal and pdf MOA and AOA not clear 253,287,292-293 page not clear some annexure pages sign and true copy missed	Nikhil Beniwal
136	7/6/2024	Company Petition IB (IBC)	710102049842024		ABHILAV GUPTA VS AL-TABARAK FROZEN FOODS PRIVATE LIMITED	Section 94(1)	26/06/2024	Pg-49,50 not clear court fee missed @ 3 rs	Deepak Sharma
137	7/6/2024	Company Petition (Companies Act)	710102049832024		M/S JADIE CONSULTANTS PVT LTD VS REGISTRAR OF COMPANIES	Sec. 271-273	19/06/2024	due to payment section 272 47,58-61,69,78-80,85,89, page not clear ocr missing	RAKESH KUMAR
138	7/6/2024	Company Petition IB (IBC)	710102049902024		M/S. VANDANAS INC. THROUGH ITS SOLE PROPRIETOR MR. RAJIV GOYAL VS MAYASHEEL RETAIL INDIA LIMITED	IBC Under Sec 9	13/06/2024	service missed book marking missed with the pagination according to the index OCR missed	HIMANSHU
139	7/6/2024	Transfer Petition(Companies Act)	710102049812024		MOHAN TOLARAM KUKREJA VS SRI SAIBA TOWN PLANNERS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	19/06/2024	case type wrong bookmarking are mandatory and ocr missing vakaltnama missed headline rule 11 kindly change rule 16d in page 1 and other side	Gaurav Raj Shrawat
140	7/6/2024	Company Petition (Companies Act)	710102049822024		VOGUE INTERNATIONAL AGENCIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec. 271-273	19/06/2024	due to payment section 272 46-48,51,56,57,97 page not clear 2,3 volume counsel sign missed in index	RAKESH KUMAR

141	8/6/2024	Company Appeal(Companies Act)	710102050462024		VOGUE INTERNATIONAL AGENCIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	25/06/2024	64-65,68 page not clear 66,69-70 english translation missed	Sourabh Gupta
142	10/6/2024	Company Petition IB (IBC)	710102050832024		CANARA BANK VS MR. APRESH GARG	Section 95(1)	18/06/2024	&quot;book missed with the pagination according to the index pagination missed in index incomplete file please do propelry file &quot;	KRISHAN KUMAR
143	10/6/2024	Company Petition (Companies Act)	710102050712024		RUBI RANI VS SHANI AUTO PRIVATE LIMITED	Sec 241 (2)	26/06/2024	due to payment section 241-242 petitioner and respondent detail missed in online portal 151 page not clear as per adv	Rupesh Kumar Tyagi
144	10/6/2024	Company Petition (Companies Act)	710102050702024		LIFE LINE BIOTECH LIMITED VS LEXUS INDIA LIMITED	Sec. 241(1),Sec. 242(4)	19/06/2024	due to payment section 242 synopsis missed in pdf master data and MOA and AOA missed	ISWAR
145	8/6/2024	Company Petition IB (IBC)	710102050442024		INSPIRED CONSULTANCY SERVICES PRIVATE LIMITED VS MDG CONSULTANTS AND ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	18/06/2024	service missed book missed with the pagination according to the index pagination missed in index OCR missed date missed in vakalatnama court fee and welfare missed in vakalanama master data missed BR missed noitice missed &quot;&quot;incomplete	Anjaneya

146	8/6/2024	Company Petition IB (IBC)	710102050472024		SAROJ CONSTWELL PRIVATE LIMITED VS SADHNA BIO-OILS PRIVATE LIMITED.	IBC under Sec 7	14/06/2024	book missed with the pagination according to the index pagination missed in index Pg- 46,47,52 to 75 not clear court fee missed @ 1 rs double pagination not allowed	Paras
147	9/6/2024	Company Petition IB (IBC)	710102050612024		DORINDA INDIA CAPITAL PRIVATE LIMITED VS SADHNA BIO-OILS PRIVATE LIMITED.	IBC Section 59	18/06/2024	Pg- 34,35,71,105,107,15 0 to 151not clear	GUNJAN MITTAL
148	10/6/2024	Company Petition IB (IBC)	710102050652024		SHALINI MOHAN VS K D P INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	14/06/2024	incomplete file please do propelry file	Pankaj
149	8/6/2024	Company Petition (Companies Act)	710102050362024		SOM ESTATES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3) - By Government Body	19/06/2024	case type wrong bookmarking numbering missed OCR missing all pdf are very dim	ANAM SIDDIQUI
150	10/6/2024	Company Petition IB (IBC)	710102050902024		VISHAL WADHWANI & ORS. VS VATIKA INFRACON PRIVATE LIMITED	IBC under Sec 7	18/06/2024	service missed book missed with the pagination according to the index pagination missed in index sign missed after index need to sign on every page of application need to affidavit foe all applicatnt wrong jurisdiction for VATIKA LIMITED please remove from pdf need to true copy sign on every page of	Nithin

151	13/06/2024	Company Petition IB (IBC)	710102051602024		CANARA BANK VS KAMLA JAIN	Section 95(1)	24/06/2024	petition double upload not allowed pagination missed in index please check pagination missed in book marking according to the index Pg- 42,43 not clear	Saurabh Kushawaha
152	11/6/2024	Company Appeal(Companies Act)	710102051112024		CANARA BANK VS KAMLA JAIN	Sec 252 (3)	24/06/2024	petition every page sign missed OCR missing	Aayush
153	13/06/2024	Company Petition IB (IBC)	710102051632024		CANARA BANK VS SUMAN JAIN	Section 95(1)	19/06/2024	&amp;quot;pa gination missed in book marking according to the index pagination missed in index OCR missed pagination missed in pdf some pages not clear please do properly file vakalatnama mentioned in last showing in the middle &amp;quot;	Saurabh Kushawaha
154	12/6/2024	Company Petition IB (IBC)	710102051142024		SREI EQUIPMENT FINANCE LIMITED VS BKM MINING PRIVATE LIMITED	IBC under Sec 7	14/06/2024	book missed with the pagination according to the index Pg-35,36,37 cut Pg-47,48 blank not allowed court fee and vakalatnama missed in vakalatnama need to true copy sign on every page of annexure BKM Mining Private Limited master not found please mention in index	SHAMBO NANDY

155	13/06/2024	Company Petition IB (IBC)	710102051622024		CANARA BANK VS SANGEETA JAIN	Section 95(1)	19/06/2024	pagination missed in book marking according to the index pagination missed in index OCR missed pagination missed in pdf some pages not clear please do properly file vakalatnabama mentioned in last showing in the middle	Saurabh Kushawaha
156	11/6/2024	Company Petition IB (IBC)	710102051032024		CANARA BANK VS SUNITA AGGARWAL	Section 95(1)	14/06/2024	incomplete file please do propelry file	KRISHAN KUMAR
157	10/6/2024	Company Petition IB (IBC)	710102050852024		THE CANARA BANK LIMITED VS MOHENDER AGGARWAL	Section 95(1)	18/06/2024	book missed with the pagination according to the index pagination missed in index incomplete file please do properly file	KRISHAN KUMAR
158	11/6/2024	Company Petition IB (IBC)	710102051052024		CANARA BANK VS GAURAV AGGARWAL	Section 95(1)	18/06/2024	incomplete file please do propelry file	KRISHAN KUMAR
159	11/6/2024	Company Petition IB (IBC)	710102051022024		CANARA BANK VS MONIKA GARG	Section 95(1)	14/06/2024	incomplete file please do propelry file	KRISHAN KUMAR
160	13/06/2024	Company Petition IB (IBC)	710102051642024		CANARA BANK VS GEETIKA KWEERA	Section 95(1)	19/06/2024	&quot;pa gination missed in book marking according to the index pagination missed in index OCR missed pagination missed in pdf some pages not clear please do properly file vakalatnabama mentioned in last showing in the middle &quot;	Kumar Vishwjeet

161	13/06/2024	Company Petition IB (IBC)	710102051612024		CANARA BANK VS MANISH JAIN	Section 95(1)	19/06/2024	&amp;quot;pa gination missed in book marking according to the index pagination missed in index OCR missed pagination missed in pdf some pages not clear please do properly file vakalatnama mentioned in last showing in the middle &amp;quot;	Saurabh Kushawaha
162	11/6/2024	CA(A) Merger and Amalgamation(Com panies Act)	710102050992024		1. M/S ESHAN FINANCIAL SERVICES PRIVATE LIMITED VS MANISH JAIN	Sec. 230-232 - Second Motion	24/06/2024	issue by first motion and second motion please checked pdf	Prachi Darji
163	12/6/2024	CP(AA) Merger and Amalgamation(Com panies Act)	710102051352024		SPINX AUTO INDIA PRIVATE LIMITED VS MANISH JAIN	Sec. 230-232 - Second Motion	25/06/2024	42-44,50,,143-148 page not clear 111 wrong arrange	Prachi Darji
164	13/06/2024	Company Petition IB (IBC)	710102051552024		MADHAVAN BALAKRISHNAN VS MULTITEX FLITRATION ENGINEERS LTD.	IBC Under Sec 9	19/06/2024	pagination missed in book marking according to the index please delete pdf from Proof-of- Service list of date and events brief synopsis missed cour fee and welfare missed in vakalatnama Pg- 50,51,52,55,56,57,65 ,66,67,68,69,70,70.7 1,72,73,75,76,89,90, 98,99,100 not clear	Bhavana Duhoon

165	14/06/2024	Company Petition IB (IBC)	710102051782024		THE CANARA BANK LIMITED VS ANJU BANSAL	Section 95(1)	24/06/2024	Pg- 54,55,63,64,66,67,68 ,77,78,95 to 108,125,126 to 131 not clear paginmation wrong in the book markig pleae check need to sign and true copy on every page	Harshit Gupta
166	14/06/2024	Company Petition IB (IBC)	710102051792024		THE CANARA BANK LIMITED VS USHA RANI CHOPRA	Section 95(1)	24/06/2024	pagination missed in book marking acording to the index OCR missed pagination missed in index master data missed date missed in vakalatnama	Harshit Gupta
167	14/06/2024	Company Petition IB (IBC)	710102051902024		THE CANARA BANK LIMITED VS ASHOK KUMAR BANSAL	Section 95(1)	24/06/2024	paginmation wrong in the book markig pleae check Pg- 64,65,67,68,69,78,79 ,95 to 108,125,126,127,128 ,137 not clear need to sign and true copy on every page date missed in vakalatnama	Harshit Gupta

168	6/6/2024	Company Petition IB (IBC)	710102049512024		JAI SHANKAR SRIVASTAVA VS ASHOK KUMAR BANSAL	Section 94(1)	26/06/2024	book markin pagnation wrong not acording to the index OCR missed need to service to all three party mention on pg no 17, need to true copt sign on every page of annexure Pg-230,231 not clear ticket not allowed content of vakalatnama reminder 3	vijay
169	13/06/2024	Company Petition IB (IBC)	710102051762024		CANARA BANK VS MANOJ GAUR	Sec 60(2),Section 95(1)	24/06/2024	wrong jurisdiction	HITESH SACHAR
170	13/06/2024	Company Petition IB (IBC)	710102051652024		RASHTRIYA CARGO MOVERS VS PRAFFUL OVERSEAS PRIVATE LIMITED	IBC Under Sec 9	24/06/2024	&quot;we lfare missed 5 rs on vkalatnama pagnation missed in book marking acording to the index OCR missed Pg-15,19 to 28,89 to 93,97,127,138,170 to 179,187,188 to 194,197 to 200,202,203,204,205 ,213,214 to 2018,260,262,263,26 4,267,268,277,279,2 82,284,285,288,289, 290,291,292,296,297 298,299,316,317,32	Arjun
171	13/06/2024	Company Petition IB (IBC)	710102051592024		CANARA BANK VS JOGINDER SINGH	Section 95(1)	19/06/2024	double pagination not allowed Pg-75 not clear	Kumar Vishwjeet
172	13/06/2024	Company Petition IB (IBC)	710102051742024		IDBI BANK LIMIKTED VS HIL INDIA LIMITED	IBC under Sec 7	26/06/2024	Pg-71 to 121 not clear need to upload clear copy	SANJAY BAJAJ
173	17/06/2024	Company Petition IB (IBC)	710102052662024		CANARA BANK VS IRFANA NASEEM QURESHI	Sec 60(2),Section 95(1)	24/06/2024	OCR missed Pg- 71,72,124 not clear	HITESH SACHAR
174	17/06/2024	Company Petition IB (IBC)	710102052672024		CANARA BANK VS NASEEM QURESHI	Sec 60(2),Section 95(1)	24/06/2024	Pg-63,64,65,120 not clear	HITESH SACHAR



175	15/06/2024	Company Petition (Companies Act)	710102052372024		BABA AGRIBUILD PRIVATE LIMITED VS NASEEM QURESHI	Sec 252 (1)	24/06/2024	case type wrong bookmarking are mandatory OCR missing petitioner and respondent detail missed in online portal petition every page sign missed affidavit not notary and power of attorney notary and 50rs stamp paper missed and master data missed stk 7 missed all pages not proper unloaded form not master data missed	ROHIT SHARMA
176	14/06/2024	Company Petition IB (IBC)	710102051972024		IMPERIAL BANQUETS & DINING PRIVATE LIMITED VS NASEEM QURESHI	IBC Under Sec 10	24/06/2024		Shashank Agarwal
177	16/06/2024	Company Petition IB (IBC)	710102052472024		CANARA BANK VS MR. BRIJBHUSHAN SINGAL	Section 95(1)	24/06/2024	incomplete file please do propelry file	Preet Singh Oberoi
178	15/06/2024	Company Petition IB (IBC)	710102052362024		CANARA BANK VS PALLAVI SETHI	Section 95(1)	24/06/2024	pagination missed in book marking acording to the index pagination wrong in index OCR missed Pg- 64,66,67,68,69 not clear need to sign and true copy on every page	Saurabh Kushawaha
179	15/06/2024	Company Petition IB (IBC)	710102052302024		CANARA BANK VS PAPINDER SINGH MAKAN	Section 95(1)	24/06/2024	pagination missed in book marking acording to the index pagination wrong in index Pg- 42 to 48,50,51,54 not clear need to sign and true copy on every page	Saurabh Kushawaha
180	14/06/2024	Company Petition IB (IBC)	710102051932024		THE CANARA BANK LIMITED VS AMIT KUMAR GUPTA	Section 95(1)	24/06/2024	Pg-220,99 to 105,115,116,137 not clear date missed in vakalatnama	Harshit Gupta

181	15/06/2024	Company Petition IB (IBC)	710102052262024		CANARA BANK VS JASVINDER SINGH MAKAN	Section 95(1)	21/06/2024	&amp;quot;pa gination missed in book marking according to the index please delete pdf from Proof-of- Service service missed Pg-42 to 51,53,54 not clear need to sign and true copy on every page&amp;quot;	Saurabh Kushawaha
182	15/06/2024	Company Petition IB (IBC)	710102052152024		WG. CDR. JAGANNATH BHANDARI VS ANJALI BUILDCON PRIVATE LIMITED	IBC under Sec 7	24/06/2024	incomplete file	Avneesh Arputham
183	15/06/2024	Company Petition IB (IBC)	710102052282024		CANARA BANK VS SANJAY DHINGRA PG TO KWALITY LTD.	Section 95(1)	24/06/2024	service missed pagination wrong in index pagination missed in book marking according to the index need to sign on every page application notary missed inncomplete file please do properly file	Abhishek
184	17/06/2024	Company Petition IB (IBC)	710102052492024		DINESH KHANNA VS MATCALFE PROPERTIES PVT. LTD	IBC under Sec 7	24/06/2024	Pg-58,67,102, cut form-2, irp certificate ,form-b	Eshna Kumar
185	15/06/2024	Company Petition IB (IBC)	710102052222024		CANARA BANK VS GURMEET KAUR	Section 95(1)	24/06/2024	please delete pdf from Proof-of- Service service missed pagination wrong in index date missed in vakalatnama Pg-43 to 48,51 not clear need to sign and true copy on every page	Saurabh Kushawaha

186	17/06/2024	Company Petition IB (IBC)	710102052522024		CANARA BANK VS MR. NEERAJ SINGHAL	Section 95(1)	24/06/2024	please delete petition Proof-of- Service pagination missed in book marking according to the index OCR missed Pg- 36,38,40,42,45, need to sign and true copy on every page date misse in vakalanama court fee welfare missed in vakalanama master data missed	Preet Singh Oberoi
187	18/06/2024	Company Appeal(Companies Act)	710102052712024		CANARA BANK VS MR. NEERAJ SINGHAL	Sec 252 (3)	25/06/2024	case type wrong please mentioned company name in stk 7 86-90 98,165- 168,200-204 page not clear	GAURAV
188	17/06/2024	Intervention Petition (IBC)	710102052502024		MR MADHUKAR PANDEY VS MR. MILIND B KASODEKAR LIQUIDATOR OF M/S PHADNIS PROPERTIES LTD.	Sec 60(5)	24/06/2024	CP(IB)1029/MB /2017 wrong file and juridtion	SINHA SHREY
189	15/06/2024	Intervention Petition (IBC)	710102052172024		M/S ABHAY PROP. MANAGEMENT PRIVATE LIMITED VS MR. MILIND B KASODEKAR LIQUIDATOR OF M/S PHADNIS PROPERTIES LTD	Sec 60(5)	24/06/2024	wrong file CP(IB)1029/MB /2017 jurisdiction wrong	SINHA SHREY
190	15/06/2024	Company Petition IB (IBC)	710102052322024		IDBI BANK LIMIKTED VS SHYAM INDOFAB PRIVATE LIMITED	IBC under Sec 7	24/06/2024	Pg-23,62,173,446 to 450,457,485,508,610 ,611 to 614,623 to 630 not clear BR missed master data missed	SANJAY BAJAJ
191	16/06/2024	Company Petition IB (IBC)	710102052422024		SRM ENERGY TAMILNADU PRIVATE LIMITED VS SHYAM INDOFAB PRIVATE LIMITED	IBC Under Sec 10	25/06/2024	Pg- 9,12,13,16,17,19,21, 107 not clear	Naman Singh Bagga

192	18/06/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102052742024		ARTLINE VINIMAY PVT LTD VS SHYAM INDOFAB PRIVATE LIMITED	Sec. 230-232 - Second Motion	25/06/2024	163 page not clear 257-258 power of attorney not notary	Maroti
193	19/06/2024	Company Petition IB (IBC)	710102052922024		CANARA BANK VS SHAKUNTALA DEVI	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh
194	18/06/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102052862024		ALLIANCE CONNECT AD PRIVATE LIMITED VS SHAKUNTALA DEVI	Sec. 230-232 - Second Motion	25/06/2024	account treatment certificate section 133 missed in both company	DHRITIMAN
195	15/06/2024	Company Petition IB (IBC)	710102052162024		CANARA BANK VS SURINDER KAUR	Section 95(1)	20/06/2024	pagination missed in book marking according to the index pagination wrong in index Name of corporate debtor for NOT KNOWN which guarantee is given company name missed on page 11 Pg-42 to 51 not clear need to sign and true copy on every page	Saurabh Kushawaha
196	15/06/2024	Company Petition IB (IBC)	710102052232024		CANARA BANK VS TARANPREET KAUR	Section 95(1)	20/06/2024	please delete pdf from Proof-of-Service service missed pagination missed in book marking according to the index pagination wrong in index Name of corporate debtor for NOT KNOWN which guarantee is given company name missed on page 12 Pg-42 to 47,50,51,53 not clear need to sign and true copy on	Saurabh Kushawaha

197	13/06/2024	Company Petition IB (IBC)	710102051562024		CANARA BANK VS ADITYA KEJRIWAL	Section 95(1)	19/06/2024	&quot;pa gination missed in book marking according to the index pagination missed in index OCR missed pagination missed in pdf some pages not clear please do properly file vakalatnama mentioned in last showing in the middle &quot;	Kumar Vishwjeet
198	14/06/2024	Company Petition IB (IBC)	710102051942024		THE CANARA BANK LIMITED VS NARESH KUMAR GUPTA	Section 95(1)	24/06/2024	Pg-99 to 105,114,137,220 not clear date missed in vakalatnama	Harshit Gupta
199	20/06/2024	Company Petition (Companies Act)	710102053272024		ASHEESH MATHUR VS YAMUNA BAGH RESORTS PVT. LTD.	Sec. 241(1),Sec. 242(4),Sec 272 of the Companies Act , 2013	25/06/2024	due to payment section 271 Moa and AOa not clear date missed in vakaltanama	Aayu
200	19/06/2024	Company Petition IB (IBC)	710102052892024		RGC INDUSTRIES LIMITED VS ROC DELHI	IBC Section 59	26/06/2024	&quot;inc omplete file only upload some page &quot;	Pankaj
201	19/06/2024	CA(A) Merger and Amalgamation(Com panies Act)	710102052882024		VEEKAY SURGICALS PRIVATE LIMITED VS ROC DELHI	Sec. 230-232 - Second Motion	25/06/2024	wrong file	Pankaj
202	19/06/2024	Company Petition IB (IBC)	710102052992024		CANARA BANK VS ALKA GOYAL	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh

203	19/06/2024	Company Petition IB (IBC)	710102053242024		CANARA BANK VS MEENA RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Section 95(1)	26/06/2024	pagination missed in book marking according to the index pagination missed in index pagination missed in pdf service missed need to sign on every page of application master data missed vakalatnama missed incomplete file	Abhishek
204	18/06/2024	CP(AA) Merger and Amalgamation(Com panies Act)	710102052812024		ASHA DEALCOM PRIVATE LIMITED VS MEENA RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Sec. 230-232 - Second Motion	25/06/2024	bookmarking are mandatory OCR missing pdf not proper uploaded and incomplete	Sanjay
205	19/06/2024	Company Petition IB (IBC)	710102053182024		CANARA BANK VS ABHISHEK RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Section 95(1)	26/06/2024	&amp;quot;pa gination missed in book marking according to the index pagination missed in index pagination missed in pdf service missed need to sign on every page of application master data missed vakalatnama missed incomplete file &amp;quot;	Abhishek
206	19/06/2024	Company Petition IB (IBC)	710102053062024		GAURAV ARORA VS ABHISHEK RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Section 94(1)	26/06/2024	incomplete file only upload some page	Harkirat Singh Jagdev

207	19/06/2024	Company Petition IB (IBC)	710102053262024		CANARA BANK VS SHANTI SWARUP RAJA PERSONAL GUARANTOR OF HIM STEEL PVT. LTD.	Section 95(1)	26/06/2024	&amp;quot;pa gination missed in book marking according to the index pagination missed in index pagination missed in pdf service missed need to sign on every page of application master data missed vakalatnama missed incomplete file &amp;quot;	Abhishek
208	20/06/2024	Company Petition IB (IBC)	710102053352024		CANARA BANK VS P.K. TIWARI	Section 95(1)	27/06/2024	book marking missed with the pagination according to the index wrong pagination in the index need to sign on every page of annexure Pg- 44,50,51 not clear vakalatnama missed master data missed	Saurabh Kushawaha
209	19/06/2024	Company Petition IB (IBC)	710102053122024		THE CANARA BANK LIMITED VS SHEFALI BANSAL	Section 95(1)	26/06/2024	pagination missed in book marking according to the index pagination missed in index pagination missed in pdf OCR missed master data missed	Harshit Gupta

210	19/06/2024	Company Petition IB (IBC)	710102053012024		CANARA BANK VS MR. SANJAY SINGAL	Section 95(1)	27/06/2024	please delete pdf from the proof of service need to true copy sign on every page of annexure date missed in vakalatanam court fee missed @ 3 rs master data missed	Preet Singh Oberoi
211	19/06/2024	Company Petition IB (IBC)	710102053252024		CANARA BANK VS ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Section 95(1)	26/06/2024	&amp;quot;pa gination missed in book marking according to the index pagination missed in index pagination missed in pdf service missed need to sign on every page of application master data missed vakalatnama missed incomplete file &amp;quot;	Abhishek
212	19/06/2024	Company Petition IB (IBC)	710102052902024		CANARA BANK VS JK ARORA	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh
213	19/06/2024	Company Petition IB (IBC)	710102053002024		CANARA BANK VS MS. AARTI SINGAL	Section 95(1)	27/06/2024	please delete pdf from the proof of service book marking missed with the pagination according to the index Pg-36 to 41 not clear court fee missed @ 3 rs master data missed	Preet Singh Oberoi
214	19/06/2024	Company Petition IB (IBC)	710102052952024		CANARA BANK VS RAJKUMAR GUPTA	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh
215	19/06/2024	Company Petition IB (IBC)	710102052912024		CANARA BANK VS RAM LAL GUPTA	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh



216	20/06/2024	CA(A) Merger and Amalgamation(Companies Act)	710102053312024		GEOGRAPHICS INFRASTRUCTURE PRIVATE LIMITED VS RAM LAL GUPTA	Sub-section (I) of section 230	26/06/2024	OCR missing pdf not proper uploaded	Vaish Associates
217	19/06/2024	Company Petition IB (IBC)	710102053202024		CANARA BANK VS ASHOK RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Section 95(1)	26/06/2024	&amp;quot;pa gination missed in book marking acording to the index pagination missed in index pagination missed in pdf service missed need to sign on every page of application master data missed vakalatnama missed incomplete file &amp;quot;	Abhishek
218	19/06/2024	Company Petition IB (IBC)	710102053162024		THE CANARA BANK LIMITED VS SURENDER KUMAR BANSAL	Section 95(1)	27/06/2024	book marking missed with the pagination according to the index pagination missed in index OCR missed master data missed incomplete file	Harshit Gupta
219	24/06/2024	Company Petition (Companies Act)	710102053792024		REBOOT RETAIL PRIVATE LIMITED VS SURENDER KUMAR BANSAL	Sec. 271-273	26/06/2024	list of date &amp;amp; event missed and brief synopsis missed	Alok
220	20/06/2024	Company Petition IB (IBC)	710102053482024		THE CANARA BANK LIMITED VS MANISH MALIK	Section 95(1)	27/06/2024	Pg-63,64,not clear need to sign on every page of annexure	Harshit Gupta
221	2/1/2024	Company Appeal(Companies Act)	710102000312024		THE CANARA BANK LIMITED VS MANISH MALIK	Sec 252 (1) - By Government Body	26/06/2024	Book marking mandatory (again same objection)	PUNEET

222	19/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007472024		JASRATI EDUCATION SOLUTIONS LIMITED VS FALCATE BUILDERS PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign	Shashank Agarwal
223	7/6/2024	Company Petition IB (IBC)	710102049862024		ABHISHEK GUPTA VS FALCATE BUILDERS PRIVATE LIMITED	Section 94(1)	25/06/2024	court fee missed @ 3 rs	Deepak Sharma
224	6/6/2024	Company Petition (Companies Act)	710102049672024		DEEPAK KUMAR VS REDEFINE EXPRESS PRIVATE LIMITED	Sec. 241(1)	25/06/2024	due to payment section 242,244,245	Nithin
225	21/06/2024	CA(A) Merger and Amalgamation(Companies Act)	710102053622024		R1 RCM INDIA PRIVATE LIMITED VS REDEFINE EXPRESS PRIVATE LIMITED	Sec. 230-232, Sec 234	26/06/2024	220 page not clear	RAJEEV
226	21/06/2024	Company Petition IB (IBC)	710102053522024		THE CANARA BANK LIMITED VS JYOTSNA MALIK	Section 95(1)	27/06/2024	Pg-64,65 not clear need to sign on every page of annexure	Harshit Gupta
227	25/06/2024	CA(A) Merger and Amalgamation(Companies Act)	710102054062024		AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED VS JYOTSNA MALIK	Sub-section (I) of section 230	26/06/2024	bookmarking incomplete all volume and pdf proper uploaded	NEHA SHARMA
228	22/06/2024	Company Petition (Companies Act)	710102053702024		SANJAY CHUGH VS M2M BUILDTECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	26/06/2024	ocr missing affidavit address mismatch in notary 65 page not clear kindly remove application and file separately	ASHISH
229	19/06/2024	Company Petition IB (IBC)	710102052962024		CANARA BANK VS AMARJEET SINGH KALRA	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh
230	19/06/2024	Company Petition IB (IBC)	710102052942024		CANARA BANK VS SAHIL ARORA	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh

231	19/06/2024	Company Petition IB (IBC)	710102052972024		CANARA BANK VS SURINDER KAUR KALRA	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh
232	19/06/2024	Company Petition IB (IBC)	710102052932024		CANARA BANK VS AMAR CHAND GUPTA	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh
233	19/06/2024	Company Petition IB (IBC)	710102052982024		CANARA BANK VS RAJIV GOYAL	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh
234	24/04/2024	Interlocutory Application (I.B.C)	710102035652024	COMPANY PETITION IB (IBC)/296(PB)2023	RADHEYKRISHNA TECHNOBUILD PRIVATE LIMITED VS ASHISH SINGH RESOLUTION PROFESSIONAL OF BULLAND REALTORS PRIVATE LIMITED	Sec 60(5)	25/06/2024	remove double pagination. page nos 166 to 172, 412 to 421, 438 to 448, 450, 612 to 620, 626 to 631 and 656 not clear	-
235	3/5/2024	Interlocutory Application (I.B.C)	710102038602024	COMPANY PETITION IB (IBC)/1525(ND)2019	THE ASSISTANT COMMISSIONER VS MR. ROHIT SEHGAL	Sec 60(5)	5/6/2024	DD NOT SUBMITTED	ADIT KHORANA
236	3/5/2024	Interlocutory Application (I.B.C)	710102038432024	COMPANY PETITION IB (IBC)/639(ND)2023	ANIL KUMAR VS SUDARSHAN SHARMA	Application under any other provisions-IBC	27/06/2024	bookmarking as per index with page nos	Aditi Sharma
237	6/5/2024	Interlocutory Application (I.B.C)	710102039242024		RP SUNIL KUMAR AGRAWAL VS SUDARSHAN SHARMA	Sec 60(5)	25/06/2024	main case no. missing in online portal.	SUNIL KUMAR AGRAWAL
238	1/5/2024	Interlocutory Application (I.B.C)	710102037622024	COMPANY PETITION IB (IBC)/178(ND)2023	BANK OF MAHARASHTRA VS PREM SINGHEE	Application under any other provisions-IBC	24/06/2024	page no. 51 to 62 are not clear. san clear or attach type copy	Anil Kumar Mittal
239	7/5/2024	Interlocutory Application (I.B.C)	710102039652024	COMPANY PETITION IB (IBC)/671(PB)2023	SANGRUR AUTOS PRIVATE LIMITED VS PREM SINGHEE	Sec 60(5)	12/6/2024	page no. 69,68,70are cut.	Pridhi Singla
240	22/04/2024	Company Appeal (IBC)	710102035052024	COMPANY PETITION IB (IBC)/144(PB)2017	ASSISTANT COMMISSIONER OF CUSTOMS (LEGAL) VS ANIL KOHLI	Sec 42,Any other provision - Govt body	26/06/2024	need to separately both file application Pg- 136,142,149 not clear	AAKARSH SRIVASTAVA

241	10/5/2024	Miscellaneous Application(Companies Act)	710102041322024	TRANSFER PETITION(COMPA NIES ACT)/11(PB)2022	DEEPA BHARGAV VS ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	11/6/2024	case type wrong. select company application applicant respondent fill online as per memo of parties delete previous document additional documents filed in separately.	Dhananjay
242	10/5/2024	Miscellaneous Application(Companies Act)	710102041272024	TRANSFER PETITION(COMPA NIES ACT)/11(PB)2022	MOHIT RATNA VS ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	12/6/2024	case type wrong applicant respondent fill online as per memo of parties additional documents separately filed. delete previous document contact to registry	Dhananjay
243	10/5/2024	Miscellaneous Application(Companies Act)	710102041222024	TRANSFER PETITION(COMPA NIES ACT)/11(PB)2022	AMIT BHASIN VS ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	11/6/2024	case type wrong. select company application applicant respondent fill online as per memo of parties. true copy missing in annexure	Dhananjay
244	13/05/2024	Company Application(Companies Act)	710102041942024	TRANSFER PETITION(COMPA NIES ACT)/11(PB)2022	YKM HOLDINGS PVT LTD VS ABW INFRASTRUCTURE LIMITED	Application under any other provisions	12/6/2024	main case missing in online portal. vakalatnama compulsory. contact to registryMany time reminder	HARKESH
245	14/05/2024	Company Application(Companies Act)	710102042182024	CP(AA) MERGER AND AMALGAMATION( COMPANIES ACT)/43(ND)2022	BHUJADHARI VINCOM PRIVATE LIMITED VS NIHAAL AZIZ	Section 447	13/06/2024	applicant respondent fill online as per mop Vakalatnama compulsory contact to registry. many time reminder	Azka Ahmed

246	13/05/2024	Interlocutory Application (I.B.C)	710102041812024	COMPANY PETITION IB (IBC)/275(ND)2019	DEBASHIS NANDA VS JITENDER KUMAR YADAV	Sec 66(1)	10/6/2024	fill all details in online portal.	Deepanshu Badiwal
247	15/05/2024	Company Appeal (IBC)	710102042622024	COMPANY PETITION IB (IBC)/190(PB)2017	REGIONAL PF COMMISSIONER DELHI VS ERA INFRA ENGINEERING LIMITED	Sec 60(5)	25/06/2024	case type wrong please choose Interlocutory Application IB not mention in maincase no in pdf page no. 55,56,70 to 77 are not clear. reminder 3	SHIVANATH MAHANTA
248	17/05/2024	Interlocutory Application (I.B.C)	710102043372024	COMPANY PETITION IB (IBC)/472(ND)2023	ASSISTANT COMMISSIONER CENTRAL GST DIVISION ROORKEE VS LD. IRP FOR MIS U.P. BONE MILLS PRIVATE LIMITED	Sec 60(5)	5/6/2024	DD NOT SUBMITTED	Arjun Jain
249	21/05/2024	Interlocutory Application (I.B.C)	710102044302024	COMPANY PETITION IB (IBC)/300(PB)2020	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD VS SARE GURUGRAM PVT LTD	Sec 60(5)	5/6/2024	all applicant fill online portal	SURENDER
250	8/12/2023	Interlocutory Application (I.B.C)	710102105032023	COMPANY PETITION IB (IBC)/26(ND)2023	COL. RAVI KOUL VS MAX HEIGHTS TOWNSHIP AND PROJECTSPRIVATE LIMITED	Sec 60(5)	7/6/2024	annexure 1 or 4, 5not clear rescan or attach type copy pagination wrong contact to registry	Kunal Malik
251	23/05/2024	Company Application(Companies Act)	710102045382024	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	MARAS PROPERTIES PRIVATE LIMITED VS UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Sec 425	7/6/2024	case type wrong all petitioner and respondent detail fill online as per mop contact to registry	Nistha Gupta
252	24/05/2024	Interlocutory Application (I.B.C)	710102045762024	COMPANY PETITION IB (IBC)/223(ND)2022	RAKESH KUMAR JINDAL VS NA	Sec 60(5)	25/06/2024	fill all details in online portal. main case missing online portal nit link case type wrong. section wrong. bookmarking as per index with page nos wrong jurisdiction C.P.(IB) NO. 4479/MB/2019 contact to registry	PINKI

253	27/05/2024	Restoration Application (Companies Act)	710102046382024	COMPANY PETITION (COMPANIES ACT)/23(ND)2017	MR. MALIRAM BILWAL VS M/S HSB AGRO INDUSTRIES PVT. LTD.	Rule 11 of NCLT	20/06/2024	applicant respondent fill online as per mop NCLT order missing. page no. 12 to 19 mention English type copy in pdf. main case number wrong in pdf as per online portal contact to registry.	ASHISH DHOUDIYA L
254	28/05/2024	Interlocutory Application (I.B.C)	710102046832024	COMPANY PETITION IB (IBC)/508(ND)2021	SNG TRADING COMPANY PRIVATE LIMITED VS AXIS TRUSTEESHIP PVT. LTD.	Sec 60(5)	1/6/2024	vakalatnama compulsory.	Zain Ahmed Khan
255	30/05/2024	Interlocutory Application (I.B.C)	710102047222024	COMPANY PETITION IB (IBC)/141(ND)2024	ANUP KUMAR VS RACHANA	Application under any other provisions- IBC	3/6/2024	pagination missing in index. counsel sign missing in index or memo of parties. page no. 29,30 to 42,49 to 66 are not clear. remove double pagination. vakalatnama not clear. mention bookmarking according your index with page numbering. OCR missing.	Ishaan Mukherjee
256	30/05/2024	Interlocutory Application (I.B.C)	710102047212024	COMPANY PETITION IB (IBC)/901(ND)2020	ARUN KUMAR SINGH AND SUNIL KUMAR SINGH VS SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	4/6/2024	page no. 24,25,26 are not clear. 1Rs court fee short in vakalatnama. counsel details incomplete in index or memo of parties and prayer. memo of parties mismatch according your online portal.	Naresh Panwar

257	3/6/2024	Interlocutory Application (I.B.C)	710102048302024	COMPANY PETITION IB (IBC)/1744(ND)2019	PRAVEEN SHARMA VS DEBASHIS NANDA	Sec 60(5)	5/6/2024	pagination missing. need every page sign in application. affidavit missing. need every page sign and true copy in annexure. vakalatnama missing. proof of service missing. mention bookmarking according your index with page numbering. OCR missing.	PAWAN KUMAR YADAV
258	1/6/2024	Interlocutory Application (I.B.C)	710102047762024	COMPANY PETITION IB (IBC)/1744(ND)2019	ROSMERTA TECHNOLOGIES LTD VS DEBASHIS NANDA	Sec 60(5)	4/6/2024	main case missing. need true copy in annexure. 3Rs court fee missing in vakalatnama.	RANJANA ROY GAWAI
259	31/05/2024	Interlocutory Application (I.B.C)	710102047682024	COMPANY PETITION IB (IBC)/2340(ND)2019	VIVECK GOEL VS POOJA FINELEASE LIMITED	Sec 60(5)	7/6/2024	respondent fill online as per mop counsel details incomplete in prayer. vakalatnama missing contact to registry.	MAREESH
260	29/05/2024	Interlocutory Application (I.B.C)	710102047022024	COMPANY PETITION IB (IBC)/2340(ND)2019	MRS. ANJALI NIRAV CHOKSI VS STATE BANK OF INDIA	Rule 11 of NCLT, 2016	1/6/2024	wrong jurisdiction.	SANGEETA BOHRA
261	1/6/2024	Interlocutory Application (I.B.C)	710102047822024	COMPANY PETITION IB (IBC)/933(PB)2019	MRS. ANJALI NIRAV CHOKSI VS STATE BANK OF INDIA		3/6/2024	main case IB not mention in pdf. memo of parties missing. counsel sign missing in index. need every page sign and true copy annexure.	Bhavana Duhoon

262	31/05/2024	Interlocutory Application (I.B.C)	710102047782024	COMPANY PETITION IB (IBC)/1096(PB)2018	CFM ASSETS RECONSTRUCTION PVT LTD VS M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Sec 60(5)	10/6/2024	Manasvi Security Service mention IAS title in online portal case type wrong file in intervention section wrong file in 60(5) list of event synopsis missing contact to registry	SUMEER SODHI
263	1/6/2024	Interlocutory Application (I.B.C)	710102047872024	COMPANY PETITION IB (IBC)/456(ND)2018	FIMOSYS INFRASTRUCTURE PVT LTD VS ATUL KUMAR KANSAL	Sec 60(5)	4/6/2024	application merge in one pdf.	shekhar
264	1/6/2024	Interlocutory Application (I.B.C)	710102047862024	COMPANY PETITION IB (IBC)/17(ND)2019	AMRENDRA PRATAP SINGH VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	4/6/2024	bookmarking compulsory with page numbering. OCR missing.	Kumar Mihir
265	31/05/2024	Company Application(Companies Act)	710102047792024	COMPANY PETITION (COMPANIES ACT)/277(ND)2018	M/S GLOBUS INVESTORS WELFARE ASSOCIATION VS M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS	Rule 11 of NCLT	4/6/2024	add all respondent in online portal. case type wrong. vakalatnama compulsory. proof of service missing.	ARJUN NANDA
266	2/6/2024	Restoration Application (Companies Act)	710102048282024	COMPANY PETITION (COMPANIES ACT)/69(PB)2020	BRAJ MOHAN RATHORE VS MAHESH RATHORE	Rule 11 of NCLT	12/6/2024	need true copy in annexure. 3Rs court fee missing vakalatnama.	monika arora
267	3/6/2024	Interlocutory Application (I.B.C)	710102048572024	COMPANY PETITION IB (IBC)/1083(PB)2018	DEPARTMENT OF TOWN AND COUNTRY PLANNING HARYANA VS MR. UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL	Sec 60(5)	13/06/2024	Application merge in one pdf. true copy sign missing on annexures. contact to registry	shekhar
268	31/05/2024	Company Application(Companies Act)	710102047802024	COMPANY PETITION (COMPANIES ACT)/277(ND)2018	M/S GLOBUS INVESTORS WELFARE ASSOCIATION VS M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS	Rule 11 of NCLT	4/6/2024	memo of parties missing. need every page true copy in annexure. vakalatnama compulsory. proof of service missing.	ARJUN NANDA



269	3/6/2024	Miscellaneous Application (IBC)	710102048322024	COMPANY PETITION IB (IBC)/449(PB)2019	PEYUSH AGGARWAL VS M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS	Application under any other provisions-IBC	5/6/2024	case type wrong. section wrong. index missing. affidavit missing. pagination missing. 25Rs welfare fee 3Rs court fee missing in vakalatnama. bookmarking compulsory. OCR missing.	rahul mangla
270	3/6/2024	Interlocutory Application (I.B.C)	710102048502024	COMPANY PETITION IB (IBC)/1027(PB)2018	MOHAN GARG VS RITU RASTOGI RESOLUTION PROFESSIONAL FOR VIKAS MULTIPLEX DEVELOPERS PVT. LTD. NOW KNOWN AS VV MULTIPLEX PVT. LTD.	Sec 60(5)	5/6/2024	page no. 126 to 134,147 to 166,172 to 180,185 to 190,214 to 217,297 to 312 are not clear. remove double pagination.	Anirban
271	4/6/2024	Interlocutory Application (I.B.C)	710102048642024	COMPANY PETITION IB (IBC)/11(ND)2021	SANJAY GUPTA VS UNION BANK OF INDIA & ORS	Rule 11 of NCLT, 2016	5/6/2024	section wrong. need every page sign in application. bookmarking compulsory with page numbering. OCR missing. need every page sign and true copy in annexure.	HONEY SATPAL
272	3/6/2024	Company Application(Companies Act)	710102048412024	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	ASHISH KUMAR VS ROADGODS AUTOGEAR PRIVATE LIMITED	Section 420	7/6/2024	need every page sign and true copy in annexure. vakalatnama compulsory.	Sumit Rajput

273	4/6/2024	Miscellaneous Application (IBC)	710102048672024	COMPANY PETITION IB (IBC)/2688(ND)2019	CONTAINER CORPORATION OF INDIA LIMITED VS RCI INDUSTRIES & TECHNOLOGIES LTD	Sec 60(5)	5/6/2024	case type wrong. section not mention in index. add all respondent in online portal. need every page sign in application. page no. 22 mention english type in pdf. need every page sign and true copy in annexure. bookmarking compulsory with page numbering. OCR missing.	Arun
274	4/6/2024	Company Application(Companies Act)	710102048762024	COMPANY PETITION (COMPANIES ACT)/31(ND)2024	CHAVI TOLANI VS KAMALASHA EXPORTS PRIVATE LIMITED	Rule 11 of NCLT	5/6/2024	contact to registry.	Manish Kumar Srivastava
275	5/6/2024	Interlocutory Application (I.B.C)	710102049052024	COMPANY PETITION IB (IBC)/1022(ND)2018	MEERA GIRI AND 31 OTHERS VS KAMALASHA EXPORTS PRIVATE LIMITED	Sec 60(5)	7/6/2024	counsel details incomplete in index and prayer. memo of parties missing. NCLT heading missing in page no. 5. vol 1 and 2 separately index missing. vakalatnama missing. pdf not clear. affidavit missing. bookmarking compulsory with page numbering. OCR missing. need every page true	KUSHAGRA DIKSHIT

276	6/6/2024	Interlocutory Application (I.B.C)	710102049412024	COMPANY PETITION IB (IBC)/300(PB)2020	PUSHPA KHABAR VS SARE GURUGRAM PVT LTD	Sec 60(5)	7/6/2024	index missing. add all respondent in online portal. need every page sign and true copy in annexure. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. bookmarking compulsory with page numbering. OCR missing.	Dhananjai Jain
277	5/6/2024	Interlocutory Application (I.B.C)	710102049292024	COMPANY PETITION IB (IBC)/73(PB)2023	SANJAY KUMAR JHA VS VIRTUAL BUSINESS SOLUTION PRIVATELIMITED	Sec 30	6/6/2024	due payment for application. case type wrong. memo of parties mismatch according your online portal. need every page sign and true copy in annexure. remove main case parties in online portal and add RP details in online portal.	Prerana Priyanshu
278	5/6/2024	Interlocutory Application (I.B.C)	710102049162024	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED VS VIRTUAL BUSINESS SOLUTION PRIVATELIMITED	Sec 60(5)	7/6/2024	memo of parties missing, section not mention in index. vakalatnama compulsory.	VIVEK SARIN
279	4/6/2024	Restoration Application (Companies Act)	710102048722024	COMPANY PETITION (COMPANIES ACT)/102(PB)2020	REENA RATHORE VS SHIV KUMAR RATHORE	Rule 11 of NCLT	12/6/2024	respondent fill online as memo of parties need true copy in annexure. 3Rs court fee missing in vakalatnama. delete previous document contact to registry.	monika arora

280	5/6/2024	Restoration Application (IBC)	710102049372024	COMPANY PETITION IB (IBC)/70(ND)2023	PRUDENT ARC LIMITED VS PRASAR METAL ENGINEERING PRIVATE LIMITED	Application under any other provisions-IBC,Rule 11 of NCLT, 2016	24/06/2024	NCLT order missing. both application file separately contact to registry	monika arora
281	6/6/2024	Interlocutory Application (I.B.C)	710102049462024	COMPANY PETITION IB (IBC)/607(PB)2020	M/S R.D. EXPORTS VS ABHIMANYU MITTAL	Sec 60(5)	7/6/2024	fill all details in online portal.	AKSHAY SRIVASTAVA
282	7/6/2024	Interlocutory Application (I.B.C)	710102050152024	COMPANY PETITION IB (IBC)/380(ND)2020	GYAN CHANDRA MISRA VS ABHIMANYU MITTAL	Sec 60(5)	26/06/2024	contact to registry. pdf not clear.	Avinash Bhati
283	10/6/2024	Company Application(Companies Act)	710102050742024	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	HEMKUNT BUSINESS SOLUTIONS PRIVATE LIMITED VS SMT. RITU AGARWAL	Rule 11 of NCLT	24/06/2024	applicant respondent fill online as per memo of parties. due payment section 32. proof of service missing all applicant affidavit or authority letter attach contact to registry	Anil
284	8/6/2024	Interlocutory Application (I.B.C)	710102050412024	COMPANY PETITION IB (IBC)/390(PB)2023	ATS LE GRANDIOSE PHASE II WELFARE ASSOCIATION VS MR. HITESH GOEL	Sec 60(5)	11/6/2024	3Rs court fee missing in vakalatnama. remove double pagination.	PRASHANT MEHTA
285	10/6/2024	Interlocutory Application (I.B.C)	710102050732024	COMPANY PETITION IB (IBC)/692(ND)2022	POOJA BAHRY VS RESOLUTION PROFESSIONAL - KIRAN UDYOG PVT LTD	Application under any other provisions-IBC	26/06/2024	section wrong online as per pdf	Pooja Bahry
286	8/6/2024	Interlocutory Application (I.B.C)	710102050482024	COMPANY PETITION IB (IBC)/186(ND)2024	DEVENDER KUMAR AGGARWAL VS DEVENDER KUMAR AGGARWAL	Rule 11 of NCLT, 2016	13/06/2024	remove DEVENDER KUMAR AGGARWAL from IAs respondent title or applicant respondent detail fill online as per mop	Praduman Rai

287	12/6/2024	Restoration Application (Companies Act)	710102051342024	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	28. SH. KESHAR DEO PAREEK DIRECTOR VS UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	26/06/2024	memo of parties mismatch according your online portal. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) in mention in mop as respondent	devvrat
288	16/01/2023	Interlocutory Application (I.B.C)	710102006332023	COMPANY PETITION IB (IBC)/115(ND)2020	GULSHAN GABA VS NARESH KAKKAR	Sec 43(1) r/w Sec 44 (1)	24/06/2024	respondents detail fill in online portal as per mop ocr missing service missing please contact to registry.	Gulshan Gaba
289	12/6/2024	Interlocutory Application (I.B.C)	710102051312024	COMPANY PETITION IB (IBC)/1006(ND)2019	DEVENDRA KUMAR SHARMA VS JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 60(5)	13/06/2024	memo of parties missing. vakalatnama compulsory. need every page true copy in annexure. bookmarking compulsory with page numbering. OCR missing.	RAJIV
290	12/6/2024	Company Application(Companies Act)	710102051242024	COMPANY PETITION (COMPANIES ACT)/44(ND)2002	CONTINENTAL CONSTRUCTION LTD. AND ORS VS MANJEET SINGH BASI AND ORS.	Rule 11 of NCLT	13/06/2024	fill all details in online portal. add all respondent in online portal.	ARJUN
291	11/6/2024	Interlocutory Application (I.B.C)	710102050942024	COMPANY PETITION IB (IBC)/1481(PB)2019	RAM PHAL BHARDWAJ VS MANJEET SINGH BASI AND ORS.	Sec 60(5)	12/6/2024	need every page true copy in annexure.	MOHIT NANDWANI
292	12/6/2024	Interlocutory Application (I.B.C)	710102051322024	COMPANY PETITION IB (IBC)/1006(ND)2019	DEVENDRA KUMAR SHARMA VS JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 60(5)	13/06/2024	memo of parties missing. vakalatnama compulsory. bookmarking compulsory with page numbering. OCR missing. need every page true copy in annexure.	RAJIV

293	12/6/2024	Interlocutory Application (I.B.C)	710102051202024	COMPANY PETITION IB (IBC)/108(ND)2023	SATYENDRA PRASAD KHORANIA VS JBB-EVEREST BUILDTECH PRIVATE LIMITED	Application under any other provisions-IBC	24/06/2024	memo of parties missing.	Amol
294	12/6/2024	Interlocutory Application (I.B.C)	710102051372024	COMPANY PETITION IB (IBC)/1016(PB)2020	RAKESH BHATIA RESOLUTION PROFESSIONAL OF M/S IDEA BUILDERS PRIVATE LIMITED VS IDEA BUILDERS PVT LTD	Sec 60(5)	20/06/2024	remove main case parties from IAs title and add RP details in online portal RAKESH BHATIA contact to registry	SHITAL KHATRI
295	14/06/2024	Interlocutory Application (I.B.C)	710102051832024	COMPANY PETITION IB (IBC)/297(ND)2023	MR. NAVNEET KUMAR GUPTA VS PRANAV ANSAL	Application under any other provisions-IBC,19(2)	19/06/2024	due payment section 19(3). mention bookmarking compulsory with page numbering.	Sumesh
296	13/06/2024	Miscellaneous Application(Companies Act)	710102051682024	TRANSFER PETITION(COMPANIES ACT)/11(PB)2022	M/S AIR SHAGOON ((NETWORK) PVT. LTD. VS ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	14/06/2024	case type wrong. fill all details in online portal. memo of parties missing. need every page sign and true copy in annexure. vakalatnama compulsory. OCR missing.	Aditya
297	13/06/2024	Interlocutory Application (I.B.C)	710102051492024	RESTORED COMPANY PETITION (IBC)/7(ND)2023	BANK OF MAHARASHTRA VS NEWTECH PROMOTERS AND DEVELOPERS	Rule 11 of NCLT, 2016	19/06/2024	memo of parties missing. vakalatnama compulsory. OCR missing.	Nishant
298	14/06/2024	Interlocutory Application (I.B.C)	710102051922024	COMPANY PETITION IB (IBC)/361(ND)2020	KAMAL AGARWAL VS KARAN BANSAL	Sec 66(1)	20/06/2024	vakaltnama missing	KAMAL AGARWAL
299	14/06/2024	Interlocutory Application (I.B.C)	710102051872024	COMPANY PETITION IB (IBC)/361(ND)2020	KAMAL AGARWAL VS KARAN BANSAL	Sec 43(1) r/w Sec 44 (1)	20/06/2024	vakalatnama missing	KAMAL AGARWAL
300	14/06/2024	Interlocutory Application (I.B.C)	710102052142024	COMPANY PETITION IB (IBC)/717(ND)2019	SIDHARTHA BUILDHOME PRIVATE LIMITED VS SIDHARTHA BUILDHOME PRIVATE LIMITED	Sec 60(5)	26/06/2024	IAs title fill online as per mop sign and true copy missing and all petitioner and respondent detail fill on online portal as per mop	Shiv Mangal Sharma

301	14/06/2024	Interlocutory Application (I.B.C)	710102052052024	COMPANY PETITION IB (IBC)/544(ND)2022	MR. NIKHIL SACHDEVA VS SIDHARTHA BUILDHOME PRIVATE LIMITED	Application under any other provisions-IBC	26/06/2024	bookmarking as per index with page nos and ocr missing	Raghav Kakkar
302	15/06/2024	Interlocutory Application (I.B.C)	710102052192024	COMPANY PETITION IB (IBC)/153(ND)2024	DEEPA GUPTA VS MR. SANDEEP SEHGAL (PERSONAL GUARANTOR)	Application under any other provisions-IBC	25/06/2024	page no.11,32,33, not clear page and section wrong	ravinder gupta
303	15/06/2024	Interlocutory Application (I.B.C)	710102052292024	COMPANY PETITION IB (IBC)/3398(ND)2019	ANJU AGARWAL VS MR. SANDEEP SEHGAL (PERSONAL GUARANTOR)	Application under any other provisions-IBC	24/06/2024	section wrong. add respondent in online portal.	NIBRUTI SAMAL
304	15/06/2024	Interlocutory Application (I.B.C)	710102052202024	COMPANY PETITION IB (IBC)/159(ND)2024	DEEPA GUPTA VS MRS. POONAM SEHGAL (PERSONAL GUARANTOR)	Application under any other provisions-IBC	24/06/2024	section wrong. 3Rs court fee missing in vakalatnama. mention bookmarking according your index with page numbering. OCR missing.	ravinder gupta
305	14/06/2024	Interlocutory Application (I.B.C)	710102052132024	COMPANY PETITION IB (IBC)/2340(ND)2019	RASHMI MINTRI VS MRS. POONAM SEHGAL (PERSONAL GUARANTOR)	Sec 60(5)	24/06/2024	incomplete file	Riya
306	18/06/2024	Interlocutory Application (I.B.C)	710102052702024	COMPANY PETITION IB (IBC)/919(ND)2020	GYAN CHANDRA MISRA VS SUBODH RAY	Sec 66(1)	24/06/2024	due payment section 67.	Abhishek Anand
307	15/06/2024	Interlocutory Application (I.B.C)	710102052182024	COMPANY PETITION IB (IBC)/158(ND)2024	DEEPA GUPTA VS MR. JOGINDER KUMAR SEHGAL	Application under any other provisions-IBC	24/06/2024	section wrong. 3Rs court fee missing in vakalatnama. mention bookmarking according your index with page numbering. OCR missing.	ravinder gupta
308	18/06/2024	Interlocutory Application (I.B.C)	710102052722024	COMPANY PETITION IB (IBC)/445(ND)2023	IPE M/S. DUCTURUS RESOLUTION PROFESSIONALS PVT. LTD. THROUGH MR. JALESH KUMAR GROVER VS MR. JOGINDER KUMAR SEHGAL	Application under any other provisions-IBC	27/06/2024	bookmarking compulsory with page numbering. OCR missing.	ravinder gupta

309	15/06/2024	Interlocutory Application (I.B.C)	710102052242024	COMPANY PETITION IB (IBC)/1825(PB)2019	SANJEEV BINDAL VS RADHEY SHAM TANDON MFG. PVT. LTD.	Sec 30	24/06/2024	section wrong choose IA(IBC)plan. 187 page not mention in index.	Sanjeev
310	15/06/2024	Interlocutory Application (I.B.C)	710102052212024	COMPANY PETITION IB (IBC)/157(ND)2024	DEEPA GUPTA VS MRS. JANAK SEHGAL	Application under any other provisions-IBC	24/06/2024	section wrong. 3Rs court fee missing in vakalatnama. mention bookmarking according your index with page numbering. OCR missing.	ravinder gupta
311	17/06/2024	Interlocutory Application (I.B.C)	710102052622024	COMPANY PETITION IB (IBC)/237(ND)2019	ATUL MITTAL R .P OF ZEAL DEVELOPERS PVT LTD VS ZEAL DEVELOPERS PRIVATE LIMITED	Application under any other provisions-IBC	20/06/2024	section wrong	LOKESH
312	16/06/2024	Interlocutory Application (I.B.C)	710102052442024	COMPANY PETITION IB (IBC)/2688(ND)2019	THE SOUTH INDIAN BANK LTD VS BRIJESH SINGH BHADAURIYA	Sec 60(5)	24/06/2024	section not mention in index. vakalatnama compulsory. section wrong and vakalatnama missing	A. KARTHIK
313	19/06/2024	Interlocutory Application (I.B.C)	710102053192024	COMPANY PETITION IB (IBC)/1248(PB)2018	AGGARWAL REALTECH THROUGH MR. DHANESH CHAND AGGARWAL VS BRIJESH SINGH BHADAURIYA	Sec 60(5)	20/06/2024	bookmarking and ocr compulsory and respondent detail incomplete on online portal and due payment other section and 23-32 not clear page and court fee 1 missing	PRANAV



314	19/06/2024	Interlocutory Application (I.B.C)	710102053232024	COMPANY PETITION IB (IBC)/1248(PB)2018	AGGARWAL REALTECH THROUGH MR. DHANESH CHAND AGGARWAL VS BRIJESH SINGH BHADAURIYA	Sec 60(5)	20/06/2024	bookmarking and ocr compulsory and respondent detail incomplete on online portal and due payment other section and 23-32 not clear page and court fee 1 missing	PRANAV
315	20/06/2024	Interlocutory Application (I.B.C)	710102053452024	COMPANY PETITION IB (IBC)/904(PB)2018	HARVINDER KUMAR JATANA VS BRIJESH SINGH BHADAURIYA	Sec 60(5)	24/06/2024	bookmarking compulsory with page numbering. OCR missing.	HARVINDER
316	21/06/2024	Interlocutory Application (I.B.C)	710102053542024	COMPANY PETITION IB (IBC)/204(ND)2021	V JYOTI SHARMA VS HITESH GOEL	Sec 60(5)	24/06/2024	merge into one pdf	V K SHARMA
317	20/06/2024	Interlocutory Application (I.B.C)	710102053382024	COMPANY PETITION IB (IBC)/468(ND)2023	VASTRANI EXPORT PRIVATE LIMITED VS STAR SYNTHETICS PVT LTD	Sec 12(2)	21/06/2024	remove main case parties in online portal and add RP details in online portal. OCR missing.	DHRUV GUPTA
318	22/06/2024	Interlocutory Application (I.B.C)	710102053722024	COMPANY PETITION IB (IBC)/720(ND)2021	UMESH GARG VS STAR SYNTHETICS PVT LTD	Application under any other provisions-IBC	24/06/2024	35,43,44,54, not clear page	MUKESH
319	24/06/2024	Restoration Application (IBC)	710102053972024	COMPANY PETITION IB (IBC)/60(ND)2023	PRUDENT ARC LIMITED VS KARAN AUTOMOTIVES PRIVATE LIMITED	Rule 11 of NCLT, 2016	25/06/2024	NCLT order missing.	Siddharth
320	24/06/2024	Interlocutory Application (I.B.C)	710102053912024	COMPANY PETITION IB (IBC)/365(PB)2023	RAJESH GUPTA RESOLUTION PROFESSIONAL OF PACER SECURE SERVICES PRIVATE LIMITED VS KARAN AUTOMOTIVES PRIVATE LIMITED	22(3)a	25/06/2024	date missing in vakalatnama.	Aditi Sharma
321	24/06/2024	Interlocutory Application (I.B.C)	710102054002024	COMPANY PETITION IB (IBC)/783(ND)2022	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS GOPAL ANSAL	Sec 66(1)	25/06/2024	remove double pagination. OCR missing.	RAKESH KUMAR

322	25/06/2024	Interlocutory Application (I.B.C)	710102054032024	COMPANY PETITION IB (IBC)/393(PB)2023	SEEMA MALHOTRA VS STATE BANK OF INDIA	Sec 60(5)	26/06/2024	subsection missing in index. remove double pagination. vakalatnama compulsory.	Vishal
323	25/06/2024	Interlocutory Application (I.B.C)	710102054142024	COMPANY PETITION IB (IBC)/197(ND)2018	SH BRIJ MOHAN SAHNI VS PAWAN BUILDWELL PRIVATE LIMITED	Sec 60(5)	26/06/2024	mention bookmarking according your index with page numbering. OCR missing. 25Rs welfare fee missing in vakalatnama.	ANUBHAV
324	26/06/2024	Interlocutory Application (I.B.C)	710102054192024	COMPANY PETITION IB (IBC)/16(PB)2017	VANEET BHATIA LIQUIDATOR OF EARTH ICONIC INFRASTRUCTURE PRIVATE LIMITED VS PAWAN BUILDWELL PRIVATE LIMITED	Application under any other provisions-IBC	27/06/2024	fill all details in online portal. pagination missing. counsel sign missing index or memo of parties and prayer. need every page sign in application. applicant sign missing in prayer. notary missing. need every page sign and true copy in annexure. mention bookmarking according your	HONEY SATPAL
325	26/06/2024	Interlocutory Application (I.B.C)	710102054172024	COMPANY PETITION IB (IBC)/446(ND)2023	IPE M/S. DUCTURUS RESOLUTION PROFESSIONALS PVT. LTD. THROUGH MR. JALESH KUMAR GROVER VS PAWAN BUILDWELL PRIVATE LIMITED	Application under any other provisions-IBC	27/06/2024	bookmarking compulsory with page numbering. OCR missing.	HONEY SATPAL
326	26/06/2024	Interlocutory Application (I.B.C)	710102054202024	COMPANY PETITION IB (IBC)/495(ND)2017	YOGESH SETHI OFFICE LIQUIDATOR M/S. SSMF INDUSTRIES LTD VS PUNJAB NATIONAL BANK (ERSTWHILE ORIENTAL BANK OF COMMERCE)	Rule 11 of NCLT, 2016	27/06/2024	section wrong. page no. 182 to 185 are not clear.	YOGESH KUMAR JAGIA

327	26/06/2024	Interlocutory Application (I.B.C)	710102054182024	COMPANY PETITION IB (IBC)/776(ND)2022	MR. KHUSHVINDER SINGHAL VS MR. NAVEEN CHAUHAN	Sec 66(1)	27/06/2024	page no. 911 to 916,922,923,924,929 to 934 are not clear. OCR missing.	Kanika
328	26/06/2024	Interlocutory Application (I.B.C)	710102054212024	COMPANY PETITION IB (IBC)/776(ND)2022	MR. KHUSHVINDER SINGHAL VS MR. NAVEEN CHAUHAN	Sec. 45 (1)	27/06/2024	OCR missing.	Kanika
329	26/06/2024	Interlocutory Application (I.B.C)	710102054252024	COMPANY PETITION IB (IBC)/544(ND)2019	SANJAY AGGARWAL VS GENESIS INFRATECH PRIVATE LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	27/06/2024	bookmarking compulsory with page numbering. OCR missing.	R K GUPTA
330	12/2/2024	0710102067692023( No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
331	12/2/2024	0710102067692023( No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
332	12/2/2024	0710102067692023( No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
333	12/2/2024	0710102067692023( No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
334	29-04-2023	0710102039892023( No.of Docs 0)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	27-06-2024	wrong file	
335	17-04-2024	0710102033592024( No.of Docs 0)	0710102033592024/1	INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024	RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN	19(2)	27-06-2024	page 1 mismatched affidavit address with notary	
336	17-04-2024	0710102033592024( No.of Docs 0)	0710102033592024/1	INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024	RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN	19(2)	27-06-2024	page 1 mismatched affidavit address with notary	

337	17-04-2024	0710102033592024(No.of Docs 0)	0710102033592024/1	INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024	RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN	19(2)	27-06-2024	page 1 mismatched affidavit address with notary	
338	17-04-2024	0710102033592024(No.of Docs 0)	0710102033592024/1	INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024	RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN	19(2)	27-06-2024	page 1 mismatched affidavit address with notary	
339	17-04-2024	0710102033592024(No.of Docs 0)	0710102033592024/1	INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024	RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN	19(2)	27-06-2024	page 1 mismatched affidavit address with notary	
340	29-04-2023	0710102039892023(No.of Docs 0)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	27-06-2024	wrong file	
341	17-04-2024	0710102033592024(No.of Docs 0)	0710102033592024/1	INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024	RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN	19(2)	27-06-2024	page 1 mismatched affidavit address with notary	
342	17-04-2024	0710102033592024(No.of Docs 0)	0710102033592024/1	INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024	RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN	19(2)	27-06-2024	page 1 mismatched affidavit address with notary	
343	17-04-2024	0710102033592024(No.of Docs 0)	0710102033592024/1	INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024	RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN	19(2)	27-06-2024	page 1 mismatched affidavit address with notary	
344	17-04-2024	0710102033592024(No.of Docs 0)	0710102033592024/1	INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024	RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN	19(2)	27-06-2024	page 1 mismatched affidavit address with notary	
345	17-04-2024	0710102033592024(No.of Docs 0)	0710102033592024/1	INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024	RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN	19(2)	27-06-2024	page 1 mismatched affidavit address with notary	
346	17-04-2024	0710102033592024(No.of Docs 0)	0710102033592024/1	INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024	RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN	19(2)	27-06-2024	page 1 mismatched affidavit address with notary	
347	17-04-2024	0710102033592024(No.of Docs 0)	0710102033592024/1	INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024	RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN	19(2)	27-06-2024	page 1 mismatched affidavit address with notary	

348	17-04-2024	0710102033592024(No.of Docs 0)	0710102033592024/1	INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024	RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN	19(2)	27-06-2024	page 1 mismatched affidavit address with notary	
349	17-04-2024	0710102033592024(No.of Docs 0)	0710102033592024/1	INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024	RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN	19(2)	27-06-2024	page 1 mismatched affidavit address with notary	
350	17-04-2024	0710102033592024(No.of Docs 0)	0710102033592024/1	INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024	RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN	19(2)	27-06-2024	page 1 mismatched affidavit address with notary	
351	29-04-2023	0710102039892023(No.of Docs 0)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	27-06-2024	wrong file	
352	29-04-2023	0710102039892023(No.of Docs 0)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	27-06-2024	wrong file	
353	26-06-2024	0710102110072023(No.of Docs 3)	0710102110072023/5	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-06-2024	page5 mismatched affidavit address with notary	bharat&asso ciates
354	26-06-2024	0710102043342024(No.of Docs 1)	0710102043342024/1	INTERLOCUTORY APPLICATION (I.B.C)/2799(ND)2024	SANJAY BAFNA VSRAJEEV LOCHAN	Sec 60(5)	27-06-2024	annexures every page missed sign with true copy	VAISH ASSOCIATES
355	12/2/2024	0710102014032024(No.of Docs 0)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	27-06-2024	wrong file	
356	26-06-2024	0710102110072023(No.of Docs 3)	0710102110072023/4	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-06-2024	PAGE NO 6 MISMATCHED AFFIDAVIT ADDRESS WITH NOTARY	bharat&asso ciates
357	26-06-2024	0710102110072023(No.of Docs 3)	0710102110072023/4	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-06-2024	PAGE NO 6 MISMATCHED AFFIDAVIT ADDRESS WITH NOTARY	bharat&asso ciates
358	26-06-2024	0710102110072023(No.of Docs 3)	0710102110072023/5	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-06-2024	page5 mismatched affidavit address with notary	bharat&asso ciates

359	26-06-2024	0710102110072023(No.of Docs 3)	0710102110072023/5	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-06-2024	page5 mismatched affidavit address with notary	bharat&associates
360	26-06-2024	0710102108992023(No.of Docs 3)	0710102108992023/3	INTERLOCUTORY APPLICATION (I.B.C)/94(PB)2024	RESTAR ELECTRONICS SINGAPORE PTE LTD VS. M/S LOGIC EASTERN (INDIA) PVT. LTD	Rule 11 of NCLT, 2016	27-06-2024	NEED EVERY PAGE SIGN OF REPLY	manish.dhir1
361	17-04-2024	0710102033592024(No.of Docs 0)	0710102033592024/1	INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024	RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN	19(2)	27-06-2024	page 1 mismatched affidavit address with notary	
362	29-04-2023	0710102039892023(No.of Docs 0)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	27-06-2024	wrong file	
363	29-04-2023	0710102039892023(No.of Docs 0)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	27-06-2024	wrong file	
364	29-04-2023	0710102039892023(No.of Docs 0)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	27-06-2024	wrong file	
365	29-04-2023	0710102039892023(No.of Docs 0)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	27-06-2024	wrong file	
366	31-03-2024	0710102027202024(No.of Docs 0)	0710102027202024/4	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	27-06-2024	1 rs court fee missed on vakalatnama page no 68	
367	31-03-2024	0710102027202024(No.of Docs 0)	0710102027202024/4	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	27-06-2024	1 rs court fee missed on vakalatnama page no 68	
368	9/1/2023	0710102002922023(No.of Docs 0)	0710102002922023/7	COMPANY APPEAL(COMPANIES ACT)/40(ND)2023	SUSHIL KUMAR VS. VICTORIAN BUILDWELL PRIVATE LIMITED	Sec 252 (3)	27-06-2024	Book marking mandatory as per index with pagination .and need every page sign	

369	8/5/2024	0710102039992024(No.of Docs 0)	0710102039992024/1	COMPANY PETITION IB (IBC)/293(ND)2024	SUVIDHA MERCHANTS PVT LTD THROUGH ITS LIQUIDATOR MR. ANIL KUMAR MITTAL VS. REGISTRAR OF COMPANIES DELHI & HARYANA	IBC Section 59	27-06-2024	page 19 and 20 missed in file as per index
370	8/5/2024	0710102039992024(No.of Docs 0)	0710102039992024/1	COMPANY PETITION IB (IBC)/293(ND)2024	SUVIDHA MERCHANTS PVT LTD THROUGH ITS LIQUIDATOR MR. ANIL KUMAR MITTAL VS. REGISTRAR OF COMPANIES DELHI & HARYANA	IBC Section 59	27-06-2024	page 19 and 20 missed in file as per index
371	8/5/2024	0710102039992024(No.of Docs 0)	0710102039992024/1	COMPANY PETITION IB (IBC)/293(ND)2024	SUVIDHA MERCHANTS PVT LTD THROUGH ITS LIQUIDATOR MR. ANIL KUMAR MITTAL VS. REGISTRAR OF COMPANIES DELHI & HARYANA	IBC Section 59	27-06-2024	page 19 and 20 missed in file as per index
372	8/5/2024	0710102039992024(No.of Docs 0)	0710102039992024/1	COMPANY PETITION IB (IBC)/293(ND)2024	SUVIDHA MERCHANTS PVT LTD THROUGH ITS LIQUIDATOR MR. ANIL KUMAR MITTAL VS. REGISTRAR OF COMPANIES DELHI & HARYANA	IBC Section 59	27-06-2024	page 19 and 20 missed in file as per index
373	31-03-2024	0710102027202024(No.of Docs 0)	0710102027202024/4	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	27-06-2024	1 rs court fee missed on vakalatnama page no 68
374	31-03-2024	0710102027202024(No.of Docs 0)	0710102027202024/3	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	27-06-2024	both reply file separately in different slash and page no 68 1 rs court fee on vakalatnama
375	31-03-2024	0710102027202024(No.of Docs 0)	0710102027202024/3	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	27-06-2024	both reply file separately in different slash and page no 68 1 rs court fee on vakalatnama
376	31-03-2024	0710102027202024(No.of Docs 0)	0710102027202024/4	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	27-06-2024	1 rs court fee missed on vakalatnama page no 68

377	31-03-2024	0710102027202024(No.of Docs 0)	0710102027202024/4	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	27-06-2024	1 rs court fee missed on vakalatnama page no 68	
378	31-03-2024	0710102027202024(No.of Docs 0)	0710102027202024/4	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	27-06-2024	1 rs court fee missed on vakalatnama page no 68	
379	31-03-2024	0710102027202024(No.of Docs 0)	0710102027202024/3	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	27-06-2024	both reply file separately in different slash and page no 68 1 rs court fee on vakalatnama	
380	31-03-2024	0710102027202024(No.of Docs 0)	0710102027202024/3	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	27-06-2024	both reply file separately in different slash and page no 68 1 rs court fee on vakalatnama	
381	31-03-2024	0710102027202024(No.of Docs 0)	0710102027202024/4	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	27-06-2024	1 rs court fee missed on vakalatnama page no 68	
382	12/2/2024	0710102014032024(No.of Docs 0)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	27-06-2024	wrong file	
383	29-04-2023	0710102039892023(No.of Docs 0)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	27-06-2024	wrong file	
384	26-06-2024	0710102110072023(No.of Docs 3)	0710102110072023/5	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-06-2024	page5 mismatched affidavit address with notary	bharat&associates
385	12/2/2024	0710102014032024(No.of Docs 0)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	27-06-2024	wrong file	
386	26-06-2024	0710102110072023(No.of Docs 3)	0710102110072023/4	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-06-2024	PAGE NO 6 MISMATCHED AFFIDAVIT ADDRESS WITH NOTARY	bharat&associates
387	14-03-2023	0710102023552023(No.of Docs 0)	0710102023552023/10	COMPANY PETITION (COMPANIES ACT)/69(ND)2023	NJC HYDRO POWER LIMITED	Sub-Section (1) Of Section 66.	27-06-2024	index page need sign	



388	14-03-2023	0710102023552023(No.of Docs 0)	0710102023552023/10	COMPANY PETITION (COMPANIES ACT)/69(ND)2023	NJC HYDRO POWER LIMITED	Sub-Section (1) Of Section 66.	27-06-2024	index page need sign	
389	14-03-2023	0710102023552023(No.of Docs 0)	0710102023552023/10	COMPANY PETITION (COMPANIES ACT)/69(ND)2023	NJC HYDRO POWER LIMITED	Sub-Section (1) Of Section 66.	27-06-2024	index page need sign	
390	14-03-2023	0710102023552023(No.of Docs 0)	0710102023552023/10	COMPANY PETITION (COMPANIES ACT)/69(ND)2023	NJC HYDRO POWER LIMITED	Sub-Section (1) Of Section 66.	27-06-2024	index page need sign	
391	12/2/2024	0710102014032024(No.of Docs 0)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	27-06-2024	wrong file	
392	12/2/2024	0710102014032024(No.of Docs 0)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	27-06-2024	wrong file	
393	12/2/2024	0710102014032024(No.of Docs 0)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	27-06-2024	wrong file	
394	12/2/2024	0710102014032024(No.of Docs 0)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	27-06-2024	wrong file	
395	12/2/2024	0710102014032024(No.of Docs 0)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	27-06-2024	wrong file	
396	12/2/2024	0710102014032024(No.of Docs 0)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	27-06-2024	wrong file	
397	26-06-2024	0710102110072023(No.of Docs 3)	0710102110072023/4	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-06-2024	PAGE NO 6 MISMATCHED AFFIDAVIT ADDRESS WITH NOTARY	bharat&associates
398	31-03-2024	0710102027202024(No.of Docs 0)	0710102027202024/4	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	27-06-2024	1 rs court fee missed on vakalatnama page no 68	
399	31-03-2024	0710102027202024(No.of Docs 0)	0710102027202024/4	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	27-06-2024	1 rs court fee missed on vakalatnama page no 68	

400	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
401	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
402	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
403	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
404	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
405	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
406	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
407	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
408	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena

409	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
410	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
411	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
412	1/4/2024	0710102027382024(No.of Docs 0)	0710102027382024/1	INTERLOCUTORY APPLICATION (I.B.C)/2760(ND)2024	SSF PLASTICS INDIA PVT. LTD. VS. ASSISTANT COMMISSIONER CGST AND CENTRAL EXCISE DIVISION - 5	Sec 60(5)	26-06-2024	pagination missed in book marking as per index	
413	1/4/2024	0710102027382024(No.of Docs 0)	0710102027382024/1	INTERLOCUTORY APPLICATION (I.B.C)/2760(ND)2024	SSF PLASTICS INDIA PVT. LTD. VS. ASSISTANT COMMISSIONER CGST AND CENTRAL EXCISE DIVISION - 5	Sec 60(5)	26-06-2024	pagination missed in book marking as per index	
414	1/4/2024	0710102027382024(No.of Docs 0)	0710102027382024/1	INTERLOCUTORY APPLICATION (I.B.C)/2760(ND)2024	SSF PLASTICS INDIA PVT. LTD. VS. ASSISTANT COMMISSIONER CGST AND CENTRAL EXCISE DIVISION - 5	Sec 60(5)	26-06-2024	pagination missed in book marking as per index	
415	1/4/2024	0710102027382024(No.of Docs 0)	0710102027382024/1	INTERLOCUTORY APPLICATION (I.B.C)/2760(ND)2024	SSF PLASTICS INDIA PVT. LTD. VS. ASSISTANT COMMISSIONER CGST AND CENTRAL EXCISE DIVISION - 5	Sec 60(5)	26-06-2024	pagination missed in book marking as per index	
416	19-03-2024	0710102015702024(No.of Docs 0)	0710102015702024/2	COMPANY PETITION (COMPANIES ACT)/68(ND)2024	MR. R. MATHIVANAN VS. ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL	Sec. 241(1),Sec. 242(4),Sec. 244(1)	26-06-2024	reply pdf not uploaded.	
417	19-03-2024	0710102015702024(No.of Docs 0)	0710102015702024/2	COMPANY PETITION (COMPANIES ACT)/68(ND)2024	MR. R. MATHIVANAN VS. ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL	Sec. 241(1),Sec. 242(4),Sec. 244(1)	26-06-2024	reply pdf not uploaded.	

418	19-03-2024	0710102015702024(No.of Docs 0)	0710102015702024/2	COMPANY PETITION (COMPANIES ACT)/68(ND)2024	MR. R. MATHIVANAN VS. ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL	Sec. 241(1),Sec. 242(4),Sec. 244(1)	26-06-2024	reply pdf not uploaded.	
419	17-10-2023	0710102091692023(No.of Docs 0)	0710102091692023/5	COMPANY PETITION IB (IBC)/722(ND)2023	MAHI BUILDHOME PRIVATE LIMITED VS. KAVERI TECHNOBUILD PRIVATE LIMITED	IBC Under Sec 9	26-06-2024	book marking mandatory as per index with pagination and need every pages sign of written submission	
420	15-05-2024	0710102042532024(No.of Docs 0)	0710102042532024/1	COMPANY PETITION IB (IBC)/286(ND)2024	PURI CONSTRUCTION PRIVATE LTD VS. TRIVENI ADVERTISING PVT. LTD.	IBC Under Sec 9	26-06-2024	book marking mandatory as per index with pagination annexures every pages need sign with true copy	
421	19-03-2024	0710102015702024(No.of Docs 0)	0710102015702024/2	COMPANY PETITION (COMPANIES ACT)/68(ND)2024	MR. R. MATHIVANAN VS. ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL	Sec. 241(1),Sec. 242(4),Sec. 244(1)	26-06-2024	reply pdf not uploaded.	
422	19-03-2024	0710102015702024(No.of Docs 0)	0710102015702024/2	COMPANY PETITION (COMPANIES ACT)/68(ND)2024	MR. R. MATHIVANAN VS. ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL	Sec. 241(1),Sec. 242(4),Sec. 244(1)	26-06-2024	reply pdf not uploaded.	
423	19-03-2024	0710102015702024(No.of Docs 0)	0710102015702024/2	COMPANY PETITION (COMPANIES ACT)/68(ND)2024	MR. R. MATHIVANAN VS. ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL	Sec. 241(1),Sec. 242(4),Sec. 244(1)	26-06-2024	reply pdf not uploaded.	
424	19-03-2024	0710102015702024(No.of Docs 0)	0710102015702024/2	COMPANY PETITION (COMPANIES ACT)/68(ND)2024	MR. R. MATHIVANAN VS. ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL	Sec. 241(1),Sec. 242(4),Sec. 244(1)	26-06-2024	reply pdf not uploaded.	
425	18-08-2023	0710102071872023(No.of Docs 0)	0710102071872023/3	COMPANY APPEAL(COMPANIES ACT)/215(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (DRIFT MARKETING PVT. LTD.)	Sec 252 (1) - By Government Body	26-06-2024	annexures every pages missed sign with true copy page no 4 to 10	
426	18-08-2023	0710102071872023(No.of Docs 0)	0710102071872023/3	COMPANY APPEAL(COMPANIES ACT)/215(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (DRIFT MARKETING PVT. LTD.)	Sec 252 (1) - By Government Body	26-06-2024	annexures every pages missed sign with true copy page no 4 to 10	

427	18-08-2023	0710102071872023(No.of Docs 0)	0710102071872023/3	COMPANY APPEAL(COMPA NIES ACT)/215(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (DRIFT MARKETING PVT. LTD.)	Sec 252 (1) - By Government Body	26-06-2024	annexures every pages missed sign with true copy page no 4 to 10	
428	18-08-2023	0710102071872023(No.of Docs 0)	0710102071872023/3	COMPANY APPEAL(COMPA NIES ACT)/215(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (DRIFT MARKETING PVT. LTD.)	Sec 252 (1) - By Government Body	26-06-2024	annexures every pages missed sign with true copy page no 4 to 10	
429	31-03-2024	0710102027192024(No.of Docs 0)	0710102027192024/14	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/41(ND)2024	STESALIT LIMITED	Sec. 230-232, Sec 234	26-06-2024	annexures every pages missed sign with true copy	
430	31-03-2024	0710102027192024(No.of Docs 0)	0710102027192024/14	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/41(ND)2024	STESALIT LIMITED	Sec. 230-232, Sec 234	26-06-2024	annexures every pages missed sign with true copy	
431	31-03-2024	0710102027192024(No.of Docs 0)	0710102027192024/14	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/41(ND)2024	STESALIT LIMITED	Sec. 230-232, Sec 234	26-06-2024	annexures every pages missed sign with true copy	
432	31-03-2024	0710102027192024(No.of Docs 0)	0710102027192024/13	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/41(ND)2024	STESALIT LIMITED	Sec. 230-232, Sec 234	26-06-2024	annexures every pages missed sign with true copy	
433	31-03-2024	0710102027192024(No.of Docs 0)	0710102027192024/13	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/41(ND)2024	STESALIT LIMITED	Sec. 230-232, Sec 234	26-06-2024	annexures every pages missed sign with true copy	
434	31-03-2024	0710102027192024(No.of Docs 0)	0710102027192024/13	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/41(ND)2024	STESALIT LIMITED	Sec. 230-232, Sec 234	26-06-2024	annexures every pages missed sign with true copy	

435	31-03-2024	0710102027192024( No.of Docs 0)	0710102027192024/12	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/41(ND)2024	STESALIT LIMITED	Sec. 230-232, Sec 234	26-06-2024	annexures every pages missed sign with true copy	
436	31-03-2024	0710102027192024( No.of Docs 0)	0710102027192024/12	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/41(ND)2024	STESALIT LIMITED	Sec. 230-232, Sec 234	26-06-2024	annexures every pages missed sign with true copy	
437	31-03-2024	0710102027192024( No.of Docs 0)	0710102027192024/12	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/41(ND)2024	STESALIT LIMITED	Sec. 230-232, Sec 234	26-06-2024	annexures every pages missed sign with true copy	
438	31-03-2024	0710102027192024( No.of Docs 0)	0710102027192024/13	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/41(ND)2024	STESALIT LIMITED	Sec. 230-232, Sec 234	26-06-2024	annexures every pages missed sign with true copy	
439	31-03-2024	0710102027192024( No.of Docs 0)	0710102027192024/13	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/41(ND)2024	STESALIT LIMITED	Sec. 230-232, Sec 234	26-06-2024	annexures every pages missed sign with true copy	
440	31-03-2024	0710102027192024( No.of Docs 0)	0710102027192024/13	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/41(ND)2024	STESALIT LIMITED	Sec. 230-232, Sec 234	26-06-2024	annexures every pages missed sign with true copy	
441	31-03-2024	0710102027192024( No.of Docs 0)	0710102027192024/14	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/41(ND)2024	STESALIT LIMITED	Sec. 230-232, Sec 234	26-06-2024	annexures every pages missed sign with true copy	

442	31-03-2024	0710102027192024( No.of Docs 0)	0710102027192024/14	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/41(ND)2024	STESALIT LIMITED	Sec. 230-232, Sec 234	26-06-2024	annexures every pages missed sign with true copy	
443	31-03-2024	0710102027192024( No.of Docs 0)	0710102027192024/14	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/41(ND)2024	STESALIT LIMITED	Sec. 230-232, Sec 234	26-06-2024	annexures every pages missed sign with true copy	
444	31-03-2024	0710102027192024( No.of Docs 0)	0710102027192024/12	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/41(ND)2024	STESALIT LIMITED	Sec. 230-232, Sec 234	26-06-2024	annexures every pages missed sign with true copy	
445	31-03-2024	0710102027192024( No.of Docs 0)	0710102027192024/12	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/41(ND)2024	STESALIT LIMITED	Sec. 230-232, Sec 234	26-06-2024	annexures every pages missed sign with true copy	
446	31-03-2024	0710102027192024( No.of Docs 0)	0710102027192024/12	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/41(ND)2024	STESALIT LIMITED	Sec. 230-232, Sec 234	26-06-2024	annexures every pages missed sign with true copy	
447	31-03-2024	0710102027192024( No.of Docs 0)	0710102027192024/14	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/41(ND)2024	STESALIT LIMITED	Sec. 230-232, Sec 234	26-06-2024	annexures every pages missed sign with true copy	
448	31-03-2024	0710102027192024( No.of Docs 0)	0710102027192024/14	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/41(ND)2024	STESALIT LIMITED	Sec. 230-232, Sec 234	26-06-2024	annexures every pages missed sign with true copy	

449	31-03-2024	0710102027192024( No.of Docs 0)	0710102027192024/14	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/41(ND)2024	STESALIT LIMITED	Sec. 230-232, Sec 234	26-06-2024	annexures every pages missed sign with true copy	
450	31-03-2024	0710102027192024( No.of Docs 0)	0710102027192024/13	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/41(ND)2024	STESALIT LIMITED	Sec. 230-232, Sec 234	26-06-2024	annexures every pages missed sign with true copy	
451	31-03-2024	0710102027192024( No.of Docs 0)	0710102027192024/13	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/41(ND)2024	STESALIT LIMITED	Sec. 230-232, Sec 234	26-06-2024	annexures every pages missed sign with true copy	
452	31-03-2024	0710102027192024( No.of Docs 0)	0710102027192024/13	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/41(ND)2024	STESALIT LIMITED	Sec. 230-232, Sec 234	26-06-2024	annexures every pages missed sign with true copy	
453	31-03-2024	0710102027192024( No.of Docs 0)	0710102027192024/12	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/41(ND)2024	STESALIT LIMITED	Sec. 230-232, Sec 234	26-06-2024	annexures every pages missed sign with true copy	
454	31-03-2024	0710102027192024( No.of Docs 0)	0710102027192024/12	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/41(ND)2024	STESALIT LIMITED	Sec. 230-232, Sec 234	26-06-2024	annexures every pages missed sign with true copy	
455	31-03-2024	0710102027192024( No.of Docs 0)	0710102027192024/12	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/41(ND)2024	STESALIT LIMITED	Sec. 230-232, Sec 234	26-06-2024	annexures every pages missed sign with true copy	
456	25-06-2024	0710102026492024( No.of Docs 2)	0710102026492024/1	INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)20 24	ANUP KUMAR	Application under any other provisions- IBC	26-06-2024	annexures every pages need sign with true copy	advpmishra



457	25-06-2024	0710102081832023( No.of Docs 2)	0710102081832023/2	COMPANY APPEAL (IBC)/50(ND)2023	BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 42	26-06-2024	pagination missed in book marking as per index	mvkinilawfirm
458	25-06-2024	0710102081832023( No.of Docs 2)	0710102081832023/2	COMPANY APPEAL (IBC)/50(ND)2023	BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 42	26-06-2024	pagination missed in book marking as per index	mvkinilawfirm
459	25-06-2024	0710102081832023( No.of Docs 2)	0710102081832023/2	COMPANY APPEAL (IBC)/50(ND)2023	BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 42	26-06-2024	pagination missed in book marking as per index	mvkinilawfirm
460	25-06-2024	0710102081832023( No.of Docs 2)	0710102081832023/3	COMPANY APPEAL (IBC)/50(ND)2023	BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 42	26-06-2024	pagination missed in book marking as per index	mvkinilawfirm
461	25-06-2024	0710102081832023( No.of Docs 2)	0710102081832023/2	COMPANY APPEAL (IBC)/50(ND)2023	BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 42	26-06-2024	pagination missed in book marking as per index	mvkinilawfirm
462	25-06-2024	0710102081832023( No.of Docs 2)	0710102081832023/2	COMPANY APPEAL (IBC)/50(ND)2023	BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 42	26-06-2024	pagination missed in book marking as per index	mvkinilawfirm

463	25-06-2024	0710102081832023( No.of Docs 2)	0710102081832023/2	COMPANY APPEAL (IBC)/50(ND)2023	BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 42	26-06-2024	pagination missed in book marking as per index	mvkinilawfirm
464	25-06-2024	0710102081832023( No.of Docs 2)	0710102081832023/2	COMPANY APPEAL (IBC)/50(ND)2023	BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 42	26-06-2024	pagination missed in book marking as per index	mvkinilawfirm
465	25-06-2024	0710102081832023( No.of Docs 2)	0710102081832023/2	COMPANY APPEAL (IBC)/50(ND)2023	BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 42	26-06-2024	pagination missed in book marking as per index	mvkinilawfirm
466	25-06-2024	0710102081832023( No.of Docs 2)	0710102081832023/2	COMPANY APPEAL (IBC)/50(ND)2023	BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 42	26-06-2024	pagination missed in book marking as per index	mvkinilawfirm
467	19-03-2024	0710102015702024( No.of Docs 0)	0710102015702024/2	COMPANY PETITION (COMPANIES ACT)/68(ND)2024	MR. R. MATHIVANAN VS. ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL	Sec. 241(1),Sec. 242(4),Sec. 244(1)	26-06-2024	reply pdf not uploaded.	
468	19-03-2024	0710102015702024( No.of Docs 0)	0710102015702024/2	COMPANY PETITION (COMPANIES ACT)/68(ND)2024	MR. R. MATHIVANAN VS. ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL	Sec. 241(1),Sec. 242(4),Sec. 244(1)	26-06-2024	reply pdf not uploaded.	
469	10/6/2024	0710102033972022( No.of Docs 2)	0710102033972022/6	COMPANY PETITION IB (IBC)/523(PB)2022	ICICI BANK LIMITED VS. MR. MAYANK SETHI	Section 95(1)	26-06-2024	pagination missing in book marking as per index and OCR missed in pdf and need english type copy of hindi pages and 63 page is not readable .	RIL ASSOCIATES & ADV

470	10/6/2024	0710102033972022( No.of Docs 2)	0710102033972022/6	COMPANY PETITION IB (IBC)/523(PB)2022	ICICI BANK LIMITED VS. MR. MAYANK SETHI	Section 95(1)	26-06-2024	pagination missing in book marking as per index and OCR missed in pdf and need english type copy of hindi pages and 63 page is not readable .	RIL ASSOCIATES & ADV
471	10/6/2024	0710102033972022( No.of Docs 2)	0710102033972022/6	COMPANY PETITION IB (IBC)/523(PB)2022	ICICI BANK LIMITED VS. MR. MAYANK SETHI	Section 95(1)	26-06-2024	pagination missing in book marking as per index and OCR missed in pdf and need english type copy of hindi pages and 63 page is not readable .	RIL ASSOCIATES & ADV
472	10/6/2024	0710102033972022( No.of Docs 2)	0710102033972022/6	COMPANY PETITION IB (IBC)/523(PB)2022	ICICI BANK LIMITED VS. MR. MAYANK SETHI	Section 95(1)	26-06-2024	pagination missing in book marking as per index and OCR missed in pdf and need english type copy of hindi pages and 63 page is not readable .	RIL ASSOCIATES & ADV
473	10/6/2024	0710102033982022( No.of Docs 2)	0710102033982022/6	COMPANY PETITION IB (IBC)/524(PB)2022	ICICI BANK LIMITED VS. MRS SEEMA SETHI	Section 95(1)	26-06-2024	ocr missed in annexures and hindi pages need english translate copy page 63 is not readable	RIL ASSOCIATES & ADV
474	10/6/2024	0710102033982022( No.of Docs 2)	0710102033982022/6	COMPANY PETITION IB (IBC)/524(PB)2022	ICICI BANK LIMITED VS. MRS SEEMA SETHI	Section 95(1)	26-06-2024	ocr missed in annexures and hindi pages need english translate copy page 63 is not readable	RIL ASSOCIATES & ADV
475	10/6/2024	0710102033982022( No.of Docs 2)	0710102033982022/6	COMPANY PETITION IB (IBC)/524(PB)2022	ICICI BANK LIMITED VS. MRS SEEMA SETHI	Section 95(1)	26-06-2024	ocr missed in annexures and hindi pages need english translate copy page 63 is not readable	RIL ASSOCIATES & ADV

476	10/6/2024	0710102033982022( No.of Docs 2)	0710102033982022/6	COMPANY PETITION IB (IBC)/524(PB)2022	ICICI BANK LIMITED VS. MRS SEEMA SETHI	Section 95(1)	26-06-2024	ocr missed in annexures and hindi pages need english translate copy page 63 is not readable	RIL ASSOCIATES & ADV
477	20-02-2023	0710102017762023( No.of Docs 0)	0710102017762023/2	COMPANY PETITION (COMPANIES ACT)/54(ND)2023	NISARG HARSHAD VAGHELA VS. NIHO CONSTRUCTION LIMITED	Sec. 59	26-06-2024	volume 1 annexures every pages missed true copy volume 2 annexures every pages missed true copy missed date on vakalatnama	
478	15-05-2024	0710102042532024( No.of Docs 0)	0710102042532024/1	COMPANY PETITION IB (IBC)/286(ND)2024	PURI CONSTRUCTION PRIVATE LTD VS. TRIVENI ADVERTISING PVT. LTD.	IBC Under Sec 9	26-06-2024	book marking mandatory as per index with pagination annexures every pages need sign with true copy	
479	25-06-2024	0710102043052021( No.of Docs 2)	0710102043052021/5	COMPANY PETITION (COMPANIES ACT)/122(ND)2021	BROOKINGS INDIA VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 441	26-06-2024	annexure A3 Missed in book marking as per index	CSGKUMAR
480	15-05-2024	0710102042532024( No.of Docs 0)	0710102042532024/1	COMPANY PETITION IB (IBC)/286(ND)2024	PURI CONSTRUCTION PRIVATE LTD VS. TRIVENI ADVERTISING PVT. LTD.	IBC Under Sec 9	26-06-2024	book marking mandatory as per index with pagination annexures every pages need sign with true copy	
481	15-05-2024	0710102042532024( No.of Docs 0)	0710102042532024/1	COMPANY PETITION IB (IBC)/286(ND)2024	PURI CONSTRUCTION PRIVATE LTD VS. TRIVENI ADVERTISING PVT. LTD.	IBC Under Sec 9	26-06-2024	book marking mandatory as per index with pagination annexures every pages need sign with true copy	
482	9/1/2024	0710102003152024( No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	

483	9/1/2024	0710102003152024(No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	
484	12/6/2024	0710102056252023(No.of Docs 2)	0710102056252023/4	INTERLOCUTORY APPLICATION (I.B.C)/3504(ND)2023	PRINCIPAL COMMISSIONER VS. PRADEEP KUMAR RAY	Sec 60(5)	25-06-2024	page no 8 to 32 and 52 to 76 and 77 to 104 need ocr	PIYUSH_BERIWAL
485	9/1/2024	0710102003152024(No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	
486	9/1/2024	0710102003152024(No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	
487	9/1/2024	0710102003152024(No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	
488	9/1/2024	0710102003152024(No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	
489	24-06-2024	0710102011372024(No.of Docs 2)	0710102011372024/8	COMPANY PETITION (COMPANIES ACT)/38(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	25-06-2024	need every pages sign.	D8932016
490	13-06-2024	0710102036532024(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
491	13-06-2024	0710102036532024(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com

492	13-06-2024	0710102036532024( No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@g mail.com
493	9/1/2024	0710102003152024( No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	
494	13-06-2024	0710102036532024( No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@g mail.com
495	13-06-2024	0710102036532024( No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@g mail.com
496	13-06-2024	0710102036532024( No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@g mail.com
497	13-06-2024	0710102036532024( No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@g mail.com
498	13-06-2024	0710102036532024( No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@g mail.com
499	13-06-2024	0710102036532024( No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@g mail.com
500	9/1/2024	0710102003152024( No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	
501	9/1/2024	0710102003152024( No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions- IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	
502	13-06-2024	0710102036532024( No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@g mail.com

503	13-06-2024	0710102036532024(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
504	13-06-2024	0710102036532024(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
505	13-06-2024	0710102036532024(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
506	9/1/2024	0710102003152024(No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	
507	9/1/2024	0710102003152024(No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	
508	9/1/2024	0710102003152024(No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	
509	9/1/2024	0710102003152024(No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	
510	13-06-2024	0710102036532024(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
511	9/1/2024	0710102003152024(No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	

512	9/1/2024	0710102003152024(No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	
513	9/1/2024	0710102003152024(No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	
514	9/1/2024	0710102003152024(No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	
515	9/1/2024	0710102003152024(No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	
516	9/1/2024	0710102003152024(No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	
517	9/1/2024	0710102003152024(No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	
518	8/2/2023	0710102014382023(No.of Docs 0)	0710102014382023/3	COMPANY APPEAL(COMPANIES ACT)/66(ND)2023	NILESHWER INFRA & CONSULTANCY PRIVATELIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	25-06-2024	bookmarking mandatory	
519	9/1/2024	0710102003152024(No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	



520	9/1/2024	0710102003152024(No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	
521	9/1/2024	0710102003152024(No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	
522	13-06-2024	0710102037862024(No.of Docs 1)	0710102037862024/15	INTERLOCUTORY APPLICATION (I.B.C)/2690(ND)2024	NAVNEET KUMAR GUPTA VSKAMAL TANEJA	Application under any other provisions-IBC	25-06-2024	incomplete file	aaryan@sastt ralegal
523	9/1/2024	0710102003152024(No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	
524	9/1/2024	0710102003152024(No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	
525	24-06-2024	0710102012832024(No.of Docs 1)	0710102012832024/1	COMPANY PETITION (COMPANIES ACT)/37(ND)2024	ALOK KUMAR GUPTA VS. SANRACHNA INFRATECH PRIVATE LIMITED	Sec. 241(1)	25-06-2024	need every pages sign.	nivesh
526	9/1/2024	0710102003152024(No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	
527	9/1/2024	0710102003152024(No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	

528	9/1/2024	0710102003152024(No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	
529	9/1/2024	0710102003152024(No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	
530	27-04-2024	0710102036702024(No.of Docs 0)	0710102036702024/1	INTERLOCUTORY APPLICATION (I.B.C)/2226(ND)2024	ANIL KUMAR VS. NEELAKSHI KALHAN	Application under any other provisions-IBC	25-06-2024	need every pages sign and true copy in Annexure	
531	9/1/2024	0710102003152024(No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	
532	9/1/2024	0710102003152024(No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	
533	13-06-2024	0710102027232021(No.of Docs 2)	0710102027232021/57	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	25-06-2024	pagination missing in bookmarking with ocr in pages	adv_santosh k
534	9/1/2024	0710102003152024(No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	
535	30-04-2024	0710102037292024(No.of Docs 0)	0710102037292024/2	RESTORATION APPLICATION (COMPANIES ACT)/18(ND)2024	MENIKA KUMARI VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 48(2)	25-06-2024	need every pages sign	
536	13-06-2024	0710102000432021(No.of Docs 1)	0710102000432021/6	COMPANY PETITION IB (IBC)/59(ND)2021	INDIABULLS HOUSING FINANCE LIMITED VS. MOHIT SINGH	Section 95(1)	25-06-2024	bookmarking mandatory with ocr in pages	RTAKYAR

537	24-06-2024	0710102016472024(No.of Docs 1)	0710102016472024/1	COMPANY PETITION IB (IBC)/219(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. VICTOR BUILDWEL PRIVATE LIMITED	IBC under Sec 7	25-06-2024	need every pages sign. address mismatch with affidavit.	thelawwings
538	9/1/2024	0710102003152024(No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	
539	9/1/2024	0710102003152024(No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	
540	9/1/2024	0710102003152024(No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	
541	9/1/2024	0710102003152024(No.of Docs 0)	0710102003152024/2	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN	Application under any other provisions-IBC	25-06-2024	pagination missed in book marking as per index annexures every pages need sign with true copy	
542	27-04-2024	0710102036712024(No.of Docs 0)	0710102036712024/1	INTERLOCUTORY APPLICATION (I.B.C)/2229(ND)2024	ANIL KUMAR VS. NIDHI KALHAN	Application under any other provisions-IBC	25-06-2024	need every pages sign and true copy in Annexure	
543	13-06-2024	0710102036532024(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
544	13-06-2024	0710102036532024(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
545	24-06-2024	0710102048382024(No.of Docs 2)	0710102048382024/1	COMPANY APPEAL(COMPA NIES ACT)/100(ND)2024	BALI IMPEX PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	25-06-2024	pagination missing in book marking as per index	SINGH.ANIRU DDH

546	14-06-2024	0710102104282023( No.of Docs 1)	0710102104282023/4	COMPANY PETITION IB (IBC)/12(ND)2024	OXYZO FINANCIAL SERVICES PRIVATE LIMITED VS. KLD CREATION INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	25-06-2024	book marking mandatory as per index	ashutoshism
547	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	
548	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	
549	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	
550	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	

551	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	
552	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	
553	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	
554	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	

555	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	
556	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	
557	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	
558	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	

559	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama
560	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama
561	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama
562	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama

563	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	
564	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	
565	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	
566	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	



567	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	
568	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	
569	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	
570	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	

571	31-01-2024	0710102010862024(No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions-IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	
572	31-01-2024	0710102010862024(No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions-IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	
573	31-01-2024	0710102010862024(No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions-IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	
574	20-02-2024	0710102016102024(No.of Docs 0)	0710102016102024/2	COMPANY PETITION IB (IBC)/203(ND)2024	SUNLIGHT FUELS PRIVATE LIMITED	IBC Section 59	24-06-2024	book marking mandatory as per index with pagination and annexures pages need sign with true copy	
575	22-02-2024	0710102016712024(No.of Docs 0)	0710102016712024/12	COMPANY PETITION IB (IBC)/145(PB)2024	ARVINDER SINGH SAWHNEY VS. SAWHNEY BUILDERS PVT LTD	IBC under Sec 7	24-06-2024	pagination missed in book marking as per index and ocr missed in file page no 54 hindi pages need english translated copy	

576	22-02-2024	0710102016712024( No.of Docs 0)	0710102016712024/12	COMPANY PETITION IB (IBC)/145(PB)2024	ARVINDER SINGH SAWHNEY VS. SAWHNEY BUILDERS PVT LTD	IBC under Sec 7	24-06-2024	pagination missed in book marking as per index and ocr missed in file page no 54 hindi pages need english translated copy	
577	22-02-2024	0710102016712024( No.of Docs 0)	0710102016712024/12	COMPANY PETITION IB (IBC)/145(PB)2024	ARVINDER SINGH SAWHNEY VS. SAWHNEY BUILDERS PVT LTD	IBC under Sec 7	24-06-2024	pagination missed in book marking as per index and ocr missed in file page no 54 hindi pages need english translated copy	
578	22-02-2024	0710102016712024( No.of Docs 0)	0710102016712024/12	COMPANY PETITION IB (IBC)/145(PB)2024	ARVINDER SINGH SAWHNEY VS. SAWHNEY BUILDERS PVT LTD	IBC under Sec 7	24-06-2024	pagination missed in book marking as per index and ocr missed in file page no 54 hindi pages need english translated copy	
579	30-05-2024	0710102120062019( No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)201 9	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji @
580	30-05-2024	0710102120062019( No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)201 9	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji @
581	30-05-2024	0710102120062019( No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)201 9	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji @

582	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkrmanbalaji@
583	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkrmanbalaji@
584	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkrmanbalaji@
585	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkrmanbalaji@
586	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkrmanbalaji@
587	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkrmanbalaji@
588	1/1/2016	0710200401642016(No.of Docs 0)	0710200401642016/5	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	24-06-2024	separate file petition and rejoinder of different slash and petition need nclt order	
589	21-11-2023	0710102001902020(No.of Docs 3)	0710102001902020/8	COMPANY PETITION IB (IBC)/289(ND)2020	M/S EASTERN INTERIORS AND FURNISHERS VS. RIPPLES ENGINEERING PVT. LTD.	IBC Under Sec 9	24-06-2024	book marking mandatory as per index and need sign of every pages	legalconsultu s21

590	21-11-2023	0710102001902020(No.of Docs 3)	0710102001902020/8	COMPANY PETITION IB (IBC)/289(ND)2020	M/S EASTERN INTERIORS AND FURNISHERS VS. RIPPLES ENGINEERING PVT. LTD.	IBC Under Sec 9	24-06-2024	book marking mandatory as per index and need sign of every pages	legalconsultu s21
591	21-11-2023	0710102001902020(No.of Docs 3)	0710102001902020/8	COMPANY PETITION IB (IBC)/289(ND)2020	M/S EASTERN INTERIORS AND FURNISHERS VS. RIPPLES ENGINEERING PVT. LTD.	IBC Under Sec 9	24-06-2024	book marking mandatory as per index and need sign of every pages	legalconsultu s21
592	21-11-2023	0710102001902020(No.of Docs 3)	0710102001902020/8	COMPANY PETITION IB (IBC)/289(ND)2020	M/S EASTERN INTERIORS AND FURNISHERS VS. RIPPLES ENGINEERING PVT. LTD.	IBC Under Sec 9	24-06-2024	book marking mandatory as per index and need sign of every pages	legalconsultu s21
593	9/6/2024	0710200401642016(No.of Docs 1)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	24-06-2024	application need nclt order	D3552021
594	20-05-2019	0710102088902019(No.of Docs 0)	0710102088902019/6	COMPANY PETITION (COMPANIES ACT)/88(ND)2019	JAIN FLORICULTURE LTD VS. ARIES TRAVELS PRIVATE LIMITED & ORS	Sec. 241(1)	24-06-2024	VOLUME 1 Page no 69 70 not readable volume 2 233 to 241 some portion of pages not readable volume 3 406 to 439 and 442 to 453 and 472 volume 4 missed true copy and sign and also have some dim pages and pages 647 648 649 650 666 667 675 684 685 692 693 695 696 698 699 705 706	
595	10/6/2024	0710102406212018(No.of Docs 3)	0710102406212018/24	COMPANY PETITION (COMPANIES ACT)/123(PB)2018	AUDE PRIYA DONATELLE WACZIARG EP ENGEL & ANR VS DELHI WAREHOUSING PVT LTD & ORS.	Sec. 241(1),Sec. 242(4)	24-06-2024	missed ocr in all pdf	nidhimohanp arashar
596	10/6/2024	0710102045192024(No.of Docs 1)	0710102045192024/1	COMPANY APPLICATION(COMPANIES ACT)/131(ND)2024	SHIV RAJ SINGH VS. KEMPTI KONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT	24-06-2024	book marking mandatory as per index	samakshjainl aw

597	12/6/2024	0710102069862020(No.of Docs 2)	0710102069862020/2	INTERLOCUTORY APPLICATION (I.B.C)/2695(PB)20 20	CHANDRA PRAKASH VS. BVG INDIA LIMITED	Sec 66(1)	24-06-2024	page 10 to 59 need ocr	As25793
598	17-06-2024	0710102070802020(No.of Docs 2)	0710102070802020/17	COMPANY PETITION IB (IBC)/876(ND)2020	DHANKALASH DISTRIBUTORS PRIVATE LIMITED VS. PIYUSH IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7,Rule 11 of NCLT, 2016	24-06-2024	index page missing in book marking and every page sign of written submission	chaudharylaw offices
599	20-05-2019	0710102088902019(No.of Docs 0)	0710102088902019/6	COMPANY PETITION (COMPANIES ACT)/88(ND)2019	JAIN FLORICULTURE LTD VS. ARIES TRAVELS PRIVATE LIMITED & ORS	Sec. 241(1)	24-06-2024	VOLUME 1 Page no 69 70 not readable volume 2 233 to 241 some portion of pages not readable volume 3 406 to 439 and 442 to 453 and 472 volume 4 missed true copy and sign and also have some dim pages and pages 647 648 649 650 666 667 675 684 685 692 693 695 696 698 699 705 706	
600	10/6/2024	0710102042912021(No.of Docs 2)	0710102042912021/1	INTERLOCUTORY APPLICATION (I.B.C)/3678(ND)20 21	MR. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF M/S. DION GLOBAL SOLUTIONS LTD	Sec 30	24-06-2024	pagination missed in book marking and need sign of page no 1	kushalbansal
601	20-05-2019	0710102088902019(No.of Docs 0)	0710102088902019/6	COMPANY PETITION (COMPANIES ACT)/88(ND)2019	JAIN FLORICULTURE LTD VS. ARIES TRAVELS PRIVATE LIMITED & ORS	Sec. 241(1)	24-06-2024	VOLUME 1 Page no 69 70 not readable volume 2 233 to 241 some portion of pages not readable volume 3 406 to 439 and 442 to 453 and 472 volume 4 missed true copy and sign and also have some dim pages and pages 647 648 649 650 666 667 675 684 685 692 693 695 696 698 699 705 706	

602	20-05-2019	0710102088902019(No.of Docs 0)	0710102088902019/6	COMPANY PETITION (COMPANIES ACT)/88(ND)2019	JAIN FLORICULTURE LTD VS. ARIES TRAVELS PRIVATE LIMITED & ORS	Sec. 241(1)	24-06-2024	VOLUME 1 Page no 69 70 not readable volume 2 233 to 241 some portion of pages not readable volume 3 406 to 439 and 442 to 453 and 472 volume 4 missed true copy and sign and also have some dim pages and pages 647 648 649 650 666 667 675 684 685 692 693 695 696 698 699 705 706	
603	15-06-2024	0710102070642021(No.of Docs 1)	0710102070642021/6	COMPANY PETITION IB (IBC)/614(ND)2021	RAM RATAN JAGATI VS. MANGLAM APARTMENTS LIMITED	IBC Under Sec 9	24-06-2024	book marking mandatory as per index	devvartrana
604	11/6/2024	0710102076832021(No.of Docs 1)	0710102076832021/2	COMPANY APPLICATION(COMPANIES ACT)/489(ND)2021	S. PAWANDEEP SINGH VS. LOTUS MECHNOTECH PVT. LTD.	Application under any other provisions ,Rule 11 of NCLT	24-06-2024	need every page sign of pdf and page no 1 to 10	jjidelhi@gmail.com
605	19-10-2021	0710102077262021(No.of Docs 0)	0710102077262021/6	INTERLOCUTORY APPLICATION (I.B.C)/5205(ND)2021	DEEPA GUPTA LIUIDATOR MICRO POWER TECHNOLOGY PRIVATE LIMITED	Sec 54(1)	24-06-2024	affidavit of compliance need nclt order	
606	4/6/2024	0710102040782024(No.of Docs 1)	0710102040782024/1	INTERLOCUTORY APPLICATION (I.B.C)/2476(ND)2024	VIJENDER SHARMA	Application under any other provisions-IBC	24-06-2024	missed sign of annexures pages	Vijender2020
607	4/6/2024	0710102040782024(No.of Docs 1)	0710102040782024/1	INTERLOCUTORY APPLICATION (I.B.C)/2476(ND)2024	VIJENDER SHARMA	Application under any other provisions-IBC	24-06-2024	missed sign of annexures pages	Vijender2020

608	20-05-2019	0710102088902019(No.of Docs 0)	0710102088902019/6	COMPANY PETITION (COMPANIES ACT)/88(ND)2019	JAIN FLORICULTURE LTD VS. ARIES TRAVELS PRIVATE LIMITED & ORS	Sec. 241(1)	24-06-2024	VOLUME 1 Page no 69 70 not readable volume 2 233 to 241 some portion of pages not readable volume 3 406 to 439 and 442 to 453 and 472 volume 4 missed true copy and sign and also have some dim pages and pages 647 648 649 650 666 667 675 684 685 692 693 695 696 698 699 705 706
609	20-05-2019	0710102088902019(No.of Docs 0)	0710102088902019/6	COMPANY PETITION (COMPANIES ACT)/88(ND)2019	JAIN FLORICULTURE LTD VS. ARIES TRAVELS PRIVATE LIMITED & ORS	Sec. 241(1)	24-06-2024	VOLUME 1 Page no 69 70 not readable volume 2 233 to 241 some portion of pages not readable volume 3 406 to 439 and 442 to 453 and 472 volume 4 missed true copy and sign and also have some dim pages and pages 647 648 649 650 666 667 675 684 685 692 693 695 696 698 699 705 706
610	20-05-2019	0710102088902019(No.of Docs 0)	0710102088902019/6	COMPANY PETITION (COMPANIES ACT)/88(ND)2019	JAIN FLORICULTURE LTD VS. ARIES TRAVELS PRIVATE LIMITED & ORS	Sec. 241(1)	24-06-2024	VOLUME 1 Page no 69 70 not readable volume 2 233 to 241 some portion of pages not readable volume 3 406 to 439 and 442 to 453 and 472 volume 4 missed true copy and sign and also have some dim pages and pages 647 648 649 650 666 667 675 684 685 692 693 695 696 698 699 705 706



611	20-05-2019	0710102088902019(No.of Docs 0)	0710102088902019/6	COMPANY PETITION (COMPANIES ACT)/88(ND)2019	JAIN FLORICULTURE LTD VS. ARIES TRAVELS PRIVATE LIMITED & ORS	Sec. 241(1)	24-06-2024	VOLUME 1 Page no 69 70 not readable volume 2 233 to 241 some portion of pages not readable volume 3 406 to 439 and 442 to 453 and 472 volume 4 missed true copy and sign and also have some dim pages and pages 647 648 649 650 666 667 675 684 685 692 693 695 696 698 699 705 706	
612	20-06-2024	0710102088622021(No.of Docs 2)	0710102088622021/6	INTERLOCUTORY APPLICATION (I.B.C)/5637(ND)2021	AYYAGARI VISWANADHA SARMA VS. 1. EVERETT INFRA AND ENGINEERING EQUIPMENTS PRIVATE LIMITED	Sec 60(5),Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 49(2)	24-06-2024	paste welfare ticket on blank side of vakalatnama	stutidwivedi
613	20-06-2024	0710102088622021(No.of Docs 2)	0710102088622021/8	INTERLOCUTORY APPLICATION (I.B.C)/5637(ND)2021	AYYAGARI VISWANADHA SARMA VS. 1. EVERETT INFRA AND ENGINEERING EQUIPMENTS PRIVATE LIMITED	Sec 60(5),Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 49(2)	24-06-2024	book marking and ocr missed in file and ticket paste blank side on vakalatnama	stutidwivedi
614	20-06-2024	0710102088622021(No.of Docs 2)	0710102088622021/7	INTERLOCUTORY APPLICATION (I.B.C)/5637(ND)2021	AYYAGARI VISWANADHA SARMA VS. 1. EVERETT INFRA AND ENGINEERING EQUIPMENTS PRIVATE LIMITED	Sec 60(5),Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 49(2)	24-06-2024	incomplete file uploaded as per index	stutidwivedi
615	20-06-2024	0710102088622021(No.of Docs 2)	0710102088622021/9	INTERLOCUTORY APPLICATION (I.B.C)/5637(ND)2021	AYYAGARI VISWANADHA SARMA VS. 1. EVERETT INFRA AND ENGINEERING EQUIPMENTS PRIVATE LIMITED	Sec 60(5),Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 49(2)	24-06-2024	ocr missed in file and paste tickets on blank side of vakalatnama	stutidwivedi
616	21-06-2024	0710102088622021(No.of Docs 2)	0710102088622021/10	INTERLOCUTORY APPLICATION (I.B.C)/5637(ND)2021	AYYAGARI VISWANADHA SARMA VS. 1. EVERETT INFRA AND ENGINEERING EQUIPMENTS PRIVATE LIMITED	Sec 60(5),Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 49(2)	24-06-2024	page no 6 to 27 ocr missed in reply and paste tickets on blank side of vakalatnama	stutidwivedi
617	4/6/2024	0710102040782024(No.of Docs 1)	0710102040782024/1	INTERLOCUTORY APPLICATION (I.B.C)/2476(ND)2024	VIJENDER SHARMA	Application under any other provisions-IBC	24-06-2024	missed sign of annexures pages	Vijender2020

618	4/6/2024	0710102040782024(No.of Docs 1)	0710102040782024/1	INTERLOCUTORY APPLICATION (I.B.C)/2476(ND)2024	VIJENDER SHARMA	Application under any other provisions-IBC	24-06-2024	missed sign of annexures pages	Vijender2020
619	4/6/2024	0710102040792024(No.of Docs 1)	0710102040792024/1	INTERLOCUTORY APPLICATION (I.B.C)/2474(ND)2024	VIJENDER SHARMA	Application under any other provisions-IBC	24-06-2024	missed sign of annexures pages	Vijender2020
620	4/6/2024	0710102040792024(No.of Docs 1)	0710102040792024/1	INTERLOCUTORY APPLICATION (I.B.C)/2474(ND)2024	VIJENDER SHARMA	Application under any other provisions-IBC	24-06-2024	missed sign of annexures pages	Vijender2020
621	4/6/2024	0710102040792024(No.of Docs 1)	0710102040792024/1	INTERLOCUTORY APPLICATION (I.B.C)/2474(ND)2024	VIJENDER SHARMA	Application under any other provisions-IBC	24-06-2024	missed sign of annexures pages	Vijender2020
622	20-05-2019	0710102088902019(No.of Docs 0)	0710102088902019/6	COMPANY PETITION (COMPANIES ACT)/88(ND)2019	JAIN FLORICULTURE LTD VS. ARIES TRAVELS PRIVATE LIMITED & ORS	Sec. 241(1)	24-06-2024	VOLUME 1 Page no 69 70 not readable volume 2 233 to 241 some portion of pages not readable volume 3 406 to 439 and 442 to 453 and 472 volume 4 missed true copy and sign and also have some dim pages and pages 647 648 649 650 666 667 675 684 685 692 693 695 696 698 699 705 706	
623	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkrmanbalaji@
624	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkrmanbalaji@

625	10/6/2024	0710102012822022( No.of Docs 2)	0710102012822022/17 2	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	24-06-2024	page no 1 to 3 need sign of reply every pages	Prismlaw42
626	4/6/2024	0710102040792024( No.of Docs 1)	0710102040792024/1	INTERLOCUTORY APPLICATION (I.B.C)/2474(ND)20 24	VIJENDER SHARMA	Application under any other provisions-IBC	24-06-2024	missed sign of annexures pages	Vijender2020
627	5/6/2024	0710102039882024( No.of Docs 1)	0710102039882024/1	INTERLOCUTORY APPLICATION (I.B.C)/2442(ND)20 24	S M MILKOSE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 60(5)	24-06-2024	true copy missing in Annexure	wittonslaw
628	5/6/2024	0710102039882024( No.of Docs 1)	0710102039882024/1	INTERLOCUTORY APPLICATION (I.B.C)/2442(ND)20 24	S M MILKOSE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 60(5)	24-06-2024	true copy missing in Annexure	wittonslaw
629	5/6/2024	0710102039882024( No.of Docs 1)	0710102039882024/1	INTERLOCUTORY APPLICATION (I.B.C)/2442(ND)20 24	S M MILKOSE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 60(5)	24-06-2024	true copy missing in Annexure	wittonslaw
630	5/6/2024	0710102039882024( No.of Docs 1)	0710102039882024/1	INTERLOCUTORY APPLICATION (I.B.C)/2442(ND)20 24	S M MILKOSE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 60(5)	24-06-2024	true copy missing in Annexure	wittonslaw
631	11/6/2024	0710102023462022( No.of Docs 2)	0710102023462022/18	INTERLOCUTORY APPLICATION (I.B.C)/1449(ND)20 22	DEBASHIS NANDA	Sec 30	24-06-2024	pagination missing in bookmarking	sanjay.bhatt
632	12/6/2024	0710102036612024( No.of Docs 2)	0710102036612024/2	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/64(ND)2024	SWARNREKHA SUPPLIERS PRIVATE LIMITED	Sub-section (I) of section 230	24-06-2024	book marking mandatory as per index and need every page sign of check list	htiwari
633	20-06-2024	0710102044092022( No.of Docs 1)	0710102044092022/3	COMPANY PETITION IB (IBC)/550(ND)2022	FUN ,N, FOOD PVT LTD VS. PANSY CONSTRUCTIONS PRIVATE LIMITED	IBC under Sec 7	24-06-2024	book marking mandatory as per index with pagination	Sunita Umesh

634	11/6/2024	0710102052472022(No.of Docs 2)	0710102052472022/3	INTERLOCUTORY APPLICATION (I.B.C)/3151(PB)2022	PUNJAB NATIONAL BANK VS. GOPAL LAL BASHER	Sec 60(5)	24-06-2024	book marking mandatory as per index with pagination and need every pages sign of reply and annexure every pages need sign with true copy	shambonand y
635	26-04-2024	0710102036292024(No.of Docs 0)	0710102036292024/1	COMPANY PETITION IB (IBC)/268(ND)2024	SEKISUI CHEMICAL INDIA PRIVATE LIMITED	IBC Section 59	24-06-2024	page no 1 to 3 improper book marking as per index in book marking	
636	26-04-2024	0710102036292024(No.of Docs 0)	0710102036292024/1	COMPANY PETITION IB (IBC)/268(ND)2024	SEKISUI CHEMICAL INDIA PRIVATE LIMITED	IBC Section 59	24-06-2024	page no 1 to 3 improper book marking as per index in book marking	
637	26-04-2024	0710102036292024(No.of Docs 0)	0710102036292024/1	COMPANY PETITION IB (IBC)/268(ND)2024	SEKISUI CHEMICAL INDIA PRIVATE LIMITED	IBC Section 59	24-06-2024	page no 1 to 3 improper book marking as per index in book marking	
638	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkrmanbalaji @
639	17-06-2024	0710102013602023(No.of Docs 2)	0710102013602023/2	COMPANY PETITION IB (IBC)/145(ND)2023	MR. GUNNIT SINGH ALLAGH VS. STATE BANK OF INDIA	Section 94(1)	24-06-2024	book marking mandatory as per index	rakesh@12
640	17-06-2024	0710102013622023(No.of Docs 2)	0710102013622023/2	COMPANY PETITION IB (IBC)/146(ND)2023	MR. SANCHIT ALAGH VS. STATE BANK OF INDIA	Section 94(1)	24-06-2024	book marking mandatory as per index	rakesh@12
641	26-04-2024	0710102036292024(No.of Docs 0)	0710102036292024/1	COMPANY PETITION IB (IBC)/268(ND)2024	SEKISUI CHEMICAL INDIA PRIVATE LIMITED	IBC Section 59	24-06-2024	page no 1 to 3 improper book marking as per index in book marking	
642	19-06-2024	0710102033562024(No.of Docs 2)	0710102033562024/2	INTERLOCUTORY APPLICATION (I.B.C)/2066(ND)2024	BANKEY BIHARI GOYAL VS. AMBRANE INDIA PRIVATE LIMITED	Sec 60(5)	24-06-2024	need every page sign of written submission page no 1 to 3	prashantmehta

643	24-03-2023	0710102022562023(No.of Docs 0)	0710102022562023/1	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/3(ND)2024	NEW LINE BUILDTECH PRIVATE LIMITED	Sub-section (I) of section 230	24-06-2024	Pagination missed in book marking page no 1 to 8	
644	24-03-2023	0710102022562023(No.of Docs 0)	0710102022562023/1	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/3(ND)2024	NEW LINE BUILDTECH PRIVATE LIMITED	Sub-section (I) of section 230	24-06-2024	Pagination missed in book marking page no 1 to 8	
645	24-03-2023	0710102022562023(No.of Docs 0)	0710102022562023/1	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/3(ND)2024	NEW LINE BUILDTECH PRIVATE LIMITED	Sub-section (I) of section 230	24-06-2024	Pagination missed in book marking page no 1 to 8	
646	24-03-2023	0710102022562023(No.of Docs 0)	0710102022562023/1	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/3(ND)2024	NEW LINE BUILDTECH PRIVATE LIMITED	Sub-section (I) of section 230	24-06-2024	Pagination missed in book marking page no 1 to 8	
647	24-03-2023	0710102022562023(No.of Docs 0)	0710102022562023/1	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/3(ND)2024	NEW LINE BUILDTECH PRIVATE LIMITED	Sub-section (I) of section 230	24-06-2024	Pagination missed in book marking page no 1 to 8	
648	24-03-2023	0710102022562023(No.of Docs 0)	0710102022562023/1	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/3(ND)2024	NEW LINE BUILDTECH PRIVATE LIMITED	Sub-section (I) of section 230	24-06-2024	Pagination missed in book marking page no 1 to 8	
649	24-03-2023	0710102022562023(No.of Docs 0)	0710102022562023/1	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/3(ND)2024	NEW LINE BUILDTECH PRIVATE LIMITED	Sub-section (I) of section 230	24-06-2024	Pagination missed in book marking page no 1 to 8	
650	24-03-2023	0710102022562023(No.of Docs 0)	0710102022562023/1	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/3(ND)2024	NEW LINE BUILDTECH PRIVATE LIMITED	Sub-section (I) of section 230	24-06-2024	Pagination missed in book marking page no 1 to 8	
651	24-03-2023	0710102022562023(No.of Docs 0)	0710102022562023/1	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/3(ND)2024	NEW LINE BUILDTECH PRIVATE LIMITED	Sub-section (I) of section 230	24-06-2024	Pagination missed in book marking page no 1 to 8	

652	24-03-2023	0710102022562023(No.of Docs 0)	0710102022562023/1	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/3(ND)2024	NEW LINE BUILDTECH PRIVATE LIMITED	Sub-section (I) of section 230	24-06-2024	Pagination missed in book marking page no 1 to 8	
653	24-03-2023	0710102022562023(No.of Docs 0)	0710102022562023/1	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/3(ND)2024	NEW LINE BUILDTECH PRIVATE LIMITED	Sub-section (I) of section 230	24-06-2024	Pagination missed in book marking page no 1 to 8	
654	24-03-2023	0710102022562023(No.of Docs 0)	0710102022562023/1	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/3(ND)2024	NEW LINE BUILDTECH PRIVATE LIMITED	Sub-section (I) of section 230	24-06-2024	Pagination missed in book marking page no 1 to 8	
655	24-03-2023	0710102022562023(No.of Docs 0)	0710102022562023/1	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/3(ND)2024	NEW LINE BUILDTECH PRIVATE LIMITED	Sub-section (I) of section 230	24-06-2024	Pagination missed in book marking page no 1 to 8	
656	24-03-2023	0710102022562023(No.of Docs 0)	0710102022562023/1	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/3(ND)2024	NEW LINE BUILDTECH PRIVATE LIMITED	Sub-section (I) of section 230	24-06-2024	Pagination missed in book marking page no 1 to 8	
657	24-03-2023	0710102022562023(No.of Docs 0)	0710102022562023/1	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/3(ND)2024	NEW LINE BUILDTECH PRIVATE LIMITED	Sub-section (I) of section 230	24-06-2024	Pagination missed in book marking page no 1 to 8	
658	24-03-2023	0710102022562023(No.of Docs 0)	0710102022562023/1	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/3(ND)2024	NEW LINE BUILDTECH PRIVATE LIMITED	Sub-section (I) of section 230	24-06-2024	Pagination missed in book marking page no 1 to 8	
659	10/6/2024	0710102034642023(No.of Docs 1)	0710102034642023/2	COMPANY PETITION (COMPANIES ACT)/76(ND)2023	RAJENDRA NATH BHEL VS. PREM NATH MOTORS WORK SHOP PRIVATE LIMITED	Sec. 241(1)	24-06-2024	pagination missed in book marking and annexures pages need sign with true copy	sigmalexjurix

660	13-06-2024	0710102044462023(No.of Docs 2)	0710102044462023/3	INTERLOCUTORY APPLICATION (I.B.C)/3596(PB)2023	ASHMEET SINGH BHATIA VS. RESOLUTION PROFESSIONAL GRANITE GATE PROPERTIES PRIVATE LIMITED	Rule 11 of NCLT, 2016	24-06-2024	page no 43 to 82 need ocr	SHASHWAT9704
661	10/6/2024	0710102033122024(No.of Docs 1)	0710102033122024/1	INTERLOCUTORY APPLICATION (I.B.C)/2074(ND)2024	ANURAG NIRBHAYA	Application under any other provisions-IBC	24-06-2024	book marking mandatory as per index and compliance affidavit need nclt order	Shivanijaiswal
662	10/6/2024	0710102033032024(No.of Docs 1)	0710102033032024/1	INTERLOCUTORY APPLICATION (I.B.C)/2062(ND)2024	ANURAG NIRBHAYA	Application under any other provisions-IBC	24-06-2024	book marking mandatory as per index and compliance affidavit need nclt order	Shivanijaiswal
663	12/4/2024	0710102028222024(No.of Docs 0)	0710102028222024/2	INTERVENTION PETITION (IBC)/19(ND)2024	ANSAL IT CITY AND PARKS LIMITED VSHARISH CHANDER MANCHANDA	Sec 60(5),Rule 11 of NCLT, 2016	24-06-2024	Need every page sign of reply and annexure every pages missed true copy	
664	12/6/2024	0710102029302024(No.of Docs 3)	0710102029302024/2	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	24-06-2024	volume 1 1 to 47 need ocr and volume 2 page no 125 to 176 and 196 to 199 and need ocr and 178 to 188 hindi page need english translate copy	kunal.godhwani
665	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
666	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
667	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena

668	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
669	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
670	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
671	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
672	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
673	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
674	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
675	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
676	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
677	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena



678	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
679	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
680	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
681	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
682	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
683	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
684	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
685	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@

686	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkrmanbalaji@
687	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkrmanbalaji@
688	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkrmanbalaji@
689	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkrmanbalaji@
690	6/6/2024	0710102079082023(No.of Docs 2)	0710102079082023/2	INTERLOCUTORY APPLICATION (I.B.C)/4957(ND)2023	MOHD NAZIM KHAN (APPLICATION FOR RECTIFICATION OF ORDER DT_07.08.2023_RULE 154)	Rule 154 (1)	24-06-2024	index page missed in book marking	nazim@1234
691	6/6/2024	0710102079082023(No.of Docs 2)	0710102079082023/2	INTERLOCUTORY APPLICATION (I.B.C)/4957(ND)2023	MOHD NAZIM KHAN (APPLICATION FOR RECTIFICATION OF ORDER DT_07.08.2023_RULE 154)	Rule 154 (1)	24-06-2024	index page missed in book marking	nazim@1234
692	6/6/2024	0710102079082023(No.of Docs 2)	0710102079082023/2	INTERLOCUTORY APPLICATION (I.B.C)/4957(ND)2023	MOHD NAZIM KHAN (APPLICATION FOR RECTIFICATION OF ORDER DT_07.08.2023_RULE 154)	Rule 154 (1)	24-06-2024	index page missed in book marking	nazim@1234
693	6/6/2024	0710102079082023(No.of Docs 2)	0710102079082023/2	INTERLOCUTORY APPLICATION (I.B.C)/4957(ND)2023	MOHD NAZIM KHAN (APPLICATION FOR RECTIFICATION OF ORDER DT_07.08.2023_RULE 154)	Rule 154 (1)	24-06-2024	index page missed in book marking	nazim@1234

694	9/6/2024	0710102025822024(No.of Docs 1)	0710102025822024/2	COMPANY PETITION (COMPANIES ACT)/78(ND)2024	OM PRAKASH KATHURIA VS. A K FURNITURES PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	24-06-2024	book marking mandatory as per index	mathuropadv
695	11/6/2024	0710102081092023(No.of Docs 2)	0710102081092023/2	INTERLOCUTORY APPLICATION (I.B.C)/5168(PB)2023	VIJAY KISHORE SAXENA VSMR. RAGHAV MALHOTRA	Sec 60(5)	24-06-2024	book marking mandatory as per index and index page need sign and reply need every pages sign and annexure every pages need sign with true copy	vishalganda
696	7/6/2024	0710102082602023(No.of Docs 2)	0710102082602023/3	COMPANY PETITION IB (IBC)/656(PB)2023	INDIAN BANK VS. SIRAJUDDIN QURESHI	Section 95(1)	24-06-2024	pagination missing in bookmarking need every pages sing and ocr all pages some pages not clear	sasaud
697	7/6/2024	0710102082612023(No.of Docs 2)	0710102082612023/3	COMPANY PETITION IB (IBC)/660(PB)2023	INDIAN BANK VS. KIRAN QURESHI	Section 95(1)	24-06-2024	pagination missing in bookmarking need every pages sing and ocr all pages some pages not clear	sasaud
698	20-03-2024	0710102024302024(No.of Docs 0)	0710102024302024/2	INTERLOCUTORY APPLICATION (I.B.C)/1630(ND)2024	PAWAN KUMAR AGRAWAL. VS. MR.PRAVIN JUNEJA	Sec 66(1)	24-06-2024	incomplete file	
699	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
700	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
701	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal

702	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
703	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
704	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
705	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
706	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
707	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
708	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
709	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
710	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
711	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal

712	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
713	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
714	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
715	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
716	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
717	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
718	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
719	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
720	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
721	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkrmanbalaji@

722	17-06-2024	0710102108382023(No.of Docs 2)	0710102108382023/7	COMPANY PETITION IB (IBC)/83(ND)2024	JV HOLDING PRIVATE LIMITED VS. KRANTI INFRA POWER PRIVATE LIMITED	IBC under Sec 7	24-06-2024	page no 9 missed notary of delhi	Sahil36
723	17-06-2024	0710102109302023(No.of Docs 1)	0710102109302023/5	INTERLOCUTORY APPLICATION (I.B.C)/74(ND)2024	PRABHAT RANJAN SINGH VSVINAY RAI	Application under any other provisions-IBC	24-06-2024	book marking mandatory as per index with pagination	prabhatranjan
724	11/6/2024	0710102002762024(No.of Docs 1)	0710102002762024/1	COMPANY PETITION (COMPANIES ACT)/77(ND)2024	MR. ARUN CHAWLA VS. ON EVENTS & PROMOTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24-06-2024	verified details wrong with affidavit	Saral Sharma
725	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkrambalaji@
726	9/1/2024	0710102003142024(No.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	24-06-2024	index page missed in book marking and pagination missing in book marking as per index	
727	9/1/2024	0710102003142024(No.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	24-06-2024	index page missed in book marking and pagination missing in book marking as per index	
728	9/1/2024	0710102003142024(No.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	24-06-2024	index page missed in book marking and pagination missing in book marking as per index	
729	9/1/2024	0710102003142024(No.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	24-06-2024	index page missed in book marking and pagination missing in book marking as per index	

730	9/1/2024	0710102003142024( No.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	24-06-2024	index page missed in book marking and pagination missing in book marking as per index	
731	9/1/2024	0710102003142024( No.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	24-06-2024	index page missed in book marking and pagination missing in book marking as per index	
732	9/1/2024	0710102003142024( No.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	24-06-2024	index page missed in book marking and pagination missing in book marking as per index	
733	9/1/2024	0710102003142024( No.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	24-06-2024	index page missed in book marking and pagination missing in book marking as per index	
734	9/1/2024	0710102003142024( No.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	24-06-2024	index page missed in book marking and pagination missing in book marking as per index	
735	9/1/2024	0710102003142024( No.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	24-06-2024	index page missed in book marking and pagination missing in book marking as per index	

736	9/1/2024	0710102003142024( No.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	24-06-2024	index page missed in book marking and pagination missing in book marking as per index	
737	9/1/2024	0710102003142024( No.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	24-06-2024	index page missed in book marking and pagination missing in book marking as per index	
738	9/1/2024	0710102003142024( No.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	24-06-2024	index page missed in book marking and pagination missing in book marking as per index	
739	9/1/2024	0710102003142024( No.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	24-06-2024	index page missed in book marking and pagination missing in book marking as per index	
740	9/1/2024	0710102003142024( No.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	24-06-2024	index page missed in book marking and pagination missing in book marking as per index	
741	9/1/2024	0710102003142024( No.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	24-06-2024	index page missed in book marking and pagination missing in book marking as per index	



742	9/1/2024	0710102003142024( No.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	24-06-2024	index page missed in book marking and pagination missing in book marking as per index	
743	9/1/2024	0710102003142024( No.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	24-06-2024	index page missed in book marking and pagination missing in book marking as per index	
744	9/1/2024	0710102003142024( No.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	24-06-2024	index page missed in book marking and pagination missing in book marking as per index	
745	9/1/2024	0710102003142024( No.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	24-06-2024	index page missed in book marking and pagination missing in book marking as per index	
746	9/1/2024	0710102003142024( No.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	24-06-2024	index page missed in book marking and pagination missing in book marking as per index	
747	9/1/2024	0710102003142024( No.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	24-06-2024	index page missed in book marking and pagination missing in book marking as per index	

748	9/1/2024	0710102003142024(No.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	24-06-2024	index page missed in book marking and pagination missing in book marking as per index	
749	9/1/2024	0710102003142024(No.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	24-06-2024	index page missed in book marking and pagination missing in book marking as per index	
750	9/1/2024	0710102003142024(No.of Docs 0)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	24-06-2024	index page missed in book marking and pagination missing in book marking as per index	
751	11/6/2024	0710102003232024(No.of Docs 2)	0710102003232024/4	INTERLOCUTORY APPLICATION (I.B.C)/571(ND)2024	HARISH TANEJA VS. NATIONAL SMALL INDUSTRIES CORPORATION	Sec 60(5)	24-06-2024	index missing in bookmarking	Harishtaneja78
752	11/6/2024	0710102022732024(No.of Docs 1)	0710102022732024/2	INTERLOCUTORY APPLICATION (I.B.C)/1929(ND)2024	SANJEEV SANGAL VSM/S. APEX HEIGHTS PVT. LTD.	Rule 11 of NCLT, 2016	24-06-2024	pagination missing in bookmarking	shree167
753	11/6/2024	0710102022732024(No.of Docs 1)	0710102022732024/1	INTERLOCUTORY APPLICATION (I.B.C)/1929(ND)2024	SANJEEV SANGAL VSM/S. APEX HEIGHTS PVT. LTD.	Rule 11 of NCLT, 2016	24-06-2024	bookmarking mandatory	shree167
754	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
755	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@

756	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkrmanbalaji@
757	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkrmanbalaji@
758	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkrmanbalaji@
759	31-01-2024	0710102010862024(No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions-IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	
760	31-01-2024	0710102010862024(No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions-IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	
761	31-01-2024	0710102010862024(No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions-IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	

762	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama
763	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama
764	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama
765	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama

766	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	
767	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	
768	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	
769	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	

770	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama
771	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama
772	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama
773	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama

774	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	
775	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	
776	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	
777	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	

778	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	
779	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	
780	31-01-2024	0710102010862024( No.of Docs 0)	0710102010862024/1	INTERLOCUTORY APPLICATION (I.B.C)/833(ND)202 4	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	24-06-2024	improper book marking as per index and missed true copy in annexures pages and need fo file be ocr and 25 rs welfare fee missed on vakalatnama	
781	30-05-2024	0710102120062019( No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)201 9	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkrmanbalaji @
782	18-10-2023	0710102091752023( No.of Docs 0)	0710102091752023/2	COMPANY PETITION IB (IBC)/734(ND)2023	IDBI TRUSTEESHIP SERVICES LTD. VS. VIKAS BHASIN	Section 95(1)	24-06-2024	notary mismatched with affidavit address	
783	18-10-2023	0710102091752023( No.of Docs 0)	0710102091752023/2	COMPANY PETITION IB (IBC)/734(ND)2023	IDBI TRUSTEESHIP SERVICES LTD. VS. VIKAS BHASIN	Section 95(1)	24-06-2024	notary mismatched with affidavit address	
784	18-10-2023	0710102091752023( No.of Docs 0)	0710102091752023/2	COMPANY PETITION IB (IBC)/734(ND)2023	IDBI TRUSTEESHIP SERVICES LTD. VS. VIKAS BHASIN	Section 95(1)	24-06-2024	notary mismatched with affidavit address	



785	18-10-2023	0710102091752023(No.of Docs 0)	0710102091752023/2	COMPANY PETITION IB (IBC)/734(ND)2023	IDBI TRUSTEESHIP SERVICES LTD. VS. VIKAS BHASIN	Section 95(1)	24-06-2024	notary mismatched with affidavit address	
786	18-10-2023	0710102091752023(No.of Docs 0)	0710102091752023/2	COMPANY PETITION IB (IBC)/734(ND)2023	IDBI TRUSTEESHIP SERVICES LTD. VS. VIKAS BHASIN	Section 95(1)	24-06-2024	notary mismatched with affidavit address	
787	18-10-2023	0710102091752023(No.of Docs 0)	0710102091752023/2	COMPANY PETITION IB (IBC)/734(ND)2023	IDBI TRUSTEESHIP SERVICES LTD. VS. VIKAS BHASIN	Section 95(1)	24-06-2024	notary mismatched with affidavit address	
788	18-10-2023	0710102091752023(No.of Docs 0)	0710102091752023/2	COMPANY PETITION IB (IBC)/734(ND)2023	IDBI TRUSTEESHIP SERVICES LTD. VS. VIKAS BHASIN	Section 95(1)	24-06-2024	notary mismatched with affidavit address	
789	18-10-2023	0710102091752023(No.of Docs 0)	0710102091752023/2	COMPANY PETITION IB (IBC)/734(ND)2023	IDBI TRUSTEESHIP SERVICES LTD. VS. VIKAS BHASIN	Section 95(1)	24-06-2024	notary mismatched with affidavit address	
790	18-10-2023	0710102091752023(No.of Docs 0)	0710102091752023/2	COMPANY PETITION IB (IBC)/734(ND)2023	IDBI TRUSTEESHIP SERVICES LTD. VS. VIKAS BHASIN	Section 95(1)	24-06-2024	notary mismatched with affidavit address	
791	18-06-2024	0710102092822023(No.of Docs 2)	0710102092822023/5	COMPANY PETITION (COMPANIES ACT)/184(ND)2023	SHARAD DUGGAL VS. DIMPLE CREATIONS PRIVATE LIMITED & ORS.	Sec. 241(1),Sec. 242(4),Section 246	24-06-2024	last order missing	knmncit
792	12/6/2024	0710102094892023(No.of Docs 2)	0710102094892023/3	COMPANY APPEAL(COMPA NIES ACT)/274(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	24-06-2024	pagination missed in bookmarking	CSSHARAD
793	12/6/2024	0710102094892023(No.of Docs 2)	0710102094892023/3	COMPANY APPEAL(COMPA NIES ACT)/274(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	24-06-2024	pagination missed in bookmarking	CSSHARAD
794	12/6/2024	0710102094892023(No.of Docs 2)	0710102094892023/3	COMPANY APPEAL(COMPA NIES ACT)/274(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	24-06-2024	pagination missed in bookmarking	CSSHARAD
795	12/6/2024	0710102094892023(No.of Docs 2)	0710102094892023/3	COMPANY APPEAL(COMPA NIES ACT)/274(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	24-06-2024	pagination missed in bookmarking	CSSHARAD

796	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkrmanbalaji@
797	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkrmanbalaji@
798	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkrmanbalaji@
799	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkrmanbalaji@
800	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkrmanbalaji@
801	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkrmanbalaji@
802	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkrmanbalaji@

803	20-06-2024	0710102100982023(No.of Docs 2)	0710102100982023/4	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	book marking mandatory as per index with pagination and ocr missed in file	rohit.bohra
804	18-06-2024	0710102102222023(No.of Docs 2)	0710102102222023/11	INTERLOCATORY APPLICATION(COMPANIES ACT)/404(ND)2023	VIKKY DANG VS. MR. SHAILENDRA SINGH & ORS.	Rule 11 of NCLT	24-06-2024	bookmarking mandatory need every pages sign	rahulssmalhotra
805	22-06-2024	0710102023212024(No.of Docs 3)	0710102023212024/6	TRANSFER APPLICATION/9(PB)2024	K R SENGOTTUVELU VS. K.S NITHIN	Rule16(d),NCLT Rules,2016	24-06-2024	book marking mandatory as per index and ocr missed in file	nrlawyers
806	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
807	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
808	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
809	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
810	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
811	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
812	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal

813	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
814	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
815	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
816	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
817	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
818	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
819	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
820	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
821	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
822	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal

823	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
824	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
825	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
826	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
827	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
828	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
829	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
830	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
831	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal
832	10/4/2024	0710102104572023(No.of Docs 2)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	Book marking mandatory as per index with pagination	Shivanijaiswal

833	12/5/2024	0710102016122021( No.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	19-06-2024	volume 1 annexures every page need sign with true copy page 191 not visible volume 2 199 250 252 not readable and 324 hindi page need eng translate copy 357 to 359 not clear pages volume 3 425 427 429 530 535 536 537 538 pages not clear	udaibir31
834	18-06-2024	0710102068552023( No.of Docs 1)	0710102068552023/13	CP(AA) MERGER AND AMALGAMATION( COMPANIES ACT)/66(ND)2023	SIDH LOGISTICS PRIVATE LIMITED	Sec. 230-232 - Second Motion	19-06-2024	pagination missing in bookmarking	NEERAJ.ARO RA
835	18-06-2024	0710102068552023( No.of Docs 1)	0710102068552023/13	CP(AA) MERGER AND AMALGAMATION( COMPANIES ACT)/66(ND)2023	SIDH LOGISTICS PRIVATE LIMITED	Sec. 230-232 - Second Motion	19-06-2024	pagination missing in bookmarking	NEERAJ.ARO RA
836	18-06-2024	0710102068552023( No.of Docs 1)	0710102068552023/13	CP(AA) MERGER AND AMALGAMATION( COMPANIES ACT)/66(ND)2023	SIDH LOGISTICS PRIVATE LIMITED	Sec. 230-232 - Second Motion	19-06-2024	pagination missing in bookmarking	NEERAJ.ARO RA
837	12/5/2024	0710102016122021( No.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	19-06-2024	volume 1 annexures every page need sign with true copy page 191 not visible volume 2 199 250 252 not readable and 324 hindi page need eng translate copy 357 to 359 not clear pages volume 3 425 427 429 530 535 536 537 538 pages not clear	udaibir31

838	12/5/2024	0710102016122021( No.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	19-06-2024	volume 1 annexures every page need sign with true copy page 191 not visible volume 2 199 250 252 not readable and 324 hindi page need eng translate copy 357 to 359 not clear pages volume 3 425 427 429 530 535 536 537 538 pages not clear	udaibir31
839	12/5/2024	0710102016122021( No.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	19-06-2024	volume 1 annexures every page need sign with true copy page 191 not visible volume 2 199 250 252 not readable and 324 hindi page need eng translate copy 357 to 359 not clear pages volume 3 425 427 429 530 535 536 537 538 pages not clear	udaibir31
840	12/5/2024	0710102016122021( No.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	19-06-2024	volume 1 annexures every page need sign with true copy page 191 not visible volume 2 199 250 252 not readable and 324 hindi page need eng translate copy 357 to 359 not clear pages volume 3 425 427 429 530 535 536 537 538 pages not clear	udaibir31

841	12/5/2024	0710102016122021( No.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	19-06-2024	volume 1 annexures every page need sign with true copy page 191 not visible volume 2 199 250 252 not readable and 324 hindi page need eng translate copy 357 to 359 not clear pages volume 3 425 427 429 530 535 536 537 538 pages not clear	udaibir31
842	12/5/2024	0710102016122021( No.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	19-06-2024	volume 1 annexures every page need sign with true copy page 191 not visible volume 2 199 250 252 not readable and 324 hindi page need eng translate copy 357 to 359 not clear pages volume 3 425 427 429 530 535 536 537 538 pages not clear	udaibir31
843	29-05-2024	0710102046942024( No.of Docs 0)	0710102046942024/3	COMPANY PETITION IB (IBC)/305(PB)2024	AXIS TRUSTEE SERVICES LIMITED VS. PARSVNATH DEVELOPERS LIMITED	IBC under Sec 7	19-06-2024	incomplete file	
844	18-06-2024	0710102049262024( No.of Docs 1)	0710102049262024/1	COMPANY PETITION IB (IBC)/308(ND)2024	ASHUTOSH GARG VS. GUARDIAN LIFECARE PRIVATE LIMITED	IBC under Sec 7	19-06-2024	last order missing	advvedanshv ashisht
845	14-06-2024	0710102005542024( No.of Docs 1)	0710102005542024/3	INTERLOCUTORY APPLICATION (I.B.C)/1140(ND)20 24	POOJA DAMIR MIGLANI VS. PRAKASH KAUR	Application under any other provisions- IBC	19-06-2024	Book marking mandatory as per index	Pooja3331
846	14-06-2024	0710102018782024( No.of Docs 2)	0710102018782024/5	COMPANY PETITION (COMPANIES ACT)/57(ND)2024	SECTOR 113 GATEVIDA DEVELOPERS PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 441	19-06-2024	pagination missing in book marking and need every page sign of written submission and double pagination	Gsvlegal



847	15-06-2024	0710102016792024( No.of Docs 2)	0710102016792024/22	INTERLOCATORY APPLICATION(CO MPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	19-06-2024	pagination missing in book marking as per index and need every page sign of written submission	KartikeyaMatt a
848	15-06-2024	0710102016792024( No.of Docs 2)	0710102016792024/19	INTERLOCATORY APPLICATION(CO MPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	19-06-2024	pagination missing in book marking as per index and need every page sign of written submission	rachitsahney
849	15-06-2024	0710102016792024( No.of Docs 2)	0710102016792024/21	INTERLOCATORY APPLICATION(CO MPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	19-06-2024	pagination missing in book marking as per index and need every page sign of written submission	rachitsahney
850	15-06-2024	0710102016792024( No.of Docs 2)	0710102016792024/20	INTERLOCATORY APPLICATION(CO MPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	19-06-2024	pagination missing in book marking as per index and need every page sign of written submission	rachitsahney
851	15-06-2024	0710102016792024( No.of Docs 2)	0710102016792024/17	INTERLOCATORY APPLICATION(CO MPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	19-06-2024	pagination missed in book marking as per index and need every page sign of written submission	rachitsahney
852	15-06-2024	0710102016792024( No.of Docs 2)	0710102016792024/18	INTERLOCATORY APPLICATION(CO MPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	19-06-2024	pagination missing in book marking as per index and need every page sign of written submission	rachitsahney

853	12/5/2024	0710102016122021(No.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	19-06-2024	volume 1 annexures every page need sign with true copy page 191 not visible volume 2 199 250 252 not readable and 324 hindi page need eng translate copy 357 to 359 not clear pages volume 3 425 427 429 530 535 536 537 538 pages not clear	udaibir31
854	12/5/2024	0710102016122021(No.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	19-06-2024	volume 1 annexures every page need sign with true copy page 191 not visible volume 2 199 250 252 not readable and 324 hindi page need eng translate copy 357 to 359 not clear pages volume 3 425 427 429 530 535 536 537 538 pages not clear	udaibir31
855	5/6/2024	0710102096612022(No.of Docs 2)	0710102096612022/3	COMPANY PETITION IB (IBC)/859(ND)2022	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. SMT. RAMANPREET KAUR	Section 95(1)	19-06-2024	wrong file	AyushPuri9
856	5/6/2024	0710102096612022(No.of Docs 2)	0710102096612022/3	COMPANY PETITION IB (IBC)/859(ND)2022	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. SMT. RAMANPREET KAUR	Section 95(1)	19-06-2024	wrong file	AyushPuri9
857	5/6/2024	0710102096612022(No.of Docs 2)	0710102096612022/3	COMPANY PETITION IB (IBC)/859(ND)2022	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. SMT. RAMANPREET KAUR	Section 95(1)	19-06-2024	wrong file	AyushPuri9
858	5/6/2024	0710102096612022(No.of Docs 2)	0710102096612022/3	COMPANY PETITION IB (IBC)/859(ND)2022	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. SMT. RAMANPREET KAUR	Section 95(1)	19-06-2024	wrong file	AyushPuri9
859	13-06-2024	0710102056342022(No.of Docs 1)	0710102056342022/5	COMPANY APPEAL(COMPA NIES ACT)/173(ND)2022	NEW AGE AQUA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	19-06-2024	affidavit of compliance need nclt order	pcsaman

860	18-06-2024	0710102043052021( No.of Docs 2)	0710102043052021/4	COMPANY PETITION (COMPANIES ACT)/122(ND)2021	BROOKINGS INDIA VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 441	19-06-2024	bookmarking mandatory	CSGKUMAR
861	12/5/2024	0710102016122021( No.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	19-06-2024	volume 1 annexures every page need sign with true copy page 191 not visible volume 2 199 250 252 not readable and 324 hindi page need eng translate copy 357 to 359 not clear pages volume 3 425 427 429 530 535 536 537 538 pages not clear	udaibir31
862	12/5/2024	0710102016122021( No.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	19-06-2024	volume 1 annexures every page need sign with true copy page 191 not visible volume 2 199 250 252 not readable and 324 hindi page need eng translate copy 357 to 359 not clear pages volume 3 425 427 429 530 535 536 537 538 pages not clear	udaibir31
863	12/5/2024	0710102016122021( No.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	19-06-2024	volume 1 annexures every page need sign with true copy page 191 not visible volume 2 199 250 252 not readable and 324 hindi page need eng translate copy 357 to 359 not clear pages volume 3 425 427 429 530 535 536 537 538 pages not clear	udaibir31

864	12/5/2024	0710102016122021( No.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	19-06-2024	volume 1 annexures every page need sign with true copy page 191 not visible volume 2 199 250 252 not readable and 324 hindi page need eng translate copy 357 to 359 not clear pages volume 3 425 427 429 530 535 536 537 538 pages not clear	udaibir31
865	12/5/2024	0710102016122021( No.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	19-06-2024	volume 1 annexures every page need sign with true copy page 191 not visible volume 2 199 250 252 not readable and 324 hindi page need eng translate copy 357 to 359 not clear pages volume 3 425 427 429 530 535 536 537 538 pages not clear	udaibir31
866	12/5/2024	0710102016122021( No.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	19-06-2024	volume 1 annexures every page need sign with true copy page 191 not visible volume 2 199 250 252 not readable and 324 hindi page need eng translate copy 357 to 359 not clear pages volume 3 425 427 429 530 535 536 537 538 pages not clear	udaibir31

867	12/5/2024	0710102016122021( No.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	19-06-2024	volume 1 annexures every page need sign with true copy page 191 not visible volume 2 199 250 252 not readable and 324 hindi page need eng translate copy 357 to 359 not clear pages volume 3 425 427 429 530 535 536 537 538 pages not clear	udaibir31
868	12/5/2024	0710102016122021( No.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	19-06-2024	volume 1 annexures every page need sign with true copy page 191 not visible volume 2 199 250 252 not readable and 324 hindi page need eng translate copy 357 to 359 not clear pages volume 3 425 427 429 530 535 536 537 538 pages not clear	udaibir31
869	12/5/2024	0710102016122021( No.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	19-06-2024	volume 1 annexures every page need sign with true copy page 191 not visible volume 2 199 250 252 not readable and 324 hindi page need eng translate copy 357 to 359 not clear pages volume 3 425 427 429 530 535 536 537 538 pages not clear	udaibir31

870	12/5/2024	0710102016122021( No.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	19-06-2024	volume 1 annexures every page need sign with true copy page 191 not visible volume 2 199 250 252 not readable and 324 hindi page need eng translate copy 357 to 359 not clear pages volume 3 425 427 429 530 535 536 537 538 pages not clear	udaibir31
871	18-06-2024	0710102068552023( No.of Docs 1)	0710102068552023/13	CP(AA) MERGER AND AMALGAMATION( COMPANIES ACT)/66(ND)2023	SIDH LOGISTICS PRIVATE LIMITED	Sec. 230-232 - Second Motion	19-06-2024	pagination missing in bookmarking	NEERAJ.ARO RA
872	12/5/2024	0710102016122021( No.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	19-06-2024	volume 1 annexures every page need sign with true copy page 191 not visible volume 2 199 250 252 not readable and 324 hindi page need eng translate copy 357 to 359 not clear pages volume 3 425 427 429 530 535 536 537 538 pages not clear	udaibir31

873	12/5/2024	0710102016122021( No.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	19-06-2024	volume 1 annexures every page need sign with true copy page 191 not visible volume 2 199 250 252 not readable and 324 hindi page need eng translate copy 357 to 359 not clear pages volume 3 425 427 429 530 535 536 537 538 pages not clear	udaibir31
874	12/5/2024	0710102016122021( No.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	19-06-2024	volume 1 annexures every page need sign with true copy page 191 not visible volume 2 199 250 252 not readable and 324 hindi page need eng translate copy 357 to 359 not clear pages volume 3 425 427 429 530 535 536 537 538 pages not clear	udaibir31
875	12/5/2024	0710102016122021( No.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	19-06-2024	volume 1 annexures every page need sign with true copy page 191 not visible volume 2 199 250 252 not readable and 324 hindi page need eng translate copy 357 to 359 not clear pages volume 3 425 427 429 530 535 536 537 538 pages not clear	udaibir31

876	13-06-2024	0710102105762023( No.of Docs 3)	0710102105762023/4	COMPANY PETITION IB (IBC)/132(ND)2024	IDBI TRUSTEESHIP SERVICES LIMITED VS. ANSAL BUILDWELL LIMITED	IBC under Sec 7	19-06-2024	need every page sign of judgment and need volume wise index and book marking in volume 2	Prashant Kumar
877	12/5/2024	0710102016122021( No.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	19-06-2024	volume 1 annexures every page need sign with true copy page 191 not visible volume 2 199 250 252 not readable and 324 hindi page need eng translate copy 357 to 359 not clear pages volume 3 425 427 429 530 535 536 537 538 pages not clear	udaibir31
878	15-06-2024	0710102092822023( No.of Docs 2)	0710102092822023/4	COMPANY PETITION (COMPANIES ACT)/184(ND)2023	SHARAD DUGGAL VS. DIMPLE CREATIONS PRIVATE LIMITED & ORS.	Sec. 241(1),Sec. 242(4),Section 246	19-06-2024	annexure page no 4 to 11 need sign with true copy of every pages	swapnil.123
879	12/5/2024	0710102016122021( No.of Docs 4)	0710102016122021/15	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	19-06-2024	volume 1 annexures every page need sign with true copy page 191 not visible volume 2 199 250 252 not readable and 324 hindi page need eng translate copy 357 to 359 not clear pages volume 3 425 427 429 530 535 536 537 538 pages not clear	udaibir31
880	28-05-2024	0710102027932024( No.of Docs 1)	0710102027932024/1	INTERLOCUTORY APPLICATION (I.B.C)/1757(ND)20 24	ANURAG NIRBHAYA	Application under any other provisions- IBC	18-06-2024	attach last order - missing	Shivanijaiswa I



881	30-05-2024	0710102036952024( No.of Docs 2)	0710102036952024/1	COMPANY PETITION (COMPANIES ACT)/95(ND)2024	NARESH KUMAR BHALLA VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	18-06-2024	need every pages sign and true copy in Annexure double pagination Wrong	advkrishan
882	28-05-2024	0710102027932024( No.of Docs 1)	0710102027932024/1	INTERLOCUTORY APPLICATION (I.B.C)/1757(ND)20 24	ANURAG NIRBHAYA	Application under any other provisions- IBC	18-06-2024	attach last order - missing	Shivanijaiswa I
883	7/6/2024	0710102045612024( No.of Docs 1)	0710102045612024/1	COMPANY PETITION IB (IBC)/302(ND)2024	VIPIN PURI	Section 94(1)	18-06-2024	incomplete file	Mohituppal
884	30-05-2024	0710102036952024( No.of Docs 2)	0710102036952024/1	COMPANY PETITION (COMPANIES ACT)/95(ND)2024	NARESH KUMAR BHALLA VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	18-06-2024	need every pages sign and true copy in Annexure double pagination Wrong	advkrishan
885	28-05-2024	0710102027932024( No.of Docs 1)	0710102027932024/1	INTERLOCUTORY APPLICATION (I.B.C)/1757(ND)20 24	ANURAG NIRBHAYA	Application under any other provisions- IBC	18-06-2024	attach last order - missing	Shivanijaiswa I
886	28-05-2024	0710102027932024( No.of Docs 1)	0710102027932024/1	INTERLOCUTORY APPLICATION (I.B.C)/1757(ND)20 24	ANURAG NIRBHAYA	Application under any other provisions- IBC	18-06-2024	attach last order - missing	Shivanijaiswa I
887	28-05-2024	0710102027932024( No.of Docs 1)	0710102027932024/1	INTERLOCUTORY APPLICATION (I.B.C)/1757(ND)20 24	ANURAG NIRBHAYA	Application under any other provisions- IBC	18-06-2024	attach last order - missing	Shivanijaiswa I
888	28-05-2024	0710102027932024( No.of Docs 1)	0710102027932024/1	INTERLOCUTORY APPLICATION (I.B.C)/1757(ND)20 24	ANURAG NIRBHAYA	Application under any other provisions- IBC	18-06-2024	attach last order - missing	Shivanijaiswa I
889	30-05-2024	0710102036952024( No.of Docs 2)	0710102036952024/1	COMPANY PETITION (COMPANIES ACT)/95(ND)2024	NARESH KUMAR BHALLA VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	18-06-2024	need every pages sign and true copy in Annexure double pagination Wrong	advkrishan

890	28-05-2024	0710102027932024(No.of Docs 1)	0710102027932024/1	INTERLOCUTORY APPLICATION (I.B.C)/1757(ND)2024	ANURAG NIRBHAYA	Application under any other provisions-IBC	18-06-2024	attach last order - missing	Shivanijaiswal
891	28-05-2024	0710102027932024(No.of Docs 1)	0710102027932024/1	INTERLOCUTORY APPLICATION (I.B.C)/1757(ND)2024	ANURAG NIRBHAYA	Application under any other provisions-IBC	18-06-2024	attach last order - missing	Shivanijaiswal
892	28-05-2024	0710102027932024(No.of Docs 1)	0710102027932024/1	INTERLOCUTORY APPLICATION (I.B.C)/1757(ND)2024	ANURAG NIRBHAYA	Application under any other provisions-IBC	18-06-2024	attach last order - missing	Shivanijaiswal
893	30-05-2024	0710102036952024(No.of Docs 2)	0710102036952024/1	COMPANY PETITION (COMPANIES ACT)/95(ND)2024	NARESH KUMAR BHALLA VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	18-06-2024	need every pages sign and true copy in Annexure double pagination Wrong	advkrishan
894	6/6/2024	0710102081472021(No.of Docs 2)	0710102081472021/12	COMPANY PETITION (COMPANIES ACT)/127(PB)2022	SHAGUFTA YASMIN VS. HERBALLIFE HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	14-06-2024	book marking mandatory as per index and need every page sign of written submission	Nikita_Dewan
895	13-06-2024	0710102017742024(No.of Docs 2)	0710102017742024/5	INTERLOCUTORY APPLICATION (I.B.C)/1044(ND)2024	BRIJESH SINGH BHADURIYA VS. SAIVI FINANCE PRIVATE LIMITED	Application under any other provisions-IBC	14-06-2024	incomplete file	akshaygoel
896	12/6/2024	0710102010392024(No.of Docs 1)	0710102010392024/1	COMPANY PETITION IB (IBC)/168(ND)2024	FAIRAIR ENGINEERS PRIVATE LIMITED VS. NUTECH CONTRACTS PRIVATE LIMITED	IBC Under Sec 9	14-06-2024	incomplete file	ad.rishi.sehgal
897	13-06-2024	0710102049022024(No.of Docs 2)	0710102049022024/1	INTERLOCUTORY APPLICATION (I.B.C)/3017(ND)2024	ASHMEET SINGH BHATIA VSM/S GRANITE GATE PROPERTIES PVT LTD	Sec 60(5)	14-06-2024	need every page sign of written submission	SHASHWAT9704
898	13-06-2024	0710102027232021(No.of Docs 2)	0710102027232021/56	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	14-06-2024	pagination missing in bookmarking with ocr	adv_santoshk
899	6/6/2024	0710102028122024(No.of Docs 2)	0710102028122024/3	COMPANY PETITION IB (IBC)/227(ND)2024	VERMILLION COMMUNICATION PRIVATE LIMITED VS. HERO ELECTRIC VEHICLES PRIVATE LIMITED	IBC Under Sec 9	14-06-2024	hindi page require translation of english page no 19	varshabanerjee

900	7/6/2024	0710102031002024(No.of Docs 2)	0710102031002024/2	COMPANY PETITION IB (IBC)/229(ND)2024	ILD OWNERS WELFARE ASSOCIATION VS. M/S ALM INFOTECH CITY PVT LTD	IBC under Sec 7	14-06-2024	need every pages sign with OCR in pages	sonalanand99
901	7/6/2024	0710102025592023(No.of Docs 3)	0710102025592023/8	INTERLOCUTORY APPLICATION (I.B.C)/1839(ND)2023	DINESH SOOD VS DAUDAYAL AGGARWALA	Application under any other provisions-IBC	14-06-2024	all document file separately	varunjainj@yahoo.com
902	7/6/2024	0710102014032024(No.of Docs 1)	0710102014032024/20	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	14-06-2024	incomplete file	advatul
903	7/6/2024	0710102025462023(No.of Docs 3)	0710102025462023/7	INTERLOCUTORY APPLICATION (I.B.C)/1837(ND)2023	DINESH SOOD VS DAUDAYAL AGGARWALA	Application under any other provisions-IBC	14-06-2024	all document file separately	varunjainj@yahoo.com
904	7/6/2024	0710102021252024(No.of Docs 1)	0710102021252024/2	COMPANY PETITION IB (IBC)/223(ND)2024	XYLEM WATER SOLUTIONS INDIA PRIVATE LIMITED VS. UEE ELECTRICAL ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	14-06-2024	pagination missing in bookmarking need every pages sign and true copy in Annexure	Devanggautam
905	7/6/2024	0710102020142024(No.of Docs 2)	0710102020142024/1	INTERLOCUTORY APPLICATION (I.B.C)/1316(ND)2024	SH. PANKAJ CHHABRA & ANR. VS. SH. HARISH TANEJA LIQUIDATOR OF PERFECT COLOR DIGITAL PRINTS PVT. LTD.	Sec 60(5)	14-06-2024	index missing in bookmarking	Harishtaneja78
906	7/6/2024	0710102014442024(No.of Docs 5)	0710102014442024/10	INTERLOCUTORY APPLICATION (I.B.C)/1207(ND)2024	DHARMENDRA VERMA VS. PRAVEEN AGRAWAL AUTHORIZED REPRESENTATIVE FOR FINANCIAL CREDITORS IN CLASS OF ALLOTTEES	Rule 11 of NCLT, 2016	14-06-2024	75,122,to,126 not clear pages, 132,to,152,344,to,370 double pagination Wrong. page no. 464 to 468 are wrong adjust.	gautam@klfin dia.com
907	6/6/2024	0710102105852023(No.of Docs 2)	0710102105852023/1	COMPANY PETITION (COMPANIES ACT)/86(ND)2024	S A A STAINLESS STEEL PRIVATE LIMITED VS. ULTRATECH TEXTURES PAINTS PRIVATE LIMITED	Sec. 59	14-06-2024	index page missed in file and pagination missing in book marking	adv.shobhan.mahanti
908	6/6/2024	0710102105852023(No.of Docs 2)	0710102105852023/1	COMPANY PETITION (COMPANIES ACT)/86(ND)2024	S A A STAINLESS STEEL PRIVATE LIMITED VS. ULTRATECH TEXTURES PAINTS PRIVATE LIMITED	Sec. 59	14-06-2024	index page missed in file and pagination missing in book marking	adv.shobhan.mahanti

909	6/6/2024	0710102105852023(No.of Docs 2)	0710102105852023/1	COMPANY PETITION (COMPANIES ACT)/86(ND)2024	S A A STAINLESS STEEL PRIVATE LIMITED VS. ULTRATECH TEXTURES PAINTS PRIVATE LIMITED	Sec. 59	14-06-2024	index page missed in file and pagination missing in book marking	adv.shobhan.mahanti
910	6/6/2024	0710102105852023(No.of Docs 2)	0710102105852023/1	COMPANY PETITION (COMPANIES ACT)/86(ND)2024	S A A STAINLESS STEEL PRIVATE LIMITED VS. ULTRATECH TEXTURES PAINTS PRIVATE LIMITED	Sec. 59	14-06-2024	index page missed in file and pagination missing in book marking	adv.shobhan.mahanti
911	11/6/2024	0710102000392021(No.of Docs 1)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec 7	14-06-2024	bookmarking mandatory with need every pages sign and true copy in Annexure	vishalganda
912	7/6/2024	0710102015912023(No.of Docs 2)	0710102015912023/6	COMPANY PETITION IB (IBC)/201(ND)2023	ANITHA NIRANJAN VS. CIM GLOBAL INDIA PVT LTD	IBC Under Sec 9	14-06-2024	pagination missing in bookmarking need every pages sign	sai@trustlaw
913	6/6/2024	0710102066512021(No.of Docs 2)	0710102066512021/23	COMPANY PETITION IB (IBC)/609(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. YOGESH KUMAR BHATIA	Section 95(1)	14-06-2024	pagination missing in book marking and need every page sign of rejoinder and missed true copy of annexures every pages	rrinsolvency
914	6/6/2024	0710102093352023(No.of Docs 1)	0710102093352023/3	COMPANY PETITION IB (IBC)/679(ND)2023	ADITYA GUPTA	Section 94(1)	14-06-2024	book marking mandatory as per index	pridhi_nclt
915	15-05-2024	0710200400502011(No.of Docs 2)	0710200400502011/7	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	13-06-2024	need every page sign of rejoinder and hindi pages need english copy rejoinder need proof of service	vishalganda
916	6/6/2024	0710102009062020(No.of Docs 2)	0710102009062020/8	COMPANY PETITION IB (IBC)/448(ND)2020	PRABHATAM ADVERTISING PVT. LTD. VS. PANOPTES INDIA PRIVATE LIMITED	IBC Under Sec 9	13-06-2024	pagination missing in book marking and mismatched verification	PRIYANKASE THIA
917	5/6/2024	0710102107722020(No.of Docs 2)	0710102107722020/4	INTERLOCUTORY APPLICATION (I.B.C)/5006(ND)2020	RAJAT MITRA VS. PERFECT COLOR DIGITAL PRINTS PVT. LTD.	Application under any other provisions-IBC	13-06-2024	index missing in bookmarking	fcsharish1

918	12/6/2024	0710102047772021( No.of Docs 2)	0710102047772021/2	INTERLOCUTORY APPLICATION (I.B.C)/3940(ND)20 21	SANJAY KUMAR SINGH VSVINEET AGGARWAL	Sec 60(5)	13-06-2024	index page missed in book marking and pagination missed in book marking and need every page sign of written submission and proof of service need not require reply pdf reply and written submission file separately in different slash	unarayanass ociates
919	5/6/2024	0710102066492021( No.of Docs 2)	0710102066492021/7	COMPANY PETITION IB (IBC)/575(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. RAJESH MEENA	Section 95(1)	13-06-2024	bookmarking mandatory need every pages sign	rrinsolvency
920	29-05-2024	0710102088322021( No.of Docs 3)	0710102088322021/6	COMPANY PETITION IB (IBC)/27(ND)2022	VISHNU VAIBHAV INDUSTRIES PRIVATELIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	13-06-2024	all document file separately	knlegal
921	29-05-2024	0710102088322021( No.of Docs 3)	0710102088322021/6	COMPANY PETITION IB (IBC)/27(ND)2022	VISHNU VAIBHAV INDUSTRIES PRIVATELIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	13-06-2024	all document file separately	knlegal
922	29-05-2024	0710102088322021( No.of Docs 3)	0710102088322021/6	COMPANY PETITION IB (IBC)/27(ND)2022	VISHNU VAIBHAV INDUSTRIES PRIVATELIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	13-06-2024	all document file separately	knlegal
923	29-05-2024	0710102088322021( No.of Docs 3)	0710102088322021/6	COMPANY PETITION IB (IBC)/27(ND)2022	VISHNU VAIBHAV INDUSTRIES PRIVATELIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	13-06-2024	all document file separately	knlegal
924	6/6/2024	0710102008612022( No.of Docs 2)	0710102008612022/12	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	13-06-2024	Book marking mandatory as per index with pagination and need file to ocr and date and place missed in index page	singhbhupen dra1896

925	6/6/2024	0710102008612022( No.of Docs 1)	0710102008612022/11	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	13-06-2024	only proof of service uploaded	singhbhupen dra1896
926	6/6/2024	0710102008612022( No.of Docs 1)	0710102008612022/10	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	13-06-2024	Book marking mandatory as per index with pagination	singhbhupen dra1896
927	12/6/2024	0710102008132023( No.of Docs 2)	0710102008132023/6	INTERLOCUTORY APPLICATION (I.B.C)/603(ND)202 3	PRINCIPAL COMMISSIONER VS. PRADEEP KUMAR RAY	Sec 60(5)	13-06-2024	properly ocr in pages	PIYUSH_BER IWAL
928	5/6/2024	0710102076012023( No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)20 23	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
929	5/6/2024	0710102076012023( No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)20 23	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
930	5/6/2024	0710102076012023( No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)20 23	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
931	5/6/2024	0710102076012023( No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)20 23	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
932	5/6/2024	0710102076012023( No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)20 23	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
933	5/6/2024	0710102076012023( No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)20 23	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
934	5/6/2024	0710102076012023( No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)20 23	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
935	5/6/2024	0710102076012023( No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)20 23	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi

936	5/6/2024	0710102076012023(No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
937	8/6/2024	0710102091692023(No.of Docs 2)	0710102091692023/4	COMPANY PETITION IB (IBC)/722(ND)2023	MAHI BUILDHOME PRIVATE LIMITED VS. KAVERI TECHNOBUILD PRIVATE LIMITED	IBC Under Sec 9	13-06-2024	book marking mandatory as per index with pagination and mismatched notary with affidavit page no 12	advocatepranavgupta
938	5/6/2024	0710102100342023(No.of Docs 4)	0710102100342023/3	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	13-06-2024	book marking mandatory as per index and need every page sign of reply page no 216 and 217 not readable	Nikhil.mehra
939	5/6/2024	0710102100342023(No.of Docs 4)	0710102100342023/3	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	13-06-2024	book marking mandatory as per index and need every page sign of reply page no 216 and 217 not readable	Nikhil.mehra
940	5/6/2024	0710102100342023(No.of Docs 4)	0710102100342023/3	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	13-06-2024	book marking mandatory as per index and need every page sign of reply page no 216 and 217 not readable	Nikhil.mehra
941	5/6/2024	0710102100342023(No.of Docs 4)	0710102100342023/3	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	13-06-2024	book marking mandatory as per index and need every page sign of reply page no 216 and 217 not readable	Nikhil.mehra
942	8/6/2024	0710102100842023(No.of Docs 1)	0710102100842023/2	TRANSFER PETITION(COMPANIES ACT)/38(PB)2023	AIDEM VENTURES PVT LTD VS. B A G NEWSLINE NETWORK PVT LTD	Sec 433(e)/433(f) of CA 1956	13-06-2024	25 welfare fee and 1 rs court fee missed on vakalatnama and book marking mandatory as per index	ashutoshs701
943	8/6/2024	0710102100812023(No.of Docs 1)	0710102100812023/2	TRANSFER PETITION(COMPANIES ACT)/39(PB)2023	AIDEM VENTURES PVT LTD VS. B A G GLAMOUR LTD	Sec 433(e)/433(f) of CA 1956	13-06-2024	25 welfare fee and 1 rs court fee missed on vakalatnama	ashutoshs701

944	8/6/2024	0710102100832023(No.of Docs 1)	0710102100832023/2	TRANSFER PETITION(COMPANIES ACT)/40(PB)2023	AIDEM VENTURES PVT LTD VS. B A G INFOTAINMENT PVT LTD	Sec 433(e)/433(f) of CA 1956	13-06-2024	25 welfare fee and 1rs court fee missed on vakalatnama and book marking mandatory as per index	ashutoshs701
945	6/6/2024	0710102082072023(No.of Docs 2)	0710102082072023/8	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONAL LIMITED	IBC Under Sec 9	13-06-2024	separate file application and rejoinder in different slash application need to nclt order	KKSLO
946	7/6/2024	0710102002692024(No.of Docs 2)	0710102002692024/1	INTERLOCUTORY APPLICATION (I.B.C)/426(ND)2024	MR. PRANAV KAPOOR VS. MR. ATUL KANSAL	Sec 60(5)	13-06-2024	double pagination Wrong	nitesh@asalegal.in
947	5/6/2024	0710102006852024(No.of Docs 2)	0710102006852024/5	INTERLOCATORY APPLICATION(COMPANIES ACT)/28(ND)2024	NUANCE INDIA PRIVATE LIMITED	Rule 11 of NCLT	13-06-2024	bookmarking as per index	ppt@jsalaw.com
948	5/6/2024	0710102006852024(No.of Docs 2)	0710102006852024/5	INTERLOCATORY APPLICATION(COMPANIES ACT)/28(ND)2024	NUANCE INDIA PRIVATE LIMITED	Rule 11 of NCLT	13-06-2024	bookmarking as per index	ppt@jsalaw.com
949	5/6/2024	0710102006852024(No.of Docs 2)	0710102006852024/5	INTERLOCATORY APPLICATION(COMPANIES ACT)/28(ND)2024	NUANCE INDIA PRIVATE LIMITED	Rule 11 of NCLT	13-06-2024	bookmarking as per index	ppt@jsalaw.com
950	5/6/2024	0710102006852024(No.of Docs 2)	0710102006852024/5	INTERLOCATORY APPLICATION(COMPANIES ACT)/28(ND)2024	NUANCE INDIA PRIVATE LIMITED	Rule 11 of NCLT	13-06-2024	bookmarking as per index	ppt@jsalaw.com
951	13-06-2024	0710102012362024(No.of Docs 1)	0710102012362024/4	COMPANY PETITION IB (IBC)/156(ND)2024	CENTRAL BANK OF INDIA LIMITED VS. MR. KUSHAN MITRA (PERSONAL GUARANTOR)	Section 95(1)	13-06-2024	incomplete file	devvartrana
952	20-05-2024	0710102018772024(No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) Of Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani



953	20-05-2024	0710102018772024(No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) Of Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani
954	20-05-2024	0710102018772024(No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) Of Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani
955	20-05-2024	0710102018772024(No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) Of Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani
956	20-05-2024	0710102018772024(No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) Of Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani
957	20-05-2024	0710102018772024(No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) Of Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani
958	20-05-2024	0710102018772024(No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) Of Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani
959	20-05-2024	0710102018772024(No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) Of Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani
960	20-05-2024	0710102018772024(No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) Of Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani
961	11/6/2024	0710102021512024(No.of Docs 2)	0710102021512024/7	COMPANY PETITION IB (IBC)/167(ND)2024	PANACHE DIGILIFE LIMITED VS. FUTUPIA GLOBAL PRIVATE LIMITED	IBC Under Sec 9	13-06-2024	pagination missing in bookmarking	PRANATIBHA TNAGAR
962	11/6/2024	0710102021512024(No.of Docs 1)	0710102021512024/6	COMPANY PETITION IB (IBC)/167(ND)2024	PANACHE DIGILIFE LIMITED VS. FUTUPIA GLOBAL PRIVATE LIMITED	IBC Under Sec 9	13-06-2024	pagination missing in bookmarking	PRANATIBHA TNAGAR

963	11/6/2024	0710102021512024(No.of Docs 2)	0710102021512024/5	COMPANY PETITION IB (IBC)/167(ND)2024	PANACHE DIGILIFE LIMITED VS. FUTUPIA GLOBAL PRIVATE LIMITED	IBC Under Sec 9	13-06-2024	pagination missed in book marking and need sign of every page of reply some pages missed ocr and some annexures pages need sign with true copy	PRANATIBHA TNAGAR
964	11/6/2024	0710102021512024(No.of Docs 1)	0710102021512024/4	COMPANY PETITION IB (IBC)/167(ND)2024	PANACHE DIGILIFE LIMITED VS. FUTUPIA GLOBAL PRIVATE LIMITED	IBC Under Sec 9	13-06-2024	book marking mandatory as per index with pagination	PRANATIBHA TNAGAR
965	5/6/2024	0710102037892024(No.of Docs 1)	0710102037892024/1	INTERLOCUTORY APPLICATION (I.B.C)/2270(ND)2024	YOGENDER PAL SINGHAL RP	Application under any other provisions-IBC	13-06-2024	attach last order of nclt	Yogender Pal
966	5/6/2024	0710102037932024(No.of Docs 1)	0710102037932024/1	INTERLOCUTORY APPLICATION (I.B.C)/2278(ND)2024	YOGENDER PAL SINGHAL RP	Application under any other provisions-IBC	13-06-2024	attach nclt last order	Yogender Pal
967	5/6/2024	0710102038142024(No.of Docs 2)	0710102038142024/1	COMPANY PETITION IB (IBC)/244(ND)2024	ISANGO INDIA PRIVATE LIMITED	IBC Section 59	13-06-2024	pagination in book marking missed and missed order of nclt	sanjay918
968	8/6/2024	0710102044502024(No.of Docs 6)	0710102044502024/1	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2024	AMIT JAIN VS. SH. NEERAJ SINGAL	Application under any other provisions-IBC	13-06-2024	volume 3 missed sign of page no 353 to 469 missed sign and true copy page no 470 to 519 missed sign and true copy page no 522 to 533 missed sign and true copy page no 535 to 546 volume 5 missed sign and true copy page no 833 to 894	rrglawoffice
969	15-05-2024	0710200400502011(No.of Docs 2)	0710200400502011/7	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	13-06-2024	need every page sign of rejoinder and hindi pages need english copy rejoinder need proof of service	vishalganda

970	15-05-2024	0710200400502011( No.of Docs 2)	0710200400502011/7	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	13-06-2024	need every page sign of rejoinder and hindi pages need english copy rejoinder need proof of service	vishalganda
971	15-05-2024	0710200400502011( No.of Docs 2)	0710200400502011/7	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	13-06-2024	need every page sign of rejoinder and hindi pages need english copy rejoinder need proof of service	vishalganda
972	15-05-2024	0710200400502011( No.of Docs 2)	0710200400502011/7	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	13-06-2024	need every page sign of rejoinder and hindi pages need english copy rejoinder need proof of service	vishalganda
973	15-05-2024	0710200400502011( No.of Docs 2)	0710200400502011/7	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	13-06-2024	need every page sign of rejoinder and hindi pages need english copy rejoinder need proof of service	vishalganda
974	15-05-2024	0710200400502011( No.of Docs 2)	0710200400502011/7	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	13-06-2024	need every page sign of rejoinder and hindi pages need english copy rejoinder need proof of service	vishalganda
975	15-05-2024	0710200400502011( No.of Docs 2)	0710200400502011/7	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	13-06-2024	need every page sign of rejoinder and hindi pages need english copy rejoinder need proof of service	vishalganda
976	15-05-2024	0710200400502011( No.of Docs 2)	0710200400502011/7	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	13-06-2024	need every page sign of rejoinder and hindi pages need english copy rejoinder need proof of service	vishalganda

977	5/6/2024	0710102024712022( No.of Docs 3)	0710102024712022/7	COMPANY PETITION IB (IBC)/338(ND)2022	STATE BANK OF INDIA VS. VIJAY KUMAR GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.	Section 95(1)	12/6/2024	need every page sign of reply	rajeevahuja
978	5/6/2024	0710102024722022( No.of Docs 3)	0710102024722022/8	COMPANY PETITION IB (IBC)/329(ND)2022	STATE BANK OF INDIA VS. VINOD KUMAR GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.	Section 95(1)	12/6/2024	need every page sign of reply	rajeevahuja
979	5/6/2024	0710102024782022( No.of Docs 3)	0710102024782022/5	COMPANY PETITION IB (IBC)/369(ND)2022	STATE BANK OF INDIA VS. SONAL GARG	Section 95(1)	12/6/2024	need every page sign of reply	rajeevahuja
980	5/6/2024	0710102024362022( No.of Docs 3)	0710102024362022/7	COMPANY PETITION IB (IBC)/370(ND)2022	STATE BANK OF INDIA VS. NITIN GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.	Section 95(1)	12/6/2024	need every page sign of reply	rajeevahuja
981	5/6/2024	0710102024322022( No.of Docs 3)	0710102024322022/7	COMPANY PETITION IB (IBC)/339(ND)2022	STATE BANK OF INDIA VS. REKHA GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR- M/S ALUPAN COMPOSITE PANELS PVT. LTD)	Section 95(1)	12/6/2024	need every page sign of reply	rajeevahuja
982	7/6/2024	0710102002642023( No.of Docs 2)	0710102002642023/10	INTERLOCUTORY APPLICATION (I.B.C)/211(ND)202 3	STATE BANK OF INDIA VS. VIVEK RAHEJA RESOLUTION PROFESSIONAL OF UNITECH MACHINES LIMITED	Sec 60(5)	12/6/2024	bookmarking mandatory and pagination, need every pages sign	manishsri
983	5/6/2024	0710102016722022( No.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL240

984	5/6/2024	0710102015102022( No.of Docs 2)	0710102015102022/12	COMPANY PETITION (COMPANIES ACT)/58(PB)2022	MR. RAGHAV KATYAL VS. AEGIR BREWERS AND DISTILLERS PVT LTD	Sec. 271-273	12/6/2024	book marking mandatory as per index with pagination and need every page sign of written submission	rsdbajajgloba l
985	5/6/2024	0710102016722022( No.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL240
986	5/6/2024	0710102016722022( No.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL240
987	5/6/2024	0710102016722022( No.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL240
988	5/6/2024	0710102016722022( No.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL240
989	5/6/2024	0710102029222024( No.of Docs 1)	0710102029222024/1	COMPANY PETITION IB (IBC)/206(ND)2024	GROYO PRIVATE LIMITED VS. HIMAYA APPARELS PRIVATE LIMITED	IBC Under Sec 9	12/6/2024	annexure every pages need sign with true copy	MAH4579201 7
990	5/6/2024	0710102002732020( No.of Docs 5)	0710102002732020/64	COMPANY PETITION IB (IBC)/300(PB)2020	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD VS. SARE GURUGRAM PVT LTD	IBC under Sec 7	12/6/2024	page no 447 467 501 502 503 505 506 507 is not readable 645 page no blur and 647 648 649 657 dim pages	wamikatrehan

991	5/6/2024	0710102016722022(No.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL240
992	5/6/2024	0710102016722022(No.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL240
993	5/6/2024	0710102016722022(No.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL240
994	5/6/2024	0710102035992024(No.of Docs 1)	0710102035992024/1	INTERLOCUTORY APPLICATION (I.B.C)/2257(ND)2024	S M MILKOSE LIMITED VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	12/6/2024	page 3 to 6 need sign with true copy	wittonslaw
995	5/6/2024	0710102016722022(No.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL240
996	5/6/2024	0710102024912022(No.of Docs 3)	0710102024912022/7	COMPANY PETITION IB (IBC)/330(ND)2022	STATE BANK OF INDIA VS. MAYANK GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.)	Section 95(1)	12/6/2024	need every page sign of reply	rajeevahuja
997	4/6/2024	0710102103232023(No.of Docs 3)	0710102103232023/3	INTERLOCUTORY APPLICATION (I.B.C)/6557(ND)2023	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions-IBC	11/6/2024	book marking mandatory as per index and 3 rs court fee missed in vakalatnama	MANOJDUBEY

998	4/6/2024	0710102066712023(No.of Docs 2)	0710102066712023/11	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	11/6/2024	pagination missing in book marking page no 54 to 183 need to be ocr	sonalijoon
999	28-05-2024	0710102406952018(No.of Docs 6)	0710102406952018/5	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Sec. 242(4),Application under any other provisions	11/6/2024	Separate all file in different slash with order	aaryan@sastt ralegal
1000	28-05-2024	0710102406952018(No.of Docs 6)	0710102406952018/5	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Sec. 242(4),Application under any other provisions	11/6/2024	Separate all file in different slash with order	aaryan@sastt ralegal
1001	28-05-2024	0710102406952018(No.of Docs 6)	0710102406952018/5	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Sec. 242(4),Application under any other provisions	11/6/2024	Separate all file in different slash with order	aaryan@sastt ralegal
1002	4/6/2024	0710102076402022(No.of Docs 2)	0710102076402022/8	COMPANY PETITION IB (IBC)/779(PB)2022	DMI FINANCE PRIVATE LIMITED VS. DAUPHIN AKG HOTELS PRIVATE LIMITED	IBC under Sec 7	11/6/2024	file need to be ocr accept affidavit	vipulganda
1003	4/6/2024	0710102103272022(No.of Docs 2)	0710102103272022/2	COMPANY PETITION (COMPANIES ACT)/239(ND)2022	ARUN JAIN VS. VV A DEVELOPERS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	11/6/2024	application need last (compliance) order of nclt, Page no 24 26 28 37 38 39 40 41 42 44 45 46 47 are not readable.	k Kapoorandco mpany
1004	5/6/2024	0710102002702024(No.of Docs 2)	0710102002702024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/5(ND)2024	PRADEEP KHATAR VS. TECHNO EASYCRETE PRIVATE LIMITED	Sec. 242(4)	11/6/2024	page no 11 notary mismatched affidavit address	shekhawatile gal
1005	4/6/2024	0710102085342023(No.of Docs 2)	0710102085342023/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/79(ND)2023	G L FASHIONS PRIVATE LIMITED	Sec. 230-232 - Second Motion	11/6/2024	pagination missing in book marking as per index	VAPNASSOCI ATES
1006	28-05-2024	0710102406952018(No.of Docs 6)	0710102406952018/5	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Sec. 242(4),Application under any other provisions	11/6/2024	Separate all file in different slash with order	aaryan@sastt ralegal

1007	4/6/2024	0710102081472021(No.of Docs 2)	0710102081472021/10	COMPANY PETITION (COMPANIES ACT)/127(PB)2022	SHAGUFTA YASMIN VS. HERBALLIFE HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	11/6/2024	index page missed in book marking and need every page sign of written submission	zkadvocate1@gmail.co
1008	6/6/2024	0710102037252022(No.of Docs 2)	0710102037252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2504(ND)2022	KRIT NARAYAN MISHRA (RESOLUTION PROFESSIONAL) VS	Sec 30	10/6/2024	book marking mandatory as per index and pagination missing in file need every pages sign of perform missed pagination and sign of index page	negimilan04
1009	4/6/2024	0710102035142024(No.of Docs 2)	0710102035142024/1	INTERLOCUTORY APPLICATION (I.B.C)/2198(ND)2024	OMKARA ASSETS RECONSTRUCTIONS PVT LTD VS. MR. UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL ADEL LANDMARKS LIMITED	Sec 60(5)	10/6/2024	address Wrong with affidavit	sanjay.bhatt
1010	4/6/2024	0710102042372021(No.of Docs 2)	0710102042372021/2	INTERLOCUTORY APPLICATION (I.B.C)/2729(PB)2021	MAXIMAL INFRASTRUCTURE PRIVATE LIMITED VSGANGA RAM AGARWAL	Application under any other provisions-IBC	10/6/2024	need nclt last order and annexures pages need to be ocr	vivekamar95
1011	5/6/2024	0710102011122024(No.of Docs 2)	0710102011122024/3	INTERLOCUTORY APPLICATION(IBC)(PLAN)/9(ND)2024	ANAND SONBHADRA RP OF ALTECH INFRASTRUCTURE PRIVATE LIMITED VS	Sec 30	10/6/2024	bookmarking mandatory	ngautam
1012	4/6/2024	0710102041572024(No.of Docs 1)	0710102041572024/1	INTERLOCUTORY APPLICATION (I.B.C)/2672(ND)2024	ISMAT KHANAM VS. NILESH SHARMA RESOLUTION PROFESSIONAL	Sec 60(5)	10/6/2024	book marking mandatory as per index with pagination	adv.ashishsinha
1013	4/6/2024	0710102027052024(No.of Docs 2)	0710102027052024/2	CA(A) MERGER AND AMALGAMATION( COMPANIES ACT)/55(ND)2024	UNISOL FOOTWEAR PRIVATE LIMITED	Sub-section (I) of section 230	10/6/2024	address missing in affidavit	Ravi Mohan
1014	4/6/2024	0710102034782022(No.of Docs 2)	0710102034782022/34	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	10/6/2024	bookmarking mandatory need every pages sign with ocr council details missing in index	advmuskanpuri



1015	3/6/2024	0710102044962024(No.of Docs 1)	0710102044962024/1	INTERLOCUTORY APPLICATION (I.B.C)/2927(ND)2024	M/S GLOBE SECURITY SOLUTIONS VS NAVNEET GUPTA	Sec 60(5)	7/6/2024	pdf not uploaded	Navneet10619
1016	3/6/2024	0710102053582023(No.of Docs 2)	0710102053582023/4	INTERLOCUTORY APPLICATION (I.B.C)/3495(ND)2023	BANK OF BARODA VS JAGADEES KUMAR MORRI LIQUIDATOR OF MS PADIA TIMBER CO. PVT LTD	Sec 60(5)	7/6/2024	page 6 to 9 missed in book marking	PRAVEENA
1017	4/6/2024	0710102019492024(No.of Docs 2)	0710102019492024/2	INTERLOCUTORY APPLICATION (COMPANIES ACT)/108(ND)2024	PRATHAM BUILDCON PRIVATE LIMITED VS. PREM KUMAR GOEL	Rule 11 of NCLT	7/6/2024	3rs court fees 25rs welfare ticket missing in vakalatnama	advmeghnarao
1018	3/6/2024	0710102076782023(No.of Docs 4)	0710102076782023/2	INTERLOCUTORY APPLICATION (I.B.C)/5497(ND)2023	MR. SACHIN GARG & ORS VS. PEC LTD	Sec 60(5)	7/6/2024	pagination missing in book marking as per index annexures pages not readable page no 31 to 62 some page missed true copy annexure j pages not readable and 175 page not clearly visible	deveshbhatia
1019	4/6/2024	0710102011162024(No.of Docs 2)	0710102011162024/1	INTERLOCUTORY APPLICATION (I.B.C)/1370(ND)2024	PHOENIX ARC PRIVATE LIMITED VS. ELLY REALCON PRIVATE LIMITED	Application under any other provisions-IBC, Sec 60(5)	7/6/2024	need every pages ocr	quadlegal
1020	21-05-2024	0710102027202024(No.of Docs 4)	0710102027202024/1	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1), Sec. 242(4)	6/6/2024	both reply filed separately in different slash	SRMLegal
1021	3/6/2024	0710102027202024(No.of Docs 4)	0710102027202024/2	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1), Sec. 242(4)	6/6/2024	Both reply file separately in different slash	SRMLegal
1022	21-05-2024	0710102027202024(No.of Docs 4)	0710102027202024/1	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1), Sec. 242(4)	6/6/2024	both reply filed separately in different slash	SRMLegal

1023	21-05-2024	0710102027202024(No.of Docs 4)	0710102027202024/1	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	6/6/2024	both reply filed separately in different slash	SRMLegal
1024	3/6/2024	0710102031242022(No.of Docs 5)	0710102031242022/6	INTERLOCUTORY APPLICATION (I.B.C)/2464(ND)2022	ASHISH SINGH VSSHEFALI	Sec 43(1) r/w Sec 44 (1)	6/6/2024	book marking mandatory as per index and need file to ocr page no 13 notary mismatched affidavit address all reply file separately in different slash	b_arora
1025	3/6/2024	0710102077262021(No.of Docs 2)	0710102077262021/4	INTERLOCUTORY APPLICATION (I.B.C)/5205(ND)2021	DEEPA GUPTA LIUIDATOR MICRO POWER TECHNOLOGY PRIVATE LIMITED	Sec 54(1)	6/6/2024	bookmarking mandatory need every pages ocr	Laws.lance
1026	4/6/2024	0710102009462020(No.of Docs 2)	0710102009462020/11	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	6/6/2024	incomplete file	SILVER123
1027	4/6/2024	0710102005052024(No.of Docs 2)	0710102005052024/6	COMPANY PETITION (COMPANIES ACT)/31(ND)2024	CHAVI TOLANI VS. KAMALASHA EXPORTS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	6/6/2024	bookmarking mandatory notary mismatch with affidavit need every pages ocr	manishsri
1028	4/6/2024	0710102007932024(No.of Docs 2)	0710102007932024/5	COMPANY PETITION IB (IBC)/73(ND)2024	KULDEEP PROPRIETOR OF OM SHIV ENTERPRISES VS. IMPLEX INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	6/6/2024	incomplete file	devrana
1029	3/6/2024	0710102043842024(No.of Docs 2)	0710102043842024/1	INTERLOCUTORY APPLICATION (I.B.C)/2687(ND)2024	MR. ASHISH VYAS RESOLUTION PROFESSIONAL OF M/S VIDHATA METAL PRIVATE LIMITED VS. ISHWAR GUGANRAM SAMOTA SUSPENDED BOARD MEMBER M/S VIDHATA METAL PRIVATE LIMITED	19(2)	6/6/2024	exhibit every pages missed true copy and 25 rs welfare missed in vakalatnama	MishraLegals
1030	5/6/2024	0710102091412023(No.of Docs 1)	0710102091412023/3	COMPANY PETITION IB (IBC)/207(ND)2024	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	6/6/2024		Taplegal

1031	4/6/2024	0710102007302022(No.of Docs 3)	0710102007302022/11	COMPANY PETITION IB (IBC)/282(ND)2022	EZEEGO ONE TRAVEL & TOURS LIMITED VS. TSI YATRA PRIVATE LIMITED	IBC Under Sec 9	6/6/2024	page no 98 100 101 not readable	induslaw
1032	3/6/2024	0710102074662021(No.of Docs 3)	0710102074662021/39	COMPANY PETITION IB (IBC)/682(PB)2021	NITIN BATRA & ORS VS. ANAND INFOEDGE PRIVATE LIMITED	IBC under Sec 7	6/6/2024	incomplete file	rsa
1033	3/6/2024	0710102077262021(No.of Docs 1)	0710102077262021/5	INTERLOCUTORY APPLICATION (I.B.C)/5205(ND)2021	DEEPA GUPTA LIUIDATOR MICRO POWER TECHNOLOGY PRIVATE LIMITED	Sec 54(1)	6/6/2024	bookmarking mandatory with order missing	Laws.lance
1034	3/6/2024	0710102040462024(No.of Docs 2)	0710102040462024/1	INTERLOCUTORY APPLICATION (I.B.C)/2504(PB)2024	MOHIT GOYAL VS. RADIUS INFRATEL PVT. LTD.	Sec 60(5)	6/6/2024	book marking mandatory as per index	Mansumyer Singh
1035	21-05-2024	0710102027202024(No.of Docs 4)	0710102027202024/1	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	6/6/2024	both reply filed separately in different slash	SRMLegal
1036	17-05-2024	0710102022852020(No.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
1037	17-05-2024	0710102022852020(No.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
1038	17-05-2024	0710102022852020(No.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
1039	17-05-2024	0710102022852020(No.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
1040	2/6/2024	0710102009462020(No.of Docs 2)	0710102009462020/10	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	5/6/2024	dim pages and pagination missing in book marking and need every page sign	SILVER123
1041	3/6/2024	0710102163952019(No.of Docs 1)	0710102163952019/4	COMPANY APPLICATION(COMPANIES ACT)/632(ND)2019	NAVEEN MALHOTRA VS. VTL ( INDIA) LIMITED	Application under any other provisions-IBC	5/6/2024	need every pages ocr	ASHISH@IP1
1042	31-05-2024	0710102407642018(No.of Docs 1)	0710102407642018/11	COMPANY PETITION IB (IBC)/840(PB)2018	PEC LTD VS M/S S L CONSUMER PRODUCTS LIMITED	IBC under Sec 7	5/6/2024	pagination missing in bookmarking	deveshbhatia

1043	31-05-2024	0710102021522024(No.of Docs 2)	0710102021522024/2	INTERLOCUTORY APPLICATION (I.B.C)/1461(PB)2024	MUKESH KUMAR VS. RAJESH KUMAR PARAKH RESOLUTION PROFESSIONAL (FOR CHD DEVELQPERS LTD.)	Sec 60(5)	5/6/2024	need every pages true copy in Annexure	advshreysinh a
1044	31-05-2024	0710102022042024(No.of Docs 1)	0710102022042024/2	CP(AA) MERGER AND AMALGAMATION( COMPANIES ACT)/25(ND)2024	QFS CONSULTANCY PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/6/2024	need every pages sign and true copy in Annexure	Lalitmhn00
1045	3/6/2024	0710102023782024(No.of Docs 2)	0710102023782024/1	INTERLOCUTORY APPLICATION(IBC )(PLAN)/12(ND)2024	MR. AYYAGARI VISWANADHA SARMA VS. JOINT VENTURE OF MAHI BUILDHOME PRIVATE LIMITED & FIRST FORGE LIMITED	Sec 30	5/6/2024	need every page sign in pdf	bajpaiankita86
1046	31-10-2023	0710102094892023(No.of Docs 0)	0710102094892023/4	COMPANY APPEAL(COMPA NIES ACT)/274(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	5/6/2024	index missing in pdf	
1047	31-05-2024	0710102024182024(No.of Docs 2)	0710102024182024/4	INTERLOCUTORY APPLICATION (I.B.C)/1616(ND)2024	ZILLION INFRAPROJECTS PVT LTD VSFABTECH WORKS & CONSTRUCTION PVT LTD	Application under any other provisions-IBC	5/6/2024	need every pages sign	krishenkumar
1048	1/6/2024	0710102024062024(No.of Docs 3)	0710102024062024/3	INTERLOCUTORY APPLICATION (I.B.C)/1504(ND)2024	ASHISH SINGH VS. HALLOW SECURITIES PRIVATE LIMITED	Sec 49(2)	5/6/2024	1rs court fees missing in vakalatnama need every pages ocr 31,to,38,84,85,86,94 ,95, not readable pages	namitha@samvidlegal.
1049	31-05-2024	0710102087342023(No.of Docs 1)	0710102087342023/5	CP(AA) MERGER AND AMALGAMATION( COMPANIES ACT)/74(ND)2023	DOOZY FARMS PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/6/2024	bookmarking mandatory	CPINDIA
1050	3/6/2024	0710102025902024(No.of Docs 2)	0710102025902024/37	TRANSFER PETITION(COMPA NIES ACT)/18(PB)2024	DRAGER MEDICAL GMBH VS. ION BIO MED I CARE PVT LTD	Sec 433(e)/433(f) of CA 1956	5/6/2024	every page sign in pdf	pk134167@gmail.com

1051	20-11-2023	0710102074722023( No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
1052	20-11-2023	0710102074722023( No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
1053	20-11-2023	0710102074722023( No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
1054	20-11-2023	0710102074722023( No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
1055	20-11-2023	0710102074722023( No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
1056	20-11-2023	0710102074722023( No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
1057	20-11-2023	0710102074722023( No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
1058	20-11-2023	0710102074722023( No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
1059	20-11-2023	0710102074722023( No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
1060	20-11-2023	0710102074722023( No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw

1061	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
1062	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
1063	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
1064	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
1065	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
1066	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
1067	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
1068	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
1069	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
1070	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw

1071	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
1072	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
1073	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
1074	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
1075	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
1076	31-05-2024	0710102054712023(No.of Docs 3)	0710102054712023/2	INTERVENTION PETITION (IBC)/28(PB)2023	INDIA DEBT RESOLUTION COMPANY LIMITED AS A POWER OF ATTORNEY HOLDER OF NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED ACTING IN ITS CAPACITY AS A TRUSTEE OF NARCL TRUST - 0003/2022-23 VS. ANIL KOHLI LIQUIDATOR OF MOSER BAER INDIA LIMITED	Sec 60(5)	5/6/2024	page no 20 notary mismatched address in affidavit page no 60 62 65 hindi page need english type copy some pages have not ocr and vakalatnama need 25 rs welfare fee and 3 rs court fee on vakalatnama	rashmi.raj
1077	1/4/2023	0710102030162023(No.of Docs 0)	0710102030162023/1	INTERLOCUTORY APPLICATION (I.B.C)/1995(ND)2023	SURAKSHA ASSET RECONSTRUCTION LIMITED VS. RAJIV GOYAL	Sec 60(5)	5/6/2024	pagination missing in bookmarking	
1078	3/6/2024	0710102022062023(No.of Docs 3)	0710102022062023/9	INTERLOCUTORY APPLICATION (I.B.C)/1588(ND)2023	TATA CAPITAL FINANCIAL SERVICES LIMITED VSNATH MOTORS PVT LTD	Sec 60(5)	5/6/2024	all document filed separately	vgclawfirm

1079	3/6/2024	0710102105812022(No.of Docs 2)	0710102105812022/4	INTERLOCUTORY APPLICATION (I.B.C)/6(PB)2023	AMARENDRA FINANCIAL PRIVATE LIMITED VS. CYNOSURE REAL ESTATES PRIVATE LIMITED	Rule 11 of NCLT, 2016	5/6/2024	bookmarking mandatory	CPINDIA
1080	3/6/2024	0710102098172022(No.of Docs 2)	0710102098172022/1	INTERLOCUTORY APPLICATION (I.B.C)/5821(PB)2022	ASHWINI MEHRA	Sec 60(5)	5/6/2024	index missing in bookmarking address missing in affidavit need every pages sign	raghav.chadha
1081	1/6/2024	0710102093582022(No.of Docs 2)	0710102093582022/11	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	5/6/2024	need every pages sign	hash@181269
1082	31-05-2024	0710102088922022(No.of Docs 2)	0710102088922022/4	COMPANY PETITION IB (IBC)/836(ND)2022	SIDBI THROUGH RP VS. MS. MEETA RASTOGI	Section 95(1)	5/6/2024	bookmarking mandatory need every pages sign	Mrinalini 947@gmail.
1083	31-05-2024	0710102088912022(No.of Docs 2)	0710102088912022/4	COMPANY PETITION IB (IBC)/834(ND)2022	SIDBI THROUGH RP VS. MR. KARAN RASTOGI	Section 95(1)	5/6/2024	need every pages sign bookmarking mandatory	Mrinalini 947@gmail.
1084	29-05-2024	0710102049092022(No.of Docs 1)	0710102049092022/1	COMPANY APPLICATION(COMPANIES ACT)/262(PB)2022	ZIMA BUILDERS & DEVELOPERS PRIVATE LIMITED VS. CUBBY BUILDERS & DEVELOPERS PRIVATE. LTD & ORS. ....APPLICANT NOS. 1 TO 11/ TRANSFEROR COMPANIES	Rule 11 of NCLT	5/6/2024	pagination missing in bookmarking	Harsheen Madan
1085	29-05-2024	0710102049092022(No.of Docs 1)	0710102049092022/1	COMPANY APPLICATION(COMPANIES ACT)/262(PB)2022	ZIMA BUILDERS & DEVELOPERS PRIVATE LIMITED VS. CUBBY BUILDERS & DEVELOPERS PRIVATE. LTD & ORS. ....APPLICANT NOS. 1 TO 11/ TRANSFEROR COMPANIES	Rule 11 of NCLT	5/6/2024	pagination missing in bookmarking	Harsheen Madan
1086	29-05-2024	0710102049092022(No.of Docs 1)	0710102049092022/1	COMPANY APPLICATION(COMPANIES ACT)/262(PB)2022	ZIMA BUILDERS & DEVELOPERS PRIVATE LIMITED VS. CUBBY BUILDERS & DEVELOPERS PRIVATE. LTD & ORS. ....APPLICANT NOS. 1 TO 11/ TRANSFEROR COMPANIES	Rule 11 of NCLT	5/6/2024	pagination missing in bookmarking	Harsheen Madan



1087	29-05-2024	0710102049092022(No.of Docs 1)	0710102049092022/1	COMPANY APPLICATION(COMPANIES ACT)/262(PB)2022	ZIMA BUILDERS & DEVELOPERS PRIVATE LIMITED VS. CUBBY BUILDERS & DEVELOPERS PRIVATE. LTD & ORS. ....APPLICANT NOS. 1 TO 11/ TRANSFEROR COMPANIES	Rule 11 of NCLT	5/6/2024	pagination missing in bookmarking	Harsheen Madan
1088	1/6/2024	0710102049092022(No.of Docs 1)	0710102049092022/3	COMPANY APPLICATION(COMPANIES ACT)/262(PB)2022	ZIMA BUILDERS & DEVELOPERS PRIVATE LIMITED VS. CUBBY BUILDERS & DEVELOPERS PRIVATE. LTD & ORS. ....APPLICANT NOS. 1 TO 11/ TRANSFEROR COMPANIES	Rule 11 of NCLT	5/6/2024	bookmarking mandatory	Harsheen Madan
1089	1/6/2024	0710102049092022(No.of Docs 1)	0710102049092022/2	COMPANY APPLICATION(COMPANIES ACT)/262(PB)2022	ZIMA BUILDERS & DEVELOPERS PRIVATE LIMITED VS. CUBBY BUILDERS & DEVELOPERS PRIVATE. LTD & ORS. ....APPLICANT NOS. 1 TO 11/ TRANSFEROR COMPANIES	Rule 11 of NCLT	5/6/2024	pagination missing in bookmarking	Harsheen Madan
1090	29-05-2024	0710102007302022(No.of Docs 3)	0710102007302022/10	COMPANY PETITION IB (IBC)/282(ND)2022	EZEEGO ONE TRAVEL & TOURS LIMITED VS. TSI YATRA PRIVATE LIMITED	IBC Under Sec 9	5/6/2024	page no 201 to 219 need sign of every page	induslaw
1091	29-05-2024	0710102007302022(No.of Docs 3)	0710102007302022/10	COMPANY PETITION IB (IBC)/282(ND)2022	EZEEGO ONE TRAVEL & TOURS LIMITED VS. TSI YATRA PRIVATE LIMITED	IBC Under Sec 9	5/6/2024	page no 201 to 219 need sign of every page	induslaw
1092	29-05-2024	0710102007302022(No.of Docs 3)	0710102007302022/10	COMPANY PETITION IB (IBC)/282(ND)2022	EZEEGO ONE TRAVEL & TOURS LIMITED VS. TSI YATRA PRIVATE LIMITED	IBC Under Sec 9	5/6/2024	page no 201 to 219 need sign of every page	induslaw
1093	29-05-2024	0710102007302022(No.of Docs 3)	0710102007302022/10	COMPANY PETITION IB (IBC)/282(ND)2022	EZEEGO ONE TRAVEL & TOURS LIMITED VS. TSI YATRA PRIVATE LIMITED	IBC Under Sec 9	5/6/2024	page no 201 to 219 need sign of every page	induslaw
1094	1/6/2024	0710102026332024(No.of Docs 2)	0710102026332024/1	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec 10	5/6/2024	bookmarking mandatory	UP/1113/99
1095	1/6/2024	0710102037842024(No.of Docs 1)	0710102037842024/1	INTERLOCUTORY APPLICATION (I.B.C)/2582(ND)2024	IDBI BANK VS. ANUMOD SHARMA THROUGH RP	Application under any other provisions-IBC	5/6/2024	need every pages sign and true copy in Annexure	BBLs@123

1096	17-05-2024	0710102022852020(No.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
1097	17-05-2024	0710102022852020(No.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
1098	17-05-2024	0710102022852020(No.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
1099	17-05-2024	0710102022852020(No.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
1100	17-05-2024	0710102022852020(No.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
1101	23-02-2024	0710102016792024(No.of Docs 0)	0710102016792024/16	INTERLOCATORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	5/6/2024	need every pages sign	
1102	26-02-2024	0710102017722024(No.of Docs 0)	0710102017722024/4	CP(AA) MERGER AND AMALGAMATION( COMPANIES ACT)/20(ND)2024	PADUKA CONSULTANTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/6/2024	affidavit of compliance need last order of nclt	
1103	3/6/2024	0710102017762024(No.of Docs 10)	0710102017762024/2	COMPANY PETITION IB (IBC)/212(ND)2024	SANJIV RAI MEHRA & ORS. VS. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	IBC under Sec 7,IBC under Sec 7	5/6/2024	book marking mandatory as per index and index need according to volume and need every page sign of reply	ADV-VIREN
1104	31-05-2024	0710102018342024(No.of Docs 2)	0710102018342024/4	COMPANY PETITION (COMPANIES ACT)/50(ND)2024	MANISH KUMAR VS. EAZYAPP TECH PRIVATE LIMITED	Sec. 59	5/6/2024	Pagination missing in book marking page no 62 63 verification case wrong 3 rs court fee missed on vakalatnama	paritosh

1105	1/6/2024	0710102018342024( No.of Docs 3)	0710102018342024/5	COMPANY PETITION (COMPANIES ACT)/50(ND)2024	MANISH KUMAR VS. EAZYAPP TECH PRIVATE LIMITED	Sec. 59	5/6/2024	pagination missing in bookmarking 3rs court fees missing in vakalatnama verified details Wrong and pages no missing	paritosh
1106	20-12-2023	0710102056542023( No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1107	20-12-2023	0710102056542023( No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1108	20-12-2023	0710102056542023( No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1109	20-12-2023	0710102056542023( No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar

1110	20-12-2023	0710102056542023( No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1111	20-12-2023	0710102056542023( No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1112	20-12-2023	0710102056542023( No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1113	20-12-2023	0710102056542023( No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1114	1/6/2024	0710102066712023( No.of Docs 2)	0710102066712023/10	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVA TE LIMITED	IBC under Sec 7	4/6/2024	book marking mandatory as per index and need every page sign of written submission page no 17 to 35 need sign every pages page no 36- 53 need sign every pages pages no 54- 183 need sign every pages and missed ocr in pdf	sonalijoon

1115	29-05-2024	0710102026982024( No.of Docs 2)	0710102026982024/1	INTERLOCUTORY APPLICATION (I.B.C)/2060(ND)20 24	ANURAG NIRBHAYA RESOLUTION PROFESSIONAL FOR MANJU J HOMES INDIA LIMITED UNDER SECTION 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE VS. IDEA BUILDERS PVT LTD	Sec 60(5)	4/6/2024	9,10 pages not clear	SHITALKHAT RI@123
1116	1/6/2024	0710102078102023( No.of Docs 2)	0710102078102023/9	COMPANY PETITION IB (IBC)/620(ND)2023	AGGARWAL PLY HOUSE VS. TECHNO FAC CONTRACTS PRIVATE LIMITED	IBC Under Sec 9	4/6/2024	every page sign of reply mismatched affidavit address with notary every annexures pages need sign with true copy paste ticket on blank side on vakalatnama	aaryan@sastt ralegal
1117	30-05-2024	0710102079222023( No.of Docs 1)	0710102079222023/2	COMPANY PETITION IB (IBC)/649(ND)2023	BANK OF MAHARASHTRA VS. BINOD KUMAR JAIN	Section 95(1)	4/6/2024	book marking mandatory as per index	dubeypragya 342@gmail
1118	29-05-2024	0710102102662023( No.of Docs 2)	0710102102662023/3	RESTORATION APPLICATION (IBC)/198(ND)2023	M/S ASHTECH (INDIA) PRIVATE LIMITED VSTRN ENERGY PRIVATE LIMITED	Rule 11 of NCLT, 2016	4/6/2024	bookmarking mandatory need every pages sign with ocr	rakesh@12
1119	20-12-2023	0710102056542023( No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1120	20-12-2023	0710102056542023( No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar

1121	20-12-2023	0710102056542023( No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1122	20-12-2023	0710102056542023( No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1123	20-12-2023	0710102056542023( No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1124	20-12-2023	0710102056542023( No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1125	20-12-2023	0710102056542023( No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1126	20-12-2023	0710102056542023( No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar

1127	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1128	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1129	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1130	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1131	21-09-2019	0710102116122019(No.of Docs 4)	0710102116122019/1	COMPANY APPLICATION(COMPANIES ACT)/672(ND)2019	MRA ASSOCIATES INDIA PVT. LTD.	Sec 60(5)	4/6/2024	need OCR in complete PDF and book marking mandatory as per index wrong vakalatanama	rkcalaw
1132	30-05-2024	0710102052502023(No.of Docs 2)	0710102052502023/13	INTERLOCUTORY APPLICATION (I.B.C)/3428(ND)2023	DURGA DAS AGRAWAL VS BANKEY BIHARI GOYAL	Sec 43(1) r/w Sec 44 (1)	4/6/2024	need ocr to reply	mohaksharma
1133	29-05-2024	0710102044232023(No.of Docs 1)	0710102044232023/3	CONTEMPT PETITION (IBC)/30(ND)2023	RESHMA MITTAL VS DIVYANSHU WALIA	Rule 11 of NCLT, 2016	4/6/2024	bookmarking mandatory with pagination	advrajivrathi

1134	20-12-2023	0710102056542023( No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1135	20-12-2023	0710102056542023( No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1136	31-05-2024	0710102015912023( No.of Docs 2)	0710102015912023/5	COMPANY PETITION IB (IBC)/201(ND)2023	ANITHA NIRANJAN VS. CIM GLOBAL INDIA PVT LTD	IBC Under Sec 9	4/6/2024	bookmarking mandatory council details missing in index need every pages sign	sai@trustlaw
1137	20-12-2023	0710102056542023( No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1138	20-12-2023	0710102056542023( No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1139	3/6/2024	0710102018342024( No.of Docs 3)	0710102018342024/6	COMPANY PETITION (COMPANIES ACT)/50(ND)2024	MANISH KUMAR VS. EAZYAPP TECH PRIVATE LIMITED	Sec. 59	4/6/2024	page no 62 and 63 need verified at gurugram not delhi	paritosh



1140	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1141	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1142	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1143	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1144	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1145	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar

1146	20-12-2023	0710102056542023( No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1147	20-12-2023	0710102056542023( No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1148	3/6/2024	0710102027442024( No.of Docs 2)	0710102027442024/1	INTERLOCUTORY APPLICATION (I.B.C)/2165(ND)20 24	RAJAN GHOSHRAVE VS. RAJESH RAMNANI RESOLUTION PROFESSIONAL ANSAL URBAN CONDOMINIUMS PVT LTD	Sec 60(5)	4/6/2024	Pagination missing in book marking and annexures every page missed sign and true copy	advshivanshu
1149	20-12-2023	0710102056542023( No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1150	20-12-2023	0710102056542023( No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1151	1/6/2024	0710102038582024( No.of Docs 1)	0710102038582024/1	INTERLOCUTORY APPLICATION (I.B.C)/2459(ND)20 24	HANS RAJ VS. M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	4/6/2024	bookmarking mandatory need every pages sign and true copy in Annexure	swastikakum ari@ymail
1152	29-05-2024	0710102039482024( No.of Docs 2)	0710102039482024/1	INTERLOCUTORY APPLICATION (I.B.C)/2396(ND)20 24	PRADEEP KUMAR KAUSHIK VS. KAMAL KUMAR JT A&C	Sec 60(5)	4/6/2024	bookmarking mandatory with pagination	Sachdevapk

1153	20-12-2023	0710102056542023( No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1154	20-12-2023	0710102056542023( No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
1155	28-05-2024	0710102081932023( No.of Docs 3)	0710102081932023/3	INTERLOCUTORY APPLICATION (I.B.C)/5449(ND)20 23	ASHMEET SINGH BHATIA VSM/S THREE C FACILITY MANAGEMENT PVT. LTD.	Sec 60(5)	3/6/2024	need file to ocr page 1 to 44	SHASHWAT9 704
1156	28-05-2024	0710102081932023( No.of Docs 3)	0710102081932023/3	INTERLOCUTORY APPLICATION (I.B.C)/5449(ND)20 23	ASHMEET SINGH BHATIA VSM/S THREE C FACILITY MANAGEMENT PVT. LTD.	Sec 60(5)	3/6/2024	need file to ocr page 1 to 44	SHASHWAT9 704
1157	28-05-2024	0710102081932023( No.of Docs 3)	0710102081932023/3	INTERLOCUTORY APPLICATION (I.B.C)/5449(ND)20 23	ASHMEET SINGH BHATIA VSM/S THREE C FACILITY MANAGEMENT PVT. LTD.	Sec 60(5)	3/6/2024	need file to ocr page 1 to 44	SHASHWAT9 704
1158	28-05-2024	0710102081932023( No.of Docs 3)	0710102081932023/3	INTERLOCUTORY APPLICATION (I.B.C)/5449(ND)20 23	ASHMEET SINGH BHATIA VSM/S THREE C FACILITY MANAGEMENT PVT. LTD.	Sec 60(5)	3/6/2024	need file to ocr page 1 to 44	SHASHWAT9 704
1159	28-05-2024	0710102088712023( No.of Docs 1)	0710102088712023/5	INTERLOCUTORY APPLICATION (I.B.C)/5624(PB)20 23	M/S. ROOTS DEVELOPERS PRIVATE LIMITED & ORS VSCHD DEVELOPER	Sec 60(5)	3/6/2024	last order missing	adv.ahsan.cs
1160	29-05-2024	0710102020692024( No.of Docs 1)	0710102020692024/1	INTERLOCUTORY APPLICATION (I.B.C)/2279(ND)20 24	PANKAJ NARANG VS. JAMS COMMODITIES & SERVICES PVT. LTD.	Rule 11 of NCLT, 2016	3/6/2024	pagination missing in book marking as per index	pankajnarang ca
1161	30-05-2024	0710102034712022( No.of Docs 2)	0710102034712022/4	INTERLOCUTORY APPLICATION (I.B.C)/2469(ND)20 22	GYAN CHANDRA MISRA VS. NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	1/6/2024	need every pages sign and ocr	avinashbhati6

1162	27-01-2024	0710102009642024(No.of Docs 0)	0710102009642024/1	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2024	KAILASHNATH VISHWANATH SHARMA VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Rule 11 of NCLT	1/6/2024	book marking mandatory as per index with pagination	
1163	28-05-2024	0710102075272023(No.of Docs 1)	0710102075272023/3	RESTORATION APPLICATION (IBC)/136(ND)2023	CAPITAL TRADE LINKS LIMITED VS. KDP BUILDWELL PRIVATE LIMITED	Rule 11 of NCLT, 2016	1/6/2024	incomplete file	Shash2407
1164	18-05-2024	0710102005542024(No.of Docs 1)	0710102005542024/2	INTERLOCUTORY APPLICATION (I.B.C)/1140(ND)2024	POOJA DAMIR MIGLANI VS. PRAKASH KAUR	Application under any other provisions-IBC	1/6/2024	Index page missing in pdf and index page also missing in book marking	Pooja3331
1165	13-05-2024	0710102019262024(No.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
1166	13-05-2024	0710102019262024(No.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
1167	13-05-2024	0710102019262024(No.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
1168	13-05-2024	0710102019262024(No.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
1169	20-05-2024	0710102016792022(No.of Docs 2)	0710102016792022/11	COMPANY PETITION IB (IBC)/437(ND)2022	PAISALO DIGITAL LIMITED VS. SAHNI AQUATECH PRIVATE LIMITED	IBC under Sec 7	1/6/2024	pagination missing in book marking as per index and need every page sign page no 1 to 74 incomplete index and page no 38 to 47 need ocr	HARSHAL240

1170	20-05-2024	0710102016792022( No.of Docs 2)	0710102016792022/11	COMPANY PETITION IB (IBC)/437(ND)2022	PAISALO DIGITAL LIMITED VS. SAHNI AQUATECH PRIVATE LIMITED	IBC under Sec 7	1/6/2024	pagination missing in book marking as per index and need every page sign page no 1 to 74 incomplete index and page no 38 to 47 need ocr	HARSHAL240
1171	20-05-2024	0710102016792022( No.of Docs 2)	0710102016792022/11	COMPANY PETITION IB (IBC)/437(ND)2022	PAISALO DIGITAL LIMITED VS. SAHNI AQUATECH PRIVATE LIMITED	IBC under Sec 7	1/6/2024	pagination missing in book marking as per index and need every page sign page no 1 to 74 incomplete index and page no 38 to 47 need ocr	HARSHAL240
1172	13-05-2024	0710102019262024( No.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)20 24	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
1173	20-05-2024	0710102016792022( No.of Docs 2)	0710102016792022/11	COMPANY PETITION IB (IBC)/437(ND)2022	PAISALO DIGITAL LIMITED VS. SAHNI AQUATECH PRIVATE LIMITED	IBC under Sec 7	1/6/2024	pagination missing in book marking as per index and need every page sign page no 1 to 74 incomplete index and page no 38 to 47 need ocr	HARSHAL240
1174	13-05-2024	0710102019262024( No.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)20 24	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
1175	13-05-2024	0710102019262024( No.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)20 24	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
1176	30-05-2024	0710102104142023( No.of Docs 1)	0710102104142023/2	COMPANY PETITION IB (IBC)/154(ND)2024	NEETU BANSAL	Section 94(1)	1/6/2024	incomplete file	ska9001
1177	30-05-2024	0710102021512024( No.of Docs 1)	0710102021512024/3	COMPANY PETITION IB (IBC)/167(ND)2024	PANACHE DIGILIFE LIMITED VS. FUTUPIA GLOBAL PRIVATE LIMITED	IBC Under Sec 9	1/6/2024	incomplete file	PRANATIBHA TNAGAR

1178	13-05-2024	0710102019262024(No.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
1179	28-05-2024	0710102053582023(No.of Docs 2)	0710102053582023/3	INTERLOCUTORY APPLICATION (I.B.C)/3495(ND)2023	BANK OF BARODA VSJAGADEES KUMAR MORRI LIQUIDATOR OF MS PADIA TIMBER CO. PVT LTD	Sec 60(5)	1/6/2024	pagination missing in bookmarking	PRAVEENA
1180	18-05-2024	0710102005542024(No.of Docs 1)	0710102005542024/2	INTERLOCUTORY APPLICATION (I.B.C)/1140(ND)2024	POOJA DAMIR MIGLANI VS. PRAKASH KAUR	Application under any other provisions-IBC	1/6/2024	Index page missing in pdf and index page also missing in book marking	Pooja3331
1181	28-05-2024	0710102031382024(No.of Docs 2)	0710102031382024/2	INTERLOCUTORY APPLICATION (I.B.C)/2076(ND)2024	VIPIN TYAGI VS. DEBASHIS NANDA	Sec 60(5)	1/6/2024	page 1 to 24 need ocr	sanjay.bhatt
1182	28-05-2024	0710102009462020(No.of Docs 2)	0710102009462020/9	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	1/6/2024	need sign of every page of written submission	lokeshsharm alaw
1183	30-05-2024	0710102017762024(No.of Docs 1)	0710102017762024/1	COMPANY PETITION IB (IBC)/212(ND)2024	SANJIV RAI MEHRA & ORS. VS. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	IBC under Sec 7,IBC under Sec 7	1/6/2024	incomplete file	ryansinha_8381
1184	18-05-2024	0710102005542024(No.of Docs 1)	0710102005542024/2	INTERLOCUTORY APPLICATION (I.B.C)/1140(ND)2024	POOJA DAMIR MIGLANI VS. PRAKASH KAUR	Application under any other provisions-IBC	1/6/2024	Index page missing in pdf and index page also missing in book marking	Pooja3331
1185	13-05-2024	0710102019262024(No.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
1186	18-05-2024	0710102005542024(No.of Docs 1)	0710102005542024/2	INTERLOCUTORY APPLICATION (I.B.C)/1140(ND)2024	POOJA DAMIR MIGLANI VS. PRAKASH KAUR	Application under any other provisions-IBC	1/6/2024	Index page missing in pdf and index page also missing in book marking	Pooja3331

DEPUTY REGISTRAR

PRASHANT KUMAR

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ROOM NO 103